



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,4th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

COURT NO: 1

[THIS BENCH WILL SIT AT 10:30 AM

**HONOURABLE DIVISION BENCH-I AND SINGLE BENCH
OF HONOURABLE MR. JUSTICE DEVASHIS BARUAH WILL
SIT AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	Crl.Ref./1/2024 WITH OFFICE NOTE	IN RE- X Versus THE STATE OF ARUNACHAL PRADESH AND 3 ORS.	MR. T J MAHANTA (SC, GHC)	MR. D SAIKIA, AG, ASSAM MS. P BHATTACHARYA ADDL. AG MIZORAM MR A CHANDRAN, ADDL. SR. GA, A.P. MS. M KECHII, ADDL. AG, NAGALAND MS. P BARUA, GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 04/11/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MR. A K JAIN	08-10-2024	To	10-11-2024
5)	MR. P SARMA	04-10-2024	To	16-11-2024
6)	MR. O P BHATI	04-10-2024	To	16-11-2024
7)	MS. K YADAV	21-10-2024	To	10-12-2024
8)	MR. R L YADAV	21-10-2024	To	10-12-2024
9)	MR H MAURYA	21-10-2024	To	20-11-2024
10)	MR. N J GOGOI	22-10-2024	To	08-11-2024
11)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
12)	MR. M A CHOUDHURY	23-10-2024	To	04-11-2024
13)	MRS. B SARKAR	28-10-2024	To	10-11-2024
14)	MR. T ROY	28-10-2024	To	10-11-2024
15)	MR. A R BHUYAN	25-10-2024	To	08-11-2024
16)	MS.SHOMA DASGUPTA	30-10-2024	To	07-11-2024
17)	MS SUPRIYA DASGUPTA	30-10-2024	To	07-11-2024
18)	MR S KHOUND	30-10-2024	To	04-11-2024

19)	MD. A J ATIA	31-10-2024	To	08-11-2024
20)	MR J I BARBHUIYA	31-10-2024	To	05-11-2024
21)	MR. N ALAM	04-11-2024	To	20-11-2024
22)	MR A W AMAN	04-11-2024	To	08-11-2024
23)	MR. A LAL	04-11-2024	To	06-11-2024
24)	MR D K DAS	04-11-2024	To	08-11-2024



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BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	ITA/5/2023	THE PRINCIPAL COMMISSIONER OF INCOME TAX AND ANR. Versus ROHIT KARAN JAIN	MR. S C KEYAL	
2	PIL/14/2023	PODMO TERON Versus THE UNION OF INDIA AND 11 ORS	MR. B BARUAH MR S HUSSAIN	SC, AG MR. C K S BARUAH (C.G.C.) DY.S.G.I. SC, PWD SC, K A A C SC, FINANCE DY.S.G.I.
3	PIL/36/2024 FIXED	MAMTAZ FOUNDATION Versus THE UNION OF INDIA AND 3 ORS	MR. A C BURAGOHAIN MR R SINGH MS. H BORAH MS. S NATH	DY.S.G.I.
4	WA/218/2024	M/S H R ENTERPRISE Versus THE STATE OF ASSAM AND 6 ORS	MR B B NARZARY MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN SMTI H DEVI	GA, ASSAM SC, FINANCE
5	I.A.(Civil)/817/2024 FIXED in WA/2527/2024 WITH WA/2527/2024 (Filing Number)	MD. ISMAHIL ALI Versus THE STATE OF ASSAM AND 6 ORS. ISMAHIL ALI Versus THE STATE OF ASSAM AND 6 ORS E	MR. R C DAS MR S HUSSAIN MR. R C DAS	GA, ASSAM MR P SHARMAH(R-2)
6	I.A.(Civil)/2450/2024 in WA/7150/2024 WITH WA/7150/2024 (Filing Number)	THE UNION OF INDIA and ORS Versus EX-CONSTABLE, FORCE NO. 89008021 NIRMAL KUMAR SHARMA THE UNION OF INDIA and ORS Versus EX-CONSTABLE, FORCE NO. 89008021 NIRMAL KUMAR SHARMA	MR H GUPTA	MR. R MAZUMDAR (R-1) MR P RAI(R-1) MS T WAPANGLA(R-1) MR. R DEKA(R-1)
7	I.A.(Civil)/3327/2024 in WA/11794/2024	BIREN BORAH Versus THE STATE OF ASSAM AND 5 ORS	MS. S T BOKTH MS D ANGANA	SC, PWD ROAD SC, AG (A AND E) SC, FINANCE

	WITH WA/11794/2024 (Filing Number)	BIREN BORAH Versus THE STATE OF ASSAM AND 5 ORS	MS. S T BOKTH	
		- FOR FRESH ADMISSION WITH STAY/BAIL -		
8	WA/461/2023	THE UNION BANK OF INDIA AND 5 ORS. Versus MANISH PURKAYASTHA @ MONISH PURKAYASTHA B	MR. M SHARMA MS. S YASMIN	MR. S BORTHAKUR MR. D GOGOI
	WITH I.A.(Civil)/2457/2023 in WA/461/2023	THE UNION BANK OF INDIA AND 5 ORS. Versus MANISH PURKAYASTHA @ MONISH PURKAYASTHA	MR. M SHARMA MS. S YASMIN	
9	PIL/62/2024	SUBRAT TALUKDAR Versus THE UNION OF INDIA AND 5 ORS	MR. V RAJKHOWA MS. E C VAIPHEI MR A.J.SARMA	GA, ASSAM DY.S.G.I. SC, FOREST
10	PIL/63/2024	MONOWAR HUSSAIN KHAN AND 11 ORS Versus THE STATE OF ASSAM AND 4 ORS.	MR S BORTHAKUR MR SAURADEEP DEY SADDAM HUSSAIN	SC, P AND R.D. GA, ASSAM
11	WA/321/2024	THE STATE OF ASSAM AND ANR. Versus BHASKAR JYOTI SARMAH	MR. A R TAHBILDAR	MR. S S GOSWAMI MS. R DEKA
	WITH I.A.(Civil)/2811/2024 in WA/321/2024	THE STATE OF ASSAM AND ANR Versus BHASKAR JYOTI SARMA AND ORS		MS. R DEKA MR. S S GOSWAMI
12	WA/344/2024	THE STATE OF ASSAM AND ANR. Versus DIBYAJYOTI BORAH AND 4 ORS.	MR S DAS	MR S BORTHAKUR(R-1,2) MR. D GOGOI (R-1,2)
13	WA/342/2024 CAVT./607/2024	THE COMMISSIONER AND SECRETARY FOOD, CIVIL SUPPLIES Versus VIJAY KUMAR L AND 11 ORS	ADDL. SR. GA, ASSAM	FOR CAVEATOR
14	WA/361/2024	THE INDIAN OIL CORPORATION LTD AND 4 ORS Versus M/S HELLO INDANE GRAMIN VITRAK B	MR P BHARADWAJ MR. M K CHOUDHURY MR. M SARMA	MR. R J DAS
15	WA/310/2024	THE INDIAN OIL CORPORATION LTD AND 4 ORS Versus M/S KALAPAHAR INDANE GAS AGENCY A	MR P BHARADWAJ MR. M K CHOUDHURY MR. M SARMA	MR. K N CHOUDHURY MR. R J DAS
16	WA/369/2024	BADRUL HAQUE AND ORS Versus THE STATE OF ASSAM AND ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. M A CHOUDHURY MS S DAS	SC, SEC. EDU.
17	WA/370/2024	CHANDAN DAS Versus THE UNION OF INDIA AND 7 ORS	MS. S SEAL MR. R MAJUMDAR MS. S KANUNGOE MS. J CHETTRY	DY.S.G.I. SC, A A I
18	WA/371/2024	ABDUL HANNAN LASKAR AND 13 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. M A CHOUDHURY MS S DAS	GA, ASSAM
		- FOR FRESH ADMISSION WITHOUT STAY/BAIL -		
19	PIL/59/2024 FIXED	RAJIB LANGTHASA AND 2 ORS Versus THE GOVERNMENT OF ASSAM AND 14 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	SC, FINANCE SC, N C HILLS SC, FOREST
20	WA/355/2024	TRAILUKYA DEORI Versus THE STATE OF ASSAM AND 2 ORS	MS. G BORAH MR. L BARUAH	GA, ASSAM SC, P H E

- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -

21	WA/396/2023	SUMITRA DEWRY AND 60 ORS Versus THE STATE OF ASSAM AND 11 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, ELEM. EDU GA, ASSAM SC, BTC SC, WPT AND BC SC, FINANCE DEPTT.
22	WA/29/2024 CAVT. NO.13272/023, FIXED	ASSAM GRAMIN VIKASH BANK AND 3 ORS. Versus RAMKRISHNA SARMA	MR. A DHANUKA	MR. D DAS SR. ADV MR. R B PHOOKAN MS U SHARMA MS S SHARMA MR P R SARMA FOR CAVEATOR
23	PIL/30/2024	REETAM SINGH Versus THE STATE OF ASSAM AND 4 ORS	MR R SINGH PETITIONER IN PERSON	GA, ASSAM MR D DEKA(R-2) SC, GHC
24	WA/96/2024 CAVT. NO.01192/024, CAVT./119/2024	AVADESH KUMAR SINGH Versus THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR. M SARMA MRS. P BHARADWAJ	MR. M A SHEIKH MS. B DEVI (R-6) MS F INTAZ SC, SEC. EDU. FOR CAVEATOR
25	WA/175/2024	MRS. PURABI DEKA AND ANR Versus THE STATE BANK OF INDIA AND 3 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C MR. D. BORAH	MR. B CHAKRABORTY(R-4) MR. S Ali(R-2) MR. S P BHATTACHARJEE(R-4) MR K DAS (R-2) MRS P HAZARIKA(R-4) MR R K SAHA(R-4) MS. RIA TIWARI(R-4)
26	WA/187/2024 CAVT. NO.05212/024, FIXED	ALL ASSAM PRIVATE SECURITY AGENCIES ASSOCIATION Versus TEZPUR UNIVERSITY AND 4 ORS	MR D K BHATTACHARYYA MR. N DEKA MR. M GOGOI	MR. S C KEYAL SC, T U MR. S NEOG (R-5) MS. S G BARUAH (R-5) MS P BORUAH (R-5) MR. B BORGHAIN (R-5) MR B SAIKIA (R-5) FOR CAVEATOR
	WITH I.A.(Civil)/1698/2024 in WA/187/2024	ALL ASSAM PRIVATE SECURITY AGENCIES ASSOCIATION Versus TEZPUR UNIVERSITY AND 3 ORS	MR D K BHATTACHARYYA MR. N DEKA MR. M GOGOI	MR. S C KEYAL SC, T U FOR CAVEATOR
27	WA/282/2024	SAHADEV SARAN Versus THE UNION OF INDIA AND 4 ORS.	MR. S C BISWAS MS. U NANDA MS A BORAH MS. J GHOSH	DY.S.G.I.
28	WA/301/2024	ABDUL KADER Versus THE STATE OF ASSAM AND 3 ORS	MR B M DEKA MS D MAHANTA S YESMIN MR D MEDHI	SC, PWD

- ADMISSION WITH NOTICE SERVED - REPLY FILED -

29	WA/388/2022	GAURAV UPADHYAY Versus THE STATE OF ASSAM AND 6 ORS. B	MR. K N CHOUDHURY MS. A VERMA MR. N J KHATANIAR	MR. K GOSWAMI (R6) MR. P HAZARIKA (R-5) R SARMAH (R6) MR H K NATH (R6) MR J BORAH (R6) P. BORAH (R-5) P. BORAH (R-5) SC, WPT AND BC
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HEARING

30	WP(C)/6525/2016 CAVT. NO. 1305/2016	INDIAN TEA ASSOCIATION Versus THE UNION OF INDIA and 4 ORS	MR.D BARUAH MS.B DAS MS.N UPADHYAY	MR.S C KEYAL GA, ASSAM MR.S SARMA MR.P KALITA MRS.A BHATTACHARYYA SC, L C FOR CAVEATOR ASSTT.S.G.I.
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31	WA/132/2022	K. SUANTHANG Versus STATE BANK OF INDIA AND 5 ORS.	MR. K DEKA MS N KALITA	MR S S SHARMA MR. H BURAGOHAIN
32	PIL/36/2023	BALEN BAISHYA Versus THE STATE OF ASSAM AND 5 ORS.	MR S BORTHAKUR MR SAURADEEP DEY	MRS. A GAYAN MR. I CHOUDHURY (R-1) MR. S BISWAKARMA (R-1) MS P AGARWAL (r-4) MR T DAS (R-1) DY.S.G.I. SC, AGRI. DEPARTMENT SC, AAU SC, U G C
33	WP(C)/7550/2023	UNION OF INDIA AND 5 ORS. Versus MOHAN DAS ACIO AND 144 ORS	MR H GUPTA	DR G J SHARMA MR S NATH MR S NATH
34	WA/292/2024 CAVT. NO.08092/024, FIXED	M/S MEGHALAYA OXYGEN PRIVATE LTD Versus PREMIER CRYOGENICS LTD AND 3 ORS F	MR. K N CHOUDHURY MR D KALITA MR. D J DAS	MR B CHOUDHURY MR. K P PATHAK SC, HEALTH FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 04/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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BEFORE:**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR****COURT NO: 2****[CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/140/2021	SOURHAB ALI Versus SMTI. GITIMONI PHUKAN, A.C.S.	DR. B AHMED MR K UDDIN MR. A K AZAD	
2	Cont.Cas(C)/270/2024	MD. ANUAR SADAT Versus SURANJANA SENAPATI	MS. B DEVI	
3	WP(C)/947/2024 FIXED	MD. IMRAN CHOUDHURY AND 5 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. M A I HUSSAIN N ISLAM	SC, ELEM. EDU MR. D NATH (SR. GA, ASSAM)
4	WP(C)/3091/2024	RAJESH YADAV Versus THE STATE OF ASSAM AND 5 ORS	MR. N BORAH N AHMED MR M.J. BHARALI	SC, ELEM. EDU SC, FINANCE
5	WITH WP(C)/2948/2024	BANI KANTA MORAN AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. N BORAH G. R. SINGHA N AHMED MR M.J. BHARALI	SC, ELEM. EDU SC, FINANCE
6	WP(C)/3572/2024 FIXED	HARI PRASAD DAS Versus THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	SC, ELEM. EDU
7	WP(C)/3782/2024	DR. PRABHAT CHANDRA KALITA Versus THE STATE OF ASSAM AND 3 ORS	MS. F KHAN MR. T K DAS MR. ABHIJIT MENA RHITUSHREE TALUKDAR P. NATH DR AZIZ KHAN	SC, HIGHER EDU SC, FINANCE DEPTT.
8	WP(C)/3867/2024	ANIMA BASUMATARY @ ANIMA DAS BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS	MR D KALITA MS G SWAMI	GA, ASSAM SC, AG SC, BTC SC, FINANCE
9	WP(C)/4923/2024	TAMSER ALI AHMED Versus THE STATE OF ASSAM AND 5 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM A A AHMED MR. A W MONDAL	SC, AG (A AND E) GA, ASSAM MR. S K MEDHI (R-5) SC, SEC. EDU. SC, FINANCE
10	WP(C)/5077/2024 FIXED	NADIYA TABASSUM Versus THE STATE OF ASSAM AND 9 ORS	MR. M K DAS MS. B CHETRY S J DUTTA	SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH

11	WITH WP(C)/4793/2024	DRISHTI BORA Versus THE STATE OF ASSAM AND 5 ORS.	MR. B D KONWAR SR. ADV. SC, HEALTH MRS J M KONWAR MS. B SOREN MR H AGARWAL MR J SINGH MS M ZOMUANPUII MR P DOLEY MS S JAIN	
12	WITH WP(C)/5152/2024	RUHUL AMIN LASKAR Versus THE STATE OF ASSAM AND 7 ORS	MR. M K DAS MS. B CHETRY C SAIKIA S J DUTTA S J DUTTA	SC, Social Justice SC, HEALTH
13	WITH WP(C)/5158/2024	SADIA TASHNIMA AHMED Versus THE STATE OF ASSAM AND 8 ORS	MR. M K DAS MS. B CHETRY C SAIKIA S J DUTTA	SC, Social Justice SC, HEALTH
14	WITH WP(C)/5159/2024	SUHENA NASRIN Versus THE STATE OF ASSAM AND 8 ORS	MR. M K DAS MS. B CHETRY S J DUTTA	SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH
15	WITH WP(C)/5161/2024	AFSANA BEGUM Versus THE STATE OF ASSAM AND 8 ORS	MR. M K DAS MS. B CHETRY C SAIKIA S J DUTTA	SC, Social Justice SC, HEALTH
16	WITH WP(C)/5162/2024	ALIA KHANAM Versus THE STATE OF ASSAM AND 8 ORS	MR. M K DAS MS. B CHETRY C SAIKIA S J DUTTA	SC, Social Justice SC, HEALTH
17	WITH WP(C)/5173/2024	AMIT GUPTA Versus THE STATE OF ASSAM AND 6 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR J SINGH MS M ZOMUANPUII MR P DOLEY	SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH
18	WITH WP(C)/5274/2024	AMINUL ISLAM AND 5 ORS Versus THE STATE OF ASSAM AND ANR	M ALAMGEER MR. A H M R CHOUDHURY	SC, HEALTH
19	WP(C)/5103/2024 B/O	MD. ABDUL JALIL AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MRS A BUJARBARUAH MS A.SARMA	GA, ASSAM SC, SEC. EDU. SC, FINANCE
20	WP(C)/5466/2024 FIXED	ABDUL JALIL AHMED AND 8 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. Y S MANNAN MS R BEGAM	SC, ELEM. EDU SC, FINANCE DEPTT.
21	WP(C)/5551/2024 B/O	ANU PROBHA PATOWARY Versus THE STATE OF ASSAM AND 7 ORS	MR. M ALI MR J. E. SARKAR MD. ANARUL ISLAM	SC, ELEM. EDU GA, ASSAM
22	WP(C)/5581/2024	KASTURI BORA AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	SC, SEC. EDU.
23	WP(C)/5593/2024	MOUSOM DEORI Versus THE DIBRUGARH UNIVERSITY AND 2 ORS	MR. P K BARMAN MR B K DAIMARI	SC, DIB. UNIVERSITY
24	WP(C)/5604/2024	ABU SAYEM SIDDIQUEE Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MD S HUSSAIN MR M Z SHAH	SC, HIGHER EDU
25	WP(C)/5607/2024	PARBIN SULTANA MAZUMDER Versus THE STATE OF ASSAM AND 4 ORS	MR. M DUTTA MS S DEV L DEKA	SC, ELEM. EDU GA, ASSAM
26	WP(C)/5614/2024	MD. JOMIL AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA, SR. ADV MR J ISLAM MS M NIROLA	SC, SEC. EDU.

27	WP(C)/5617/2024	TOMOJIT DHAR Versus THE STATE OF ASSAM AND 3 ORS	MR. R SARMA MR. J K ROY	SC, HIGHER EDU
28	WP(C)/5618/2024	RATHIN BANERJEE Versus THE STATE OF ASSAM AND 3 ORS	MR. R SARMA MR. J K ROY	SC, HIGHER EDU
29	WP(C)/5620/2024 CAVT. NO.11072/024,	NOZRUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR G U AHMED MR. R ISLAM MR N SARMA	SC, ELEM. EDU MR. S C BISWAS FOR CAVEATOR
ORDER NO STEPS				
30	WP(C)/6735/2017	MINU DUTTA Versus THE STATE OF ASSAM and 8 ORS.	MR.M DUTTA MR.M H SAIKIA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE
ADMISSION				
31	WP(C)/2246/2017	PAYODHAR KALITA Versus THE STATE OF ASSAM and 4 ORS.	MR.J I BORBHUIYA MR.L MOHAN MRS.K H CHOUDHURY MR.R ALI MS.J BEGUM	MR.R C SAIKIA(R-5) MRG K SINGH(R-5) MS.K SAIKIAR-5 SC, SECONDARY EDUCATION SC, BTC
WITH				
32	WP(C)/1885/2023	SMTI CHITRALEKHA KONWAR Versus THE STATE OF ASSAM AND 6 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM MR. J C GOGOI (R-7) MR. K KALITA (R-7) MR B ISLAM (R-7) SC, SEC. EDU.
WITH				
	I.A.(Civil)/1616/2023 in WP(C)/1885/2023	KHANINDRA CHANGMAI Versus SMTI CHITRALEKHA KONWAR AND 6 ORS.	MR. J C GOGOI MR B ISLAM	GA, ASSAM MR. J I BORBHUIYA
33	WP(C)/5042/2018	ARUN CHANDRA SAIKIA Versus THE STATE OF ASSAM AND 4 ORS.	MR. R MAZUMDAR MRS P RAI MR. S P CHOUDHURY MR H BEZBARUA MR. U SARMA MS. P BARMAN	SC, ELEM. EDU MS B DEVI MR. S. J. SARKAR
WITH				
	I.A.(Civil)/214/2019 in WP(C)/5042/2018	ARUN SAIKIA Versus THE STATE OF ASSAM AND 4 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MS P BARMAN	SC, ELEM. EDU
34	WP(C)/7763/2018	DIPOK BORGHAIN Versus THE STATE OF ASSAM AND 4 ORS.	MR. N DHAR MR. T U LASKAR MS. S DASGUPTA MS. U BARUAH	SC, SEC. EDU.
35	Review.Pet./38/2019 IN WP(C)/1547/2014 (D/O)	THE STATE OF ASSAM AND ANR Versus SRI PRAFULLA KR. NATH	MR. D SAIKIA MR. N SARMA MR. A DEKA	
36	WP(C)/2647/2020	UMESH RAJBONSHI Versus THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR D C NATH MS. C KALITA	MR R CHAKRAVORTY MR R SHARMA SC, SEC. EDU.
37	WP(C)/2867/2020	SM ATUAR RAHMAN IBNA SAMAD AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR. A K AZAD MR A U AHMED	SC, ELEM. EDU SC, SEC. EDU.
38	WP(C)/667/2023 FIXED	BHARAT CH DEKA AND 39 ORS Versus THE STATE OF ASSAM AND 10 ORS	MRS. K DEVI MR. U K NAIR MS S A KHALIFA	SC, BTC
WITH				
	I.A.(Civil)/1094/2023 in WP(C)/667/2023	BHARAT CH DEKA AND 39 ORS Versus THE STATE OF ASSAM AND 10 ORS	MRS. K DEVI MR. U K NAIR MS S A KHALIFA	SC, BTC

39	WITH WP(C)/4551/2021	AHAMMED ALI AND 22 ORS Versus THE STATE OF ASSAM AND 6 ORS	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, BTC
	WITH I.A.(Civil)/1065/2023 in WP(C)/4551/2021	AHAMMED ALI AND 22 ORS Versus THE STATE OF ASSAM AND 6 ORS	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, BTC
40	WITH WP(C)/673/2023	BRAJEN NATH AND 16 ORS Versus THE STATE OF ASSAM AND 8 ORS	MRS. K DEVI MS S A KHALIFA	SC, BTC
	WITH I.A.(Civil)/1103/2023 in WP(C)/673/2023	BRAJEN NATH AND 16 ORS Versus THE STATE OF ASSAM AND 7 ORS	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, BTC
41	WP(C)/2656/2023 FIXED	RAHUL PATHAK Versus THE STATE OF ASSAM AND 5 ORS.	DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN MS U SHARMA	SC, HIGHER EDU MR. D NATH
	WITH I.A.(Civil)/649/2024 in WP(C)/2656/2023	ANITA THAKURIA Versus RAHUL PATHAK AND 6 ORS	DR R C BORPATRA GOHAIN MR D C NATH MR. M MONDAL	MR. R B GOHAIN SC, SEC. EDU.
42	WITH WP(C)/2659/2023	HIRAKJYOTI DEV Versus THE STATE OF ASSAM AND 5 ORS.	DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN MR N AHMED MS U SHARMA MR. M M ZAMAN MR A BASUMATARY D HUSSAIN	SC, HIGHER EDU MR D C NATH (R-4) MR. M MONDAL (R-4)
	WITH I.A.(Civil)/3398/2023 in WP(C)/2659/2023	DIPAK TALUKDAR, Versus HIRAKJYOTI DEV AND 5 ORS.	MR D C NATH MR. M MONDAL (R-4)	SC, HIGHER EDU DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN
43	WP(C)/7617/2023 FIXED	ANITA DUTTA ALIAS ANITA KAUNDA Versus THE STATE OF ASSAM AND 9 ORS	ANUBRATA DUTTA MR M SAHEWALLA MS T J SAHEWALLA	GA, ASSAM SC, AG MRS DIPANJALI BORPUJARI (r-10) SC, SEC. EDU.
44	WP(C)/181/2024	DR. GRACE BASUMATARY Versus THE STATE OF ASSAM AND 6 ORS	MR. P J PHUKAN	SC, HIGHER EDU MR. P K DEKA (R-7) J U AHMED (R-4,5,6) MR. N K MURRY (R-4,5,6) MR. P DAIMARY (R-7) MR S A REEYAZ (R-4,5,6) MR. R. KARIM (R-7) SC, BTC
45	WP(C)/1697/2024 FIXED	KANAK CHANDRA BORA Versus THE STATE OF ASSAM AND 4 ORS	MR. A GANGULY MR T CHHETRI	SC, ELEM. EDU
46	WP(C)/2776/2024	DR. MADHAB SUTRADHAR Versus THE STATE OF ASSAM AND 6 ORS	MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	SC, HIGHER EDU SC, BTC
47	WITH WP(C)/3058/2024	DHANASHREE KALITA Versus THE STATE OF ASSAM AND 7 ORS	MR. A BORUA MR D MAHANTA MR T GOGOI	SC, HIGHER EDU SC, BTC SC, U G C
48	WP(C)/3210/2024 FIXED	KANAILAL DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA L PARBIN	SC, SEC. EDU.

49	WP(C)/4212/2024	HAM-AK RURAL COLLEGE OF EDUCATION Versus THE REGISTRAR GAUHATI UNIVERSITY AND 2 ORS	MR. A C BURAGOHAIN MS. H BORAH MS. S NATH	SC, N C T E SC, G U
	WITH			
50	WP(C)/3782/2022	HAM AK RURAL DEVELOPMENT FOUNDATION Versus THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU MR. P MAHANTA (R-4) MR. R B GOHAIN (r-4) MS P BORA (r-4) F. K. AHMED (r-4) SC, U G C SC, G U
	WITH			
51	WP(C)/794/2023	HAM AK COLLEGE OF HIGHER EDUCATION Versus THE STATE OF ASSAM AND 2 ORS	MR. P MAHANTA MS. P SAHARIA	SC, ELEM. EDU MR. I ALAM, SC, NCTE (R-6) MR. M. B. CHOUDHURY, SC, SCERT, ASSAM (R-3) SC, G U
ORDERS				
52	Cont.Cas(C)/747/2015	NUMAN UDDIN Versus PRITAM SAIKIA and ANR.	MR.N DHAR MR .B MALAKAR MR. T U LASKAR MS.S DASGUPTA	MR. D SAIKIA (R-4) MR S M T CHISTIE (R-4) MR.R MAZUMDAR(R-1 & 2) MR.N SARMA(R-1 & 2) MR.D CHETIAR-1 and 2 MS N M SARMA (R-4)
53	Cont.Cas(C)/795/2015	SATYA BHUYAN Versus PRITAM SAIKIA and 5 ORS.	MR.P TALUKDAR MS.A DAS	MR.B J TALUKDAR(R-4) MS U DAS(R-6) MR.R MAZUMDAR(R-1,2,3 & 5) MS.A VERMA(R-6) MS.S KHANIKAR(R-6) MR.R M DEKA(R-2) MR.N SARMA(R-1,2,3 & 5) MR.D CHETIAR-1,2,3and5
54	Review.Pet./43/2018 IN WP(C)/4876/2010 (D/O)	THE STATE OF ASSAM Versus SMTI IRANI GOGOI	SC, ELEM. EDU SC, ELEM. EDU MR. D SAIKIA MR. A DEKA MR. R MAZUMDAR	MR. R M DEKA MR. M DAS
55	Cont.Cas(C)/491/2019	ARABINDA KUMAR SARMA AND 23 ORS. Versus MONIMALA PHUKAN BORTHAKUR AND 5 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MS. S NEWAR MS. M K BROWN	MR. D SAIKIA (R-5) MR. K GOGOI (R-4,5)
56	Cont.Cas(C)/492/2020	NIRMALI MEDHI Versus PREETAM SAIKIA	MR. R C SAIKIA MS. K SAIKIA MR S DAS	MR. D SAIKIA MR S M T CHISTIE MR. R MAZUMDAR MR. P K BORAH MR. N J KHATANIAR (R-3) MR B KAUSHIK (R-3) MR. A PHUKAN
57	Cont.Cas(C)/509/2020 FIXED, PERSONAL APPEARANCE	GANESH BURAGOHAIN Versus PREETAM SAIKIA, ACS AND 5 ORS	MRS P RAI MR. S DIHINGIA MR I HASSAN MR H BEZBARUA MS. P K DEVI	MR. D SAIKIA (R-1,5) MS. P CHAKRABORTY (R-1) MR. A PHUKAN (R-5)
58	Review.Pet./86/2022 IN WP(C)/7333/2015 (D/O)	NANILA BASUMATARY AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A R BHUYAN MR. A M KHAN	MR. A U CHOUDHURY (r-5) MR S ISLAM (r-5) MS. A KAUSHAR (r-5) MS J MARIYAM (r-5) SC. EDU.
59	Review.Pet./174/2022 IN WP(C)/2636/2020 (D/O)	RAJENDRA CHAUHAN Versus THE STATE OF ASSAM AND 7 ORS.	MR. A R BHUYAN MR F HAQUE MR A HUSSAIN	MR. B DEKA MR. P JAIN (r-7,8) MR. D DEKA (r-7,8) SC, SEC. EDU. SC, K A A C

60	I.A.(Civil)/779/2022 IN WP(C)/2870/2011 (D/O) in WP(C)/2870/2011	MAFUL ALI Versus THE STATE OF ASSAM AND 4 ORS F	MR. SK N MOHAMMAD	MS. D.D. BARMAN, GA, ASSAM MR S M T CHISTIE, SC ELEM. EDU.
61	Review.Pet./23/2024 IN WP(C)/2883/2021 (D/O)	JAGEN BARMAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	MS. P DAS, SC, SECONDARY EDU. DEPTT. GOVT. OF ASSAM
62	I.A.(Civil)/1742/2024 in WP(C)/8194/2022	MOMEE GOGOI AND 65 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. B SHARMA MR. N J GOGOI M.A. BEGUM	SC, ELEM. EDU GA, ASSAM SC, FINANCE SC, SSA
	WITH WP(C)/8194/2022	MOMEE GOGOI AND 65 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. B SHARMA MR. N J GOGOI M.A. BEGUM	SC, ELEM. EDU GA, ASSAM SC, SSA SC, FINANCE
63	WP(C)/2567/2024 B/O	UDIT NARAYAN KAIRI Versus THE STATE OF ASSAM AND 4 ORS	MR. A H M R CHOUDHURY	SC, ELEM. EDU SC, FINANCE
64	I.A.(Civil)/2751/2024 B/O in WP(C)/4340/2024	PRASANNA GOSWAMI Versus THE STATE OF ASSAM AND 5 ORS	MRS A BUJARBARUAH	GA, ASSAM SC, SEC. EDU. SC, FINANCE
	WITH WP(C)/4340/2024	PRASANNA GOSWAMI Versus THE STATE OF ASSAM AND 5 ORS	MRS A BUJARBARUAH MS A.SARMA	SC, SEC. EDU. SC, FINANCE
65	WP(C)/3606/2024	DEBOJIT CHAKROBARTY AND 11 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, ELEM. EDU SC, FINANCE
	WITH I.A.(Civil)/3008/2024 in WP(C)/3606/2024	DEBOJIT CHAKROBARTY AND 11 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, ELEM. EDU SC, FINANCE
66	WP(C)/4764/2024 B/O	ANINDITA NATH AND 6 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. D DAS SR. ADV MR. K MOHAMMED MS S SHARMA	SC, HIGHER EDU
	WITH WP(C)/4350/2024	BUBUMANI KALITA AND 63 ORS. Versus THE STATE OF ASSAM AND 20 ORS	MR. D DAS SR. ADV MR H K NATH MR. K MOHAMMED MS S SHARMA	SC, HIGHER EDU

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LEAVE NOTE OF ADVOCATES FOR 04/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MR. A K JAIN	08-10-2024	To	10-11-2024
5)	MR. P SARMA	04-10-2024	To	16-11-2024
6)	MR. O P BHATI	04-10-2024	To	16-11-2024
7)	MS. K YADAV	21-10-2024	To	10-12-2024
8)	MR. R L YADAV	21-10-2024	To	10-12-2024
9)	MR H MAURYA	21-10-2024	To	20-11-2024
10)	MR. N J GOGOI	22-10-2024	To	08-11-2024
11)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
12)	MR. M A CHOUDHURY	23-10-2024	To	04-11-2024
13)	MRS. B SARKAR	28-10-2024	To	10-11-2024
14)	MR. T ROY	28-10-2024	To	10-11-2024
15)	MR. A R BHUYAN	25-10-2024	To	08-11-2024
16)	MS.SHOMA DASGUPTA	30-10-2024	To	07-11-2024
17)	MS SUPRIYA DASGUPTA	30-10-2024	To	07-11-2024

18)	MR S KHOUND	30-10-2024	To	04-11-2024
19)	MD. A J ATIA	31-10-2024	To	08-11-2024
20)	MR J I BARBHUIYA	31-10-2024	To	05-11-2024
21)	MR. N ALAM	04-11-2024	To	20-11-2024
22)	MR A W AMAN	04-11-2024	To	08-11-2024
23)	MR. A LAL	04-11-2024	To	06-11-2024
24)	MR D K DAS	04-11-2024	To	08-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,4th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3132/2024 B/O	NUR MOHAMMAD ALI @ BENGA Versus THE STATE OF ASSAM	MR. M HUSSAIN	
2	Bail Appln./3295/2024 FIXED.	MUKESH AGARWAL Versus THE STATE OF ASSAM AND ANR	MR. A K BHUYAN MS. N CHOUDHURY MS B BORA MR A TALUKDAR MR J DAS	PP, ASSAM SC, CBI
3	Bail Appln./3330/2024	HEMKHOLAL LUNKIM Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. NOOR KUTUB ALAM I AMIN	PP, ASSAM
4	Bail Appln./3332/2024 FIXED.	TUFAJJUL HOQUE @ TUFAJJAL HOQUE Versus THE STATE OF ASSAM	MR. A T SARKAR MR S HUSSAIN	PP, ASSAM
5	Bail Appln./3335/2024	JOYSING RONGHANG Versus THE STATE OF ASSAM AND ANR	MR. M SARANIA MR. P P GOGOI MR A SARANIA N GOGOI	PP, ASSAM
6	Bail Appln./3337/2024	PRATIMA DEBBARMA Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ	PP, ASSAM
7	Bail Appln./3339/2024	ARIFUDDIN SHEIKH Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM	PP, ASSAM
8	Bail Appln./3343/2024	MOJIBAR RAHMAN @ MAJIBAR ALI Versus THE STATE OF ASSAM AND ANR.	MR. M A MONDAL MR. A ISLAM	PP, ASSAM
9	Bail Appln./3355/2024	ARSHAD ALI Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR. F A HASSAN MR. A K DAS	PP, ASSAM
MOTION				
10	AB/2493/2024 FIXED	RAMAL GOYARY Versus THE STATE OF ASSAM	MR. T DEURI MR D S DEKA MS A DAS MS. L WANGSA	PP, ASSAM

11	AB/2847/2024 FIXED.	MAKIBUL BHUYAN AND 2 ORS Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR A ALAM	PP, ASSAM
WITH				
12	Bail Appln./3232/2024	JEHERUL ALI AND 2 ORS Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
13	AB/2873/2024	EAKUB ALI @ EYAKUB ALI AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. M R KHANDAKAR MR. A ROHMAN	PP, ASSAM
14	AB/2874/2024	NUR HOQUE ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
15	AB/2875/2024	NIRHANDRA THAOSEN Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR K KASHYAB MS L HMAR	PP, ASSAM
16	AB/2881/2024	AJGAR ALI @ MD AJGHAR ALI Versus THE STATE OF ASSAM	MR S ISLAM MR. R ISLAM	PP, ASSAM
17	AB/2885/2024	JUBBAR ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
18	AB/2890/2024	RAJIB BORAH Versus THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR P KALITA MR K HUSSAIN MS. H HAZARIKA MR A TALUKDAR MR J DAS	PP, ASSAM SC, CBI
19	AB/2892/2024	KALASAN ALI Versus THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR A ALIM SK	PP, ASSAM
20	AB/2894/2024	ABHIJIT HAZARIKA Versus THE STATE OF ASSAM	MR. P BORDOLOI MR. D N BORAH	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
21	Bail Appln./1857/2024 WITH SCANNED COPY OF CASE RECORD. B/O.	ABDUL KHALEK Versus THE STATE OF ASSAM AND ANR.	MRS S RAHANA MR. A M AHMED P. GHOSH	MS. T SOM(R-2) MS S ISLAM(R-2) PP, ASSAM
22	Bail Appln./2147/2024 WITH SCANNED COPY OF LCR. FIXED.	JAVED AHMED LONE Versus THE UNION OF INDIA	MRS J DUTTA MR. A K AHMED MD A ISLAM	SC, NCB
23	Bail Appln./2373/2024 WITH SCANNED COPY OF CASE RECORD. FIXED.	AJIT NATH AND ANR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
24	Bail Appln./2396/2024 WITH SCANNED LCR, FIXED	SATYA DAS Versus THE STATE OF ASSAM AND ANR	MR. A PAUL	MS P DAS (AMICUS CURIAE, R-2) PP, ASSAM
25	Bail Appln./2552/2024 WITH SCANNED LCR, FIXED	DEWAN ABU BAKKAR @ ABU BAKKAR Versus THE STATE OF ASSAM AND ANR	MR. A PARAMANIK P. KALITA	MS. C KALITA (R-2) PP, ASSAM
26	Bail Appln./2557/2024 FIXED	HABIBULLAH HOQUE @ HABIBILLAH HAQUE Versus THE STATE OF ASSAM AND ANR	MRS J DUTTA MR. A K AHMED MR A AHMED MD A ISLAM	PP, ASSAM

27	Bail Appln./2875/2024 FIXED.	JOY MODAK Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOOND MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS	PP, ASSAM SC, CBI
28	Bail Appln./2907/2024 FIXED	BANIJ ALI @ BANIS ALI Versus THE STATE OF ASSAM AND ANR.	MR N AHMED S BASUMATARY	PP, ASSAM
29	Bail Appln./3056/2024 FIXED	ANJAN KUMAR RABHA AND 3 ORS. Versus THE STATE OF ASSAM	MR. S J SARMAH	PP, ASSAM
30	Bail Appln./3153/2024 FIXED	DHRUB BASFORE Versus THE STATE OF ASSAM	MR. R BARUAH	PP, ASSAM
31	Bail Appln./3173/2024 FIXED.	BICKY MAZUMDAR Versus THE STATE OF ASSAM	MR. P K GOGOI MR J P KACHARI	PP, ASSAM SC, C B I
32	Bail Appln./3214/2024 FIXED.	SRI ABHIJIT CHANDA, Versus THE STATE OF ASSAM	MR. S P CHOUDHURY MS. M BORA	PP, ASSAM SC, C B I
BAIL HEARING				
33	AB/3606/2023 FIXED	MAHIDUL ISLAM Versus THE STATE OF ASSAM	MR. A AHMED MR. S H ZAMAN	PP, ASSAM
34	AB/3993/2023 FIXED	TOUHID ZAMAN LASKAR @ TAUHID LASKAR Versus THE STATE OF ASSAM AND ANR	MR. P K ROYCHOUDHURY MR. N H BARBHUIYA MS. N.A. LASKAR	MR. A M S MAZUMDER PP, ASSAM
35	AB/409/2024 FIXED	ANUP SONOWAL AND ANR. Versus THE STATE OF ASSAM	MR D SAIKIA MD IMRAN	PP, ASSAM
36	I.A.(CrI.)/884/2024 FIXED in AB/2176/2024	ON THE DEATH OF MD. AJIJUR REHMAN LASKAR, HIS LEGAL HEIRS Versus THE STATE OF ASSAM AND 10 ORS.	MD. H BHUYAN MR. M R Z CHOUDHURY A TALUKDAR	MR. M H LASKAR M. HOSSAIN PP, ASSAM
WITH				
	AB/2176/2024	MRS REJIA BEGUM AND 9 ORS Versus THE STATE OF ASSAM	MR. S ROY MR. M H LASKAR M. HOSSAIN	PP, ASSAM
37	AB/1156/2024 FIXED	LALIT KUMAR GUPTA Versus THE STATE OF ASSAM	MR. M L PANDIA MR. M R SODIAL MS. N K PODDAR	MR. DITUL DAS(INFORMANT) PP, ASSAM
38	AB/1456/2024 FIXED	BIREN HUZURI Versus THE STATE OF ASSAM	MR A TALUKDAR MR. DITUL DAS MR. K MEDHI D R TALUKDAR	PP, ASSAM
39	AB/1579/2024 FIXED	NARAYAN DAS AND 3 ORS. Versus THE STATE OF ASSAM	MR. J C GOGOI MR. R KALITA MR B ISLAM MR. H KAKATI	PP, ASSAM
40	AB/1690/2024 FIXED	RANJAN SAIKIA Versus THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA	PP, ASSAM
41	AB/1706/2024 FIXED	BAHARUL ISLAM LASKAR Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
42	AB/1750/2024 FIXED	ABDUL REHMAN KHAN @ ABDUL RAHMAN KHAN Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
43	AB/1882/2024 FIXED	JAHIRUL ISLAM Versus THE STATE OF ASSAM	MR G CHAMUAH	PP, ASSAM

44	AB/1903/2024 FIXED	HANIF ALI Versus THE STATE OF ASSAM	MR A A DEWAN MR H A RASHID MR A MALEK MR. A H MOLLAH	PP, ASSAM
45	AB/1938/2024 FIXED.	DHARANIDHAR DAS Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR H AGARWAL MR J SINGH	PP, ASSAM
46	AB/1995/2024 FIXED	BISWAJIT HALOI Versus THE STATE OF ASSAM	MR. J KALITA M BRAHMA MR SOHAING	PP, ASSAM
47	AB/2017/2024 FIXED	MRINAL GHOSH AND 24 ORS. Versus THE STATE OF ASSAM	MR. S C BISWAS MS. K L R YANTHAN MS. U NANDA MS A BORAH MS. J GHOSH	PP, ASSAM
48	AB/2064/2024 FIXED	MD NAKIBUL HOQUE Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	
49	AB/2113/2024 FIXED	DR MRIDU PABAN NATH Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	PP, ASSAM
50	AB/2168/2024 FIXED	SHIRAJUL SK ALIAS SHIRAJUL SHEIKH Versus THE STATE OF ASSAM	MR. R ISLAM S HOQUE	PP, ASSAM
51	AB/2394/2024 FIXED	TUSHAR BORA AND ANR Versus THE STATE OF ASSAM	MR S RAHMAN	PP, ASSAM
52	AB/2431/2024 FIXED	ZINNATUL ALI @ ZINNATUL ISLAM Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
53	AB/2448/2024 FIXED	NISHANK PRASAD SAIKIA Versus THE STATE OF ASSAM	MR F H LASKAR (2) MR. Z H BORA MS N SULTANA	PP, ASSAM
54	AB/2471/2024 WITH SCANNED COPY OF CASE RECORD, FIXED	GIASUDDIN ALIAS GIYASH UDDIN Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA	PP, ASSAM
55	AB/2596/2024 WITH SCANNED COPY OF CASE RECORD, WITH OFFICE NOTE	MD NIZAM UDDIN @ NIJAM UDDIN Versus THE STATE OF ASSAM AND ANR.	MR. A KHAN MR. D BORA MD G HUSSAIN	PP, ASSAM
56	AB/2725/2024 FIXED	MIRAJ AHMED AND ANR Versus THE STATE OF ASSAM	A B T HAQUE	PP, ASSAM
57	AB/2732/2024 FIXED	GOPAL MOHAN MISHRA AND 2 ORS Versus THE STATE OF ASSAM	F K R AHMED M U BARBHUYAN MRS. H THAKURIA	PP, ASSAM
58	AB/2750/2024 FIXED	MD. ARIF ALI Versus THE STATE OF ASSAM	MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM
59	AB/2753/2024 FIXED	PARAN ALI AND ANR Versus THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MR. M I HUSSAIN MS. P AHMED N. UDDIN	PP, ASSAM
60	AB/2756/2024 FIXED	YAR RAHMAN SHAH @ YAR MOHAMMAD Versus THE STATE OF ASSAM AND ANR	MR. A Z AHMED	PP, ASSAM
61	AB/2796/2024 WITH OFFICE NOTE, FIXED	AMIT MANDAL Versus THE STATE OF ASSAM	MR. B J MUKHERJEE MS R SAHA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 04/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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24)	MR D K DAS	04-11-2024	To	08-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,4th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/497/2024	ANOWAR HUSSAIN Versus DEBA KUMAR MISHRA ACS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	
2	WP(C)/5448/2024 FIXED	M/S ALPA GANGA SERVICE Versus THE INDIAN OIL CORPORATION LIMITED AND 2 ORS	MR. I CHOWDHURY SR ADV MR N KALITA MR T DAS R. CHAUHAN MR R DAS MS A CHOPHY	SC, I O C
3	WP(C)/5583/2024	MANTU DEBNATH Versus THE STATE OF ASSAM AND 4 ORS	MR. N K KALITA	GA, ASSAM
4	WP(C)/5587/2024	MITHILA KANU Versus THE STATE OF ASSAM AND 6 ORS	MR M J QUADIR MS S AHMED MR. A K HANNAN	SC, P AND R.D. GA, ASSAM
5	WP(C)/5599/2024	GUJARAT COOPEARTIVE MILK MARKETING FEDERATION LTD. Versus GUWAHATI MUNICIPAL CORPORATION AND 3 ORS.	MR. R K BHATRA MR. B D DEKA MR A BHATRA M DAS	SC, GMC
6	WP(C)/5601/2024	MD. MARUF SADDAM HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR MR. D GOGOI	SC, P AND R.D. GA, ASSAM
ADMISSION				
7	WP(C)/8631/2018 FIXED	PDP STEELS LTD. Versus THE UNION OF INDIA AND 3 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	DR. B AHMED MR. S C KEYAL SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
8	WP(C)/7559/2022 FIXED	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, PWD
9	WP(C)/711/2024 FIXED	ABHIJIT NATH Versus THE STATE OF ASSAM AND 4 ORS	MR R S CHAUHAN MR. B HUSSAIN MR A SHARMA	SC, PWD

10	WP(C)/4089/2024 FIXED	M/S TANOR ENGINEERING AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA, SR. ADV MR K J SAIKIA MS N BURAGOHAIN	SC, PWD
WITH				
11	WP(C)/4403/2024	M/S TANOR ENGINEERING AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA, SR. ADV MS M NIROLA MR K J SAIKIA R K MAHANTA	SC, PWD
ORDERS				
12	Cont.Cas(C)/531/2015 FIXED	NIRMAL KUMAR AGARWALLA Versus RAJESH PRASAD and ORS	MR.B GOGOI MS.D DAS	DR.B AHMED(R-2 & 6) MR.N HAQUE(R-2 & 6) MR.M HUSSAIN(R-2 & 6) MR P NAYAK MR.KHAYERUDDIN(R-2 & 6)
13	Cont.Cas(C)/509/2022 FIXED	AJIT KUMAR PRASAD Versus ASHIM KR BHATTACHARYYA	MR. M K SARMA MR. S B PRASAD MR G DAS	MR D KALITA MR. D NATH
14	WP(C)/3729/2024 FIXED	NIVEDITA DUTTA KAKATI Versus GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY AND 7 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	MR. C S RAY(R-8) SC, G M D A
15	WP(C)/5170/2024 FIXED	MUJIB ROHMAN AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR. A M AHMED B DAS	GA, ASSAM
16	WP(C)/5171/2024 FIXED	MD. RAHMAT ALI AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR. A M AHMED B DAS	GA, ASSAM

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 5

[THIS BENCH WILL SIT AT 10:30 AM

**THE SINGLE BENCHES OF THEIR LORDSHIPS
WILL SIT AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)(Suo Moto)/3/2020 WITH REPORT OF REGISTRAR GENERAL	DESIGNATED COURTS FOR MPs/ MLAs Versus STATE OF ASSAM	MR. T J MAHANTA(SC, GHC)	SC, AG ADDITIONAL ADVOCATE GENERAL,MIZORAM. (Resp. Nos. 3, 7 & 10) MR. A. CHANDRAN, ADDITIONAL SENIOR GOVERNMENT ADVOCATE, ARUNACHAL PRADESH. (Resp. Nos. 4, 8 & 12) MR. A. CHANDRAN, ADDITIONAL SENIOR GOVERNMENT ADVOCATE, ARUNACHAL PRADESH. (Resp. Nos. 4, 8 & 12) MR. D. MAZUMDAR, ADDITIONAL ADVOCATE GENERAL, ASSAM (Resp. Nos. 1, 5, 9 & 13) MS. M KECHII, LEARNED SR. GA ADV., NAGALAND

ORDERS

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BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6333/2021	ABHIJIT ROY Versus THE STATE OF ASSAM AND 5 ORS	MR. A R SIKDAR MR F HAQUE MR. N HOSSAIN MR S N ADHYAPAK MS B DAS MR. A R KHAN MR. M MANDAL	SC, HEALTH
2	WP(C)/4472/2023	DANDI HANDIQUE Versus THE STATE OF ASSAM AND 4 ORS	MR A KHANIKAR R L CHUTIA	GA, ASSAM MR. A PHUKAN SC, GAD SC, FINANCE
3	WP(C)/4774/2024 B/O	GOLAM MUSTAFA Versus THE STATE OF ASSAM AND 18 ORS	MR J MOLLAH MRS. A BHANU MS. S P DAS A. N. H PHOM	SC, CO OP GA, ASSAM
	WITH I.A.(Civil)/2882/2024 in WP(C)/4774/2024	GOLAM MUSTAFA Versus THE STATE OF ASSAM AND 18 ORS	MR J MOLLAH MRS. A BHANU MS. S P DAS A. N. H PHOM	SC, CO OP GA, ASSAM
4	WP(C)/5288/2024	BEAUTY LASKAR Versus THE STATE OF ASSAM AND 6 ORS	MD B ISLAM MR. S UDDIN MR. S S AHMED S SULTANA	GA, ASSAM
5	WP(C)/5345/2024	DR. DEEPANKAR SARMA AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR P P MEDHI MR G BARGAYARY	SC, HEALTH
6	WP(C)/5387/2024	SHANIDUL ISLAM Versus THE UNION OF INDIA AND 8 ORS	MR. D DEKA	MRS S BARUAH (CGC) DY.S.G.I.
7	WP(C)/5455/2024	ANINDITA BORA AND ANR Versus THE SECRETARY AND 11 ORS (H)	MR. R P SARMAH MR. D DOLEY MS A DEKA	SC, HEALTH
8	WP(C)/5584/2024	NAZIR ALI Versus THE STATE OF ASSAM AND 5 ORS	MS F BEGUM MS P DASGUPTA MR S PAUL	SC, HEALTH
9	WP(C)/5590/2024	SUMOD PORBOSA Versus THE DIMA HASAO AUTONOMOUS COUNCIL AND 2 ORS	MR. J LASKAR	SC, N C HILLS

10	WP(C)/5591/2024	MD. MEHETAB HUSSAIN AND 39 ORS Versus THE STATE OF ASSAM AND 4 ORS SC, RE	MR. M SARANIA MR A SARANIA N GOGOI	SC, BTC SC, REVENUE
11	WP(C)/5592/2024	RAMIZUL ISLAM Versus THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA	DY.S.G.I.
12	WP(C)/5602/2024	SUNIL DOLEY Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR P H KONWAR	SC, PWD
13	WP(C)/5606/2024	ALKA YADAV Versus THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA	DY.S.G.I.
14	WP(C)/5609/2024	DEEPA DEKA @ DIPA DEKA Versus THE UNION OF INDIA AND 5 ORS	MR. S DAS MR. A UDDIN MD A S AHMED MRS. A DAS	SC, AG (A AND E) GA, ASSAM DY.S.G.I.
15	WP(C)/5610/2024	DIPANKAR DUTTA LAHKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM	GA, ASSAM
16	WP(C)/5611/2024	SAWAMKHAR BASUMATARY AND 40 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR H P GUWALA MR. A BORO MS N NEWME	SC, BTC SC, FINANCE SC, FOREST
17	WP(C)/5619/2024 B/O	HIMASHMI SAIKIA AND 23 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. M KHAN MR A K DAS MS J AKTAR	SC, NHM SC, HEALTH AND F W
ORDER (STAY VACATING)				
18	I.A.(Civil)/2216/2024 in WP(C)/2857/2023	SRI BHAKTA KUMAR BORA Versus KANTI KHATANIAR AND 7 ORS	MR P BHARDWAJ MR P BHARDWAJ MS. B DEVI	SC, ELEM. EDU MR. K R PATGIRI
	WITH WP(C)/2857/2023	KANTI KHATANIAR Versus THE STATE OF ASSAM AND 7 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	SC, ELEM. EDU GA, ASSAM MR P BHARDWAJ (r-8) MS. B DEVI (r-8)
ADMISSION				
19	WP(C)/5439/2022 PART-HEARD	BIDYADHAR CHINTEY Versus THE STATE OF ASSAM AND 4 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	SC, PWD ROAD
20	WP(C)/4491/2021	MANJULA RAY ADHIKARY Versus THE STATE OF ASSAM AND 8 ORS	MR. T K BHUYAN MR H K DAS	SC, AG SC, BTC SC, FINANCE SC, WATER RESOURCE
21	WP(C)/3489/2023	RATHINDRA NARAYAN GOSWAMI AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MR T DAS R. CHAUHAN	GA, ASSAM SC, APDCL
22	WP(C)/3517/2023	HARMOHAN CHAKRAVARTY AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN MS K PHUKAN MR. H R DAS	SC, P H E SC, K A A C SC, FINANCE
23	WP(C)/3624/2023	PROSEN HAFLONGBAR Versus THE STATE OF ASSAM AND 4 ORS.	MR B D DAS MR H K SARMA MR. D THAOSEN MR S BORA	SC, PWD SC, NCHAC SC, FINANCE
24	WP(C)/4928/2023	LIYAKAT ALI BARBHUIYA Versus THE UNION OF INDIA AND 3 ORS	MR. M R SODIAL MR S AHMED MR K BROOK MS S Z HAYAT	DY.S.G.I.

25	WP(C)/5871/2023 B/O	ASSAM STATE ELECTRICITY BOARD PENSIONERS ASSOCIATION Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD AND 2 ORS	MR S PARASHAR	SC, APDCL
26	WP(C)/6651/2023 B/O	KANAKESWAR BORGHAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR. B J GHOSH MR H RAHMAN RUBI GOGOI	GA, ASSAM
	WITH I.A.(Civil)/3886/2023 in WP(C)/6651/2023	KANAKESWAR BORGHAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR. B J GHOSH MR H RAHMAN RUBI GOGOI	GA, ASSAM
27	WP(C)/1367/2024	ABHIJEET CHAUDHARY Versus THE UNION OF INDIA AND 5 ORS	MR A KHANIKAR R L CHUTIA MR B DEORI	MR. K GOGOI DY.S.G.I.
28	WP(C)/1660/2024	KHUSBOO HARLALKA Versus THE STATE OF ASSAM AND 3 ORS	MR. K BORUAH MR. M ALAM MS P DAS MS. P BORAH	GA, ASSAM SC, AG SC, FINANCE
29	WP(C)/2353/2024 B/O	LAKHISWARI BRAHMA Versus THE STATE OF ASSAM AND 5 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA L PARBIN	SC, AG SC, PWD SC, FINANCE
30	WP(C)/2361/2024	PALLABI SAIKIA DEKA Versus THE STATE OF ASSAM AND 6 ORS	MR B M DEKA MS D MAHANTA MR R.AHMED	SC, AG (A AND E) GA, ASSAM SC, A.H and V. DEPT. SC, FINANCE SC, PENSION
31	WP(C)/2923/2024 B/O	BIJENDRA DOLEY AND 27 ORS Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 19 ORS	MS P DEVI MR P R SARMA MR D MEDHI MR. S. PEGU MR. A HUDA	SC, APDCL MR. B K DAS (R-7 TO 20)
32	WP(C)/4955/2024 FIXED	NABA JYOTI TAMULI Versus THE STATE OF ASSAM AND 3 ORS	MR. J PATOWARY MR. M DUTTA MR K M BORA	SC, P H E
ORDERS				
33	WP(C)/1552/2018	MINAKANTA DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BANIK MR G JALAN MS. H DAS MS. R R SAIKIA	SC, IRRIGATION
34	WP(C)/3682/2018	ILA TUMUNG AND 9 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. M KHAN A HUSSAIN KAKALI DEVI	SC, PNRD GA, ASSAM MR. K K PARASAR(R3) MR. G BORDOLOI (R-6,7,8) SC, FINANCE
35	WP(C)/4536/2018 WITH OFFICE NOTE	SHAHAB UDDIN LASKAR AND 11 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S ROY MR. M H LASKAR	DR. B AHMED SC, CO OP MR. R A CHOUDHURY(R-7 TO 15)
36	WP(C)/7697/2018	MALAMONI KALITA Versus THE STATE OF ASSAM AND 4 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. P K BHUYAN MR. S D ROY MR. C P SHARMA	GA, ASSAM SC, FINANCE DEPTT.
37	WP(C)/831/2019	DEVARANI GOGOI Versus THE STATE OF ASSAM AND 5 ORS.	MR Z HUSSAIN MR. M HOQUE MRS N BEGUM	GA, ASSAM

38	Cont.Cas(C)/369/2020	ARUP JYOTI KARMAKAR Versus LT. GEN SUKHDEEP SANGWAN AND ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. U K NAIR MR. A CHETRY MR. A BORUA MR. M P SARMA MS U SHARMA	MRS. A GAYAN (R 1,2,3)
39	Cont.Cas(C)/762/2023	DALIM DAS Versus RAVI S PRASAD AND ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH MS P GUPTA MS M ZOMUANPUII MR P DOLEY MS V V THANYU MS S JAIN	
40	WITH WP(C)/7350/2023	DALIM DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. B D KONWAR SR. ADV. MR H AGARWAL MS S JAIN	SC, AG SC, FOREST
41	I.A.(Civil)/3094/2023 in Cont.Cas(C)/45/2020	NABAB DAS, CHOWKIDAR Versus SMT. DEVOLA DEVI DAS AND 2 ORS	DR G J SHARMA MS U DAS	
	WITH Cont.Cas(C)/45/2020	NABAB DAS, CHOWKIDAR Versus SMT. DEVOLA DEVI DAS AND ANR.	MR G J SHARMA MS U DAS	MR D KALITA (r-2) MR. D NATH (r-2) MS S BARUAH
42	WP(C)/5585/2023	HEMEN MAHANTA @ HEMENDRA CHANDRA MAHANTA Versus THE STATE OF ASSAM AND 7 ORS	MR B M DEKA MS D MAHANTA MR R.AHMED	SC, KHADI AND VILLAGE INDUSTRIES BOARD GA, ASSAM SC, HANDLOOM, TEXTILE AND SERICULTURE
43	I.A.(Civil)/3213/2024 in WP(C)/2374/2024	SRI RANGANI SINGH Versus THE STATE OF ASSAM AND 3 ORS	MRS M D CHOWDHURY MR N BARUAH MR N BARUAH	GA, ASSAM
	WITH WP(C)/2374/2024	BINA SINGH Versus THE STATE OF ASSAM AND 3 ORS	MR M RANA MD. I AHMED MS J A SIDDIKA	GA, ASSAM MRS M D CHOWDHURY(R-4) MR N BARUAH(R-4)
44	I.A.(Civil)/3214/2024 in WP(C)/4650/2024	KISAN KUMAR SHARMA Versus THE STATE OF ASSAM,	MRS R BEGUM	GA, ASSAM
	WITH WP(C)/4650/2024	KISAN KUMAR SHARMA Versus THE STATE OF ASSAM	MR P KATAKI MS S BARPUJARI MRS R BEGUM MS. A LALA	GA, ASSAM
45	I.A.(Civil)/3307/2024 B/O in WP(C)/2869/2024	KAUSHIK DAS Versus THE STATE OF ASSAM AND 12 ORS	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA MS D BARUAH RHITUSHREE TALUKDAR P. NATH DR AZIZ KHAN	GA, ASSAM MS. M D BORA (SC, CO-OPERATIVE SOCIETIES) MS. M BHATTACHARYYA MR B CHOUDHURY MR. D UPAMANYA (SC, HEALTH DEPT.) MR. C SARMA (SC, SOCIAL JUSTICE AND EMPOWERMENT)
				SC, HEALTH

WITH
[WP\(C\)/2869/2024](#)

KAUSHIK DAS
Versus
THE STATE OF ASSAM AND 12 ORS

MR. FIRUZ KHAN
MR U CHAUDHURY
MR. ABHIJIT MENA
MS D BARUAH
RHITUSHREE TALUKDAR
P. NATH
DR AZIZ KHAN

GA, ASSAM
MS. M D BORA (SC, CO-
OPERATIVE SOCIETIES)
MS. M BHATTACHARYYA
MR B CHOUDHURY
MR. D UPAMANYA (SC,
HEALTH DEPT.)
MR. C SARMA (SC, SOCIAL
JUSTICE AND
EMPOWERMENT)

SC, HEALTH

46 **WITH**
[WP\(C\)/2321/2024](#)

KAUSHIK DAS
Versus
THE STATE OF ASSAM AND 11 ORS

MR. FIRUZ KHAN
RHITUSHREE TALUKDAR
P. NATH
DR AZIZ KHAN

GA, ASSAM
SC, SOCIAL JUSTICE AND
EMPOWERMENT
SC, HEALTH

47 [WP\(C\)/5143/2024](#)
FIXED

MD. LUTFUR RAHMAN
Versus
THE STATE OF ASSAM AND 4 ORS

MR. B J GHOSH
RUBI GOGOI

GA, ASSAM
SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 04/11/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MR. A K JAIN	08-10-2024	To	10-11-2024
5)	MR. P SARMA	04-10-2024	To	16-11-2024
6)	MR. O P BHATI	04-10-2024	To	16-11-2024
7)	MS. K YADAV	21-10-2024	To	10-12-2024
8)	MR. R L YADAV	21-10-2024	To	10-12-2024
9)	MR H MAURYA	21-10-2024	To	20-11-2024
10)	MR. N J GOGOI	22-10-2024	To	08-11-2024
11)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
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13)	MRS. B SARKAR	28-10-2024	To	10-11-2024
14)	MR. T ROY	28-10-2024	To	10-11-2024
15)	MR. A R BHUYAN	25-10-2024	To	08-11-2024
16)	MS.SHOMA DASGUPTA	30-10-2024	To	07-11-2024
17)	MS SUPRIYA DASGUPTA	30-10-2024	To	07-11-2024
18)	MR S KHOUND	30-10-2024	To	04-11-2024
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20)	MR J I BARBHUIYA	31-10-2024	To	05-11-2024
21)	MR. N ALAM	04-11-2024	To	20-11-2024
22)	MR A W AMAN	04-11-2024	To	08-11-2024
23)	MR. A LAL	04-11-2024	To	06-11-2024
24)	MR D K DAS	04-11-2024	To	08-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,4th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 7

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2327/2021 WITH LCR	PIRMUD ALI @ PIRMAT ALI Versus THE UNION OF INDIA AND 6 ORS	MR. A AHMED MR J P KACHARI U U KHAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
	WITH I.A.(Civil)/841/2021 in WP(C)/2327/2021	PIRMUD ALI @ PIRMAT ALI Versus THE UNION OF INDIA AND 6 ORS	MR. A AHMED MR J P KACHARI U U KHAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
2	WP(C)/1011/2024 B/O, WITH LCR	AMZAD ALI Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
3	WP(C)/4806/2024 FIXED, WITH LCR	RABIA KHATUN @ RABIYA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MISS M GOGOI MR. F A AHMED A. KHANAM C S KAMTHONG	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
4	WP(C)/5094/2024 B/O	MOMENA BIBI Versus THE UNION OF INDIA AND 5 ORS	MR. A T SARKAR MR S HUSSAIN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
5	WP(C)/5323/2024 B/O	RAHIMA KHATUN @ RAHIMA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MRS S RAHANA MR. A M AHMED B DAS	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
6	WP(C)/5325/2024 B/O	JAHURA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MRS S RAHANA MR H R A CHOUDHURY MR. A M AHMED B DAS P. GHOSH	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
7	WP(C)/5335/2024	JAHURA KHATUN @ JAHURA KHATOON @ JOHURA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. A MOBARAQUE S A AKIB	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI

8	WP(C)/5352/2024	PHULMALA KHATUN @ FULMALA KHATUN, FULJAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
9	WP(C)/5353/2024	AMELA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR M AHMED MR. A HUSSAIN MR. K M HASSAN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
10	WP(C)/5355/2024	HANIF ALI Versus THE UNION OF INDIA AND 5 ORS	MR. M A SHEIKH MS F INTAZ	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T

WITH

[I.A.\(Civil\)/3230/2024](#)
in WP(C)/5355/2024

		HANIF ALI Versus THE UNION OF INDIA AND 5 ORS	MR. M A SHEIKH MS F INTAZ	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
11	WP(C)/5358/2024	NURBHANU KHATUN @ NURBHANU NESSA @ NUR BHAN BIBI Versus THE UNION OF INDIA AND 5 ORS	MD. S ALOM MD. S ALOM MS. A BEGUM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
12	WP(C)/5405/2024 B/O	AYUB ALI Versus THE UNION OF INDIA AND 5 ORS	MRS S RAHANA MR. A M AHMED B DAS	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
13	WP(C)/5408/2024	MUSSTT FAJILA KHATUN @ FAJILA KHATOON Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
14	WP(C)/5515/2024 B/O	ABDUL SATTAR Versus THE UNION OF INDIA AND 5 ORS	MR. A M AHMED B DAS	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

WITH

[I.A.\(Civil\)/3287/2024](#)
in WP(C)/5515/2024

		ABDUL SATTAR Versus THE UNION OF INDIA AND 5 ORS	MR. A M AHMED B DAS	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
15	WP(C)/5595/2024	MAZIDA BEGUM @ MAJIDA BEGUM Versus THE UNION OF INDIA AND 6 ORS	MR S C PANDIT MD S ULLAH MR N K KAKATI	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
16	WP(C)/5596/2024	AMBIA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MS. R KHATUN MR. S I TALUKDAR	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
17	WP(C)/5597/2024	PIYARA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MR. F A AHMED A. KHANAM C S KAMTHONG	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
18	WP(C)/5615/2024	SALIM AHMOD @ SALIM UDDIN Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.

ADMISSION

19	WP(C)/6100/2019 WITH OFFICE NOTE	AMIRAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR U DAS MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
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20	WP(C)/7746/2019 WITH LCR	MEHER ALI Versus THE UNION OF INDIA AND 5 ORS.	MS. R DUTTA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
21	WP(C)/8619/2019	FULZAN NESSA Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MR S ISLAM MS F N ZAMAN MS. R AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
22	WP(C)/281/2020 WITH LCR	MALEKA BIBI Versus THE UNION OF INDIA AND 6 ORS.	MRS R BEGUM MR. J AHMED MS A HUSSAIN MS G PARMAWI MR. Z RAHMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
23	WP(C)/1263/2020 WITH LCR	MAYJAN NESSA Versus THE UNION OF INDIA AND 7 ORS	MS. A KAUSHAR MR S ISLAM	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
24	WP(C)/1267/2020 WITH LCR	KAMAL CHANDRA ROY Versus THE UNION OF INDIA AND 6 ORS.	MR. A RAHMAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
25	WP(C)/1343/2020 WITH LCR	MD. SULEMAN ALI Versus THE UNION OF INDIA AND 6 ORS.	MR. K M HASSAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
26	WP(C)/1744/2020 WITH LCR	NOJIKUL ISLAM @ HUSSAIN Versus THE UNION OF INDIA AND 7 ORS.	ALHAJJ INAM UDDIN MRS. R MOMTAZ	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
27	WP(C)/2450/2020 WITH LCR	SUKUR ALI Versus THE UNION OF INDIA AND 5 ORS	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN MR A DAS	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
28	WP(C)/4446/2020 WITH LCR 2 NOS.	SUBAL CHANDRA DEBNATH Versus THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS MR. F A HASSAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
	WITH I.A.(Civil)/1194/2021 in WP(C)/4446/2020	SUBAL CHANDRA DEBNATH Versus THE UNION OF INDIA AND 5 ORS. E	MR. S C BISWAS MR. F A HASSAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
29	WP(C)/73/2021 WITH LCR	KULSHAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR A DASGUPTA J U AHMED MR S R NAWAZ	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
30	WP(C)/398/2021 WITH LCR	KADDUS ALI @ ABDUL KADDUS Versus THE UNION OF INDIA AND 6 ORS	MD H R AHMED MD A ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
31	WA/345/2024 WITH OFFICE NOTE	PHULENDRA KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. B PURKAYASTHA J.P. BARUAH	GA, ASSAM SC, AG SC, SEC. EDU. SC, FINANCE
ORDERS				
32	Review.Pet./173/2019 IN WP(C)/6420/2018 (D/O), WITH LCR	MD. NUR MAHAMMAD AND ANR Versus UNION OF INDIA AND 6 ORS	MR. J SARMAH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

33	Review.Pet./45/2020 IN WP(C)/227/2018 (D/O), WITH LCR	MD. NOOR AHMED Versus THE UNION OF INDIA AND 5 ORS	MR J C GOGOI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
34	Review.Pet./116/2020 IN WP(C)/6376/2018 (D/O), WITH LCR	PHULJAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
35	I.A.(Civil)/2157/2024 B/O, WITH LCR in WP(C)/4438/2017 WITH WP(C)/4438/2017	FORIDA KHATUN @ FARIDA BEGUM Versus THE UNION OF INDIA and 4 ORS.	MR.F U BORBHUIYA	GA, ASSAM DY.S.G.I.
		FORIDA KHATUN @ FARIDA BEGUM Versus THE UNION OF INDIA and 4 ORS.	MR.H R A CHOUDHURY MR.F U BORBHUIYA MS.S DAS MR.A MATIN MR.H MUBARAK	GA, ASSAM ASSTT.S.G.I.
36	I.A.(Civil)/2164/2024 B/O, WITH LCR in WP(C)/5271/2017 WITH WP(C)/5271/2017	MD. JOYNUDDIN ALI @ JAINUDDIN SK. Versus THE UNION OF INDIA and 4 ORS.	MR F U BARBHUIYA MR F U BARBHUIYA MS.S DAS	GA, ASSAM DY.S.G.I. ASSTT.S.G.I.
		MD. JOYNUDDIN ALI @ JAINUDDIN SK. Versus THE UNION OF INDIA and 4 ORS.	MR.H R A CHOUDHURY MR.F U BORBHUIYA MS.S DAS MR.A MATIN MR.J M SULAIMAN	GA, ASSAM ASSTT.S.G.I.
37	I.A.(Civil)/3092/2024 WITH LCR in WP(C)/5838/2019 WITH WP(C)/5838/2019	AYMONA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. M H SAIKIA MS S Z HAYAT MS B H SHIRIN	SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
		AYMONA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MS J A AHMED MS R R MUZIB MR. M H SAIKIA MR. M KALITA MS S Z HAYAT MS B H SHIRIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
38	I.A.(Civil)/3305/2024 in WP(C)/4967/2024 WITH WP(C)/4967/2024	MD. RAMEJ UDDIN Versus THE UNION OF INDIA AND 5 ORS	MRS S RAHANA MR. A M AHMED B DAS	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
		MD. RAMEJ UDDIN Versus THE UNION OF INDIA AND 5 ORS	MRS S RAHANA MR. A M AHMED B DAS	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
39	WP(C)/4662/2024 FIXED	ABDUL AWAL Versus THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MR. Z KHALID MS. A. BORAH MR N A MAZARBHUIYA	GA, ASSAM
HEARING				
40	WA/157/2017 WITH WP(C)/1813/2010 (D/O), WITH LCR, FIXED	MD ABUL KALAM @ ABUL KAMAL and 6 ORS Versus THE UNION OF INDIA and 4 ORS	MR.M U MAHMUD MR. M A SHEIKH MR.A DAS MS.A MEDHI MR.S HOQUE MR.M R Z CHOUDHURY MR.M ALI MR.A RAHMAN	GA, ASSAM(R. 2 to 4.) ASSTT.S.G.I.(R. 1.)

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LEAVE NOTE OF ADVOCATES FOR 04/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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2:00 PM to 4:30 PM

[For Monday,4th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[THIS BENCH WILL SIT AFTER RISING OF THE DIVISION BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/5564/2024 BY SLIP	ASHIF EKBAL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. P K ROYCHOUDHURY MD. A HUSSAIN MR. K ALOM MR. T ISLAM	SC, HEALTH
BAIL HEARING (BA)				
2	Bail Appln./2732/2024 WITH BA/4258/2023 (D/O). WITH SCANNED COPY OF LCR	JITUL ALI Versus UNION OF INDIA	MR. K N CHOUDHURY MS. T SOM MR H DAS	SC, NCB
BAIL HEARING				
3	AB/2414/2024 FIXED	ANIRBAN DEWARI @ ANIRBAN DEORI Versus THE STATE OF ASSAM AND ORS.	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM PP, CBI

LEAVE NOTE OF ADVOCATES FOR 04/11/2024

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22)	MR A W AMAN	04-11-2024	To	08-11-2024
23)	MR. A LAL	04-11-2024	To	06-11-2024
24)	MR D K DAS	04-11-2024	To	08-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Monday,4th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 8

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/3592/2015	SMTI BORNALI PATIR Versus THE STATE OF ASSAM AND 7 ORS	MS.R GOGOI MS.B GOGOI MR.PARAG J SAIKIA	GA, ASSAM(R3,6,7) MR.B BURAGOHAIR(R-8) MS.S GOGOI(R-8) MR.J P KACHARIR-8 SC, SOCIAL WELFARE(R1,2,4,5)
2	WP(C)/7332/2015	SHRI NIRMALENDU DAS Versus HINDUSTAN PAPER CORPORATION LTD. and 7 ORS,	MR. N DHAR MR .B MALAKAR MR. T U LASKAR MS. S DASGUPTA	MR. N DHAR MR P CHOUDHURY MR. J ROY MS B GOSWAMI MS P SAIKIA MR. N. KALITA, SC, INDUSTRIES AND COMMERCE MR. S. DAS, (R-7 & R-8), SC, AIDC SC, H P C L
3	WITH WP(C)/3624/2009	ABDUL MATIN BARBHUIYA Versus HINDUSTAN PAPER CORPORATION LIMITED and ORS.	MR.N DHAR MR .B MALAKAR MR.S CHAKRABARTY MS.R KAKATI	MS.M HAZARIKA MS.J HAZARIKA MS.A AJITSARIA
4	WITH WP(C)/2798/2013	NIRMALENDU DAS Versus HINDUSTAN PAPER CORPORATION LIMITED and 4 ORS	MR.N DHAR MR.S CHAKRABORTY	MR.J ROY SC, H P C L
5	WP(C)/1179/2017 FIXED	SMT. MANIKA DEVI Versus THE STATE OF ASSAM and 8 ORS.	MR.D BORAH MRS.J BORAH MR.R DOWARAH	GA, ASSAM MR.B K SARMA-8 MRS.T BARMAN(R-8)
6	WP(C)/6096/2017	BHABESH TALUKDAR and 2 ORS. Versus KARBI ANGLONG AUTONOMOUS COUNCIL and 6 ORS.	MR.S K DAS MRR KARIM	SC, FINANCE SC, P H E SC, K A A C
7	WP(C)/8090/2018	ASHIM KUMAR BARUAH Versus THE SECRETARY TO THE GOVT. OF ASSAM AND 4 ORS	MR A DASGUPTA MS B DAS MR. R SARKAR MR B DAS	SC, AG SC, AGRI. DEPARTMENT
8	WITH WP(C)/518/2019	ASHIM KUMAR BARUAH Versus THE SECRETARY TO THE GOVT. OF ASSAM AND 4 ORS.	MR A DASGUPTA MS B DAS MR. R SARKAR MR B DAS	GA, ASSAM SC, AG SC, AGRI. DEPARTMENT
9	WP(C)/8564/2018	ABDUL HANNAN CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. A H ALAMGIR	SC, P H E

10	WP(C)/2627/2019	RIJU MANI AHMED Versus THE STATE OF ASSAM AND 3 ORS.	MR. K H KHANDAKAR MS. A DEVI MR. K M HASSAN	MS. A BORA (SC, NHM)
	WITH I.A.(Civil)/2502/2022 in WP(C)/2627/2019	RIJU MANI AHMED Versus THE STATE OF ASSAM AND 3 ORS.	MR. K H KHANDAKAR MR. K M HASSAN	SC, HEALTH
11	WP(C)/1464/2020	ARCHANA MAJUMDAR @ ARCHANA MAZUMDAR Versus THE STATE OF ASSAM AND 6 ORS.	MR. A R SIKDAR MR J HUSSAIN MD A ALI MR. L HUSSAIN	GA, ASSAM MR. R MAZUMDAR, SC, EDUCATION DEPTT. MR I AHMED (R6) MR. T CHUTIA, SC, SEBA (R-7) MR. D DOLEY,SC, SEBA (R-7)
12	WP(C)/2382/2020	SUBASH KUSHWAHA Versus THE UNION OF INDIA AND 2 ORS	MS. S BORA MS. N CHAKRABORTY	MR. K K PARASAR ASSTT.S.G.I.
13	WP(C)/2900/2020 WITH OFFICE NOTE	DAMBARU CHETIA Versus THE STATE OF ASSAM AND 3 ORS.	MRS S GOSWAMI	GA, ASSAM
14	WP(C)/3305/2020	FAIRY QUEEN MUSHAHARY AND 22 ORS Versus THE STATE OF ASSAM AND 2 ORS	MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	GA, ASSAM SC, BTC
15	WP(C)/3340/2020 FIXED	RAJANI SAIKIA AND 36 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. J SARMAH	MR. R BORPUJARI, SC, FINANCE SC, FOREST SC, FINANCE
16	WP(C)/3562/2020	JAGADISH BEZ BARUAH Versus THE STATE OF ASSAM AND 7 ORS	MR D CHOUDHURY MR. S N KRISHNATRAYA MR N RAY	GA, ASSAM SC, G.H.C
17	WP(C)/3655/2020	DIPMONI MUDOI (DRIVER) Versus THE STATE OF ASSAM AND 3 ORS.	MR. B PHUKAN MR R RAJKHOWA MR. B KHAKHLARY	SR. GA, ASSAM
	WITH WP(C)/1321/2022	DIPMONI MUDOI Versus THE STATE OF ASSAM AND 3 ORS	MR. B PHUKAN MR R RAJKHOWA MR B KHAKHLARY	GA, ASSAM
19	WP(C)/4127/2020	RAJESH BHAGAWAN PASSI Versus OIL INDIA LIMITED AND 2 ORS	MR. B CHAKRABORTY MR. S CHAKRABORTY MRS P HAZARIKA	GA, ASSAM S N SARMA (R1, R2) MR. M HUSSAIN (R1, R2) MR. K KALITA (R1, R2) MS. S GHOSH (R1, R2) MR. C BASUMATARY (R1, R2) MR G K DEKA (R1, R2) SC, OIL
20	WP(C)/5429/2020	BHARAT CH KUMAI Versus THE STATE OF ASSAM AND 6 ORS	MR. N ANAND MR. A K SINGH MS D SAIKIA	SC, PNRD SC, FINANCE
21	WP(C)/5605/2020	ALPONA BEGUM LASKAR Versus THE STATE OF ASSAM AND ANR	MR. JUNM LASKAR MS. A AHMED	SC, HEALTH
22	WP(C)/3901/2021 FIXED	SACHINDRA DEY Versus THE UNION OF INDIA AND 3 ORS	MR. R DE MR. P K SARMA MS. B BHUYAN MS R SAHIN	MR. K SARMA (R-4) MR. S K MEDHI MR. B J TALUKDAR (R-4) ASSTT.S.G.I.
23	WP(C)/5813/2021	SABITA ROY Versus THE STATE OF ASSAM AND 8 ORS	MR H K J AHMED MR. P MAHANTA MS C DAS MS. M BORGHAIN	GA, ASSAM SC, PWD SC, DIMA HASAO SC, FINANCE
24	WP(C)/6971/2021	MR. HIRU MAHANTA AND 27 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR B BURAGHAIN MR. N BORUAH	GA, ASSAM MR. J K GOSWAMI (r-2,4) J TALUKDAR MR. J BARMAN (r-2,4)
25	WP(C)/3053/2022 CAVT./1239/2023	NOUSHAD ALI Versus THE STATE OF ASSAM AND 4 ORS.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM	GA, ASSAM MRS R DEKA(R-5) MR D BANIA (R-5) MR. S R ISLAM(R-5) MR. H R DAS(R-5)
26	WP(C)/7710/2022	DEBAZEET DEB RAY Versus THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR H K SARMA B B HUSSAIN	SC, PWD

27	WP(C)/265/2023	DR MINKU PROTIM DUTTA AND 21 ORS Versus THE STATE OF ASSAM AND ANR	MR B SINHA MD H R AHMED MR. S I MANDAL	SC, HEALTH
28	WP(C)/562/2023	MANJULA BAYAN AND 171 ORS Versus THE STATE OF ASSAM AND 61 ORS	MR. A D GUPTA(P-25) MR. A R SIKDAR (P-25) MD A ALI MR. S I TALUKDAR(P-25) MR. S I TALUKDAR(P-25) D HUSSAIN	MR. S C KEYAL (r-24) MR S DEY (R-31) GA, ASSAM MR. D HUSSAIN (R-43) MR. N H LASKAR (r-37) MS.SHOMA DASGUPTA (R-31) MR. R A CHOUDHURY (R-43) MS. J BAISHYA (r-24) MR. R A MAZUMDER (R-43) SC, SOCIAL JUSTICE AND EMPOWERMENT SC, G U
	WITH			
29	WP(C)/6594/2023	FAYZUL HOQUE MAZUMDER AND 17 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. R MAJUMDAR MR. R MAJUMDAR MRS. R RONGMEI MS. J GHOSH	MR. P J PHUKAN GA, ASSAM MS. M BHATTACHARJEE MR. C SHARMA SC, SOCIAL JUSTICE AND EMPOWERMENT SC, G U
30	WP(C)/594/2023	MD HUSSAIN ALI @ HUSSEN ALI Versus THE STATE OF ASSAM AND 7 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN	GA, ASSAM GA, ASSAM SC, AG SC, TRANSPORT SC, FINANCE SC, A S T C
	WITH			
31	WP(C)/1183/2023	SREEMANTA KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR P K KALITA MR. K R BOROOAH	GA, ASSAM SC, TRANSPORT SC, A S T C SC, FINANCE
32	WP(C)/1795/2023	ARJUN BASFOR Versus THE STATE OF ASSAM AND 3 ORS	MR S DAS MR. T DEWAN MS. J GHOSH	SC, FINANCE SC, INDUSTRIES
33	WP(C)/2261/2023	RAHUL ALOM Versus THE STATE OF ASSAM AND 4 ORS.	MR. K MIRA MR. H A TALUKDAR	GA, ASSAM
34	WP(C)/2324/2023	HEMANTA BORA Versus THE STATE OF ASSAM AND 2 ORS.	MR. N J DUTTA MR. S RANA MR. I RAHMAN	GA, ASSAM SC, FINANCE
	WITH			
35	WP(C)/2325/2023	BISWAJIT TALUKDAR Versus THE STATE OF ASSAM AND 2 ORS.	MR. N J DUTTA MR. S RANA MR. I RAHMAN	GA, ASSAM SC, FINANCE
	WITH			
36	WP(C)/2326/2023	HITESH DEKA Versus THE STATE OF ASSAM AND 2 ORS.	MR. N J DUTTA MR. S RANA MR. I RAHMAN	GA, ASSAM SC, FINANCE
	WITH			
37	WP(C)/2357/2023	BINA BAISHYA @ BINA DEKA Versus THE STATE OF ASSAM AND 2 ORS.	MR. N J DUTTA MR. S RANA MR. I RAHMAN	GA, ASSAM SC, FINANCE
	WITH			
38	WP(C)/2364/2023	SAKIL AHMED BARBHUYAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. N J DUTTA MR. S RANA MR. I RAHMAN	GA, ASSAM SC, FINANCE
	WITH			
39	WP(C)/2371/2023	SYED AMANUL HOQUE @ AMANUL HOQUE Versus THE STATE OF ASSAM AND 2 ORS.	MR. N J DUTTA MR. S RANA MR. I RAHMAN	GA, ASSAM SC, FINANCE
	WITH			
40	WP(C)/2373/2023	SALIMUDDIN AHMED Versus THE STATE OF ASSAM AND 2 ORS.	MR. N J DUTTA MR. S RANA MR. I RAHMAN	GA, ASSAM SC, FINANCE

41	WP(C)/3197/2023	SUDIP KR DHAR AND 13 ORS Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 8 ORS	MR D KALITA MR. U K NAIR MR S BORTHAKUR (p 1 & 11 MR. M P SARMA MR. D GOGOI (p 1 & 11	SC, APDCL
42	WP(C)/3246/2023	ARUP KUMAR SAHA AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A ROSHID MS. T BEGUM	SC, AG SC, PWD SC, FINANCE
43	WP(C)/3507/2023	KAMLESHWARI DEVI Versus THE UNION OF INDIA AND 2 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI	MRS. R DEVI DY.S.G.I.
44	WP(C)/4679/2023	MAMPI DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. A H ALAMGIR	MR S DUTTA, SC ,P&RD, (R-5) GA, ASSAM MR. S ROY(R-5) MR. M H LASKAR(R-5) M. HOSSAIN(R-5)
45	WP(C)/4964/2023	PRANAB KR. DAS Versus ASSAM CO-OPERATIVE APEX BANK LTD AND 20 ORS	MRS A K CHOUDHURY MR M CHOUDHURY	MR. J BARMAN (R-4,5,6,7,8,10, 11,12,9,13,14,16,17,19,18,20,21) SC, THE ASSAM CO OPERATIVE APEX BANK LTD.
46	WP(C)/5203/2023	MD TARIKUDDIN AHMED Versus THE STATE OF ASSAM AND 8 ORS	MR. A K AZAD MS S DEVI	GA, ASSAM SC, AG MR. D ROY, SC, SEBA SC, FINANCE
47	WP(C)/5508/2023	LEENA DAS @ MUSSTT. ALINA BEGUM Versus THE STATE OF ASSAM AND 7 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	MR. T J MAHANTA (R-7) GA, ASSAM (R1 - R6) SC, AG MR. P P DUTTA MS P SARMA (R-7) MS. P P DAS (R-7)
48	WP(C)/7206/2023	SAJAL KUMAR DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MR. S. SUR	MR. G PATOWARY (R-7,6) MR. R PHUKAN (R-7,6) SC, WATER RESOURCE
49	WP(C)/1201/2024	SMTI. RIJU MONI SAIKIA DAS Versus THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS	MS. S KANUNGOE MS. J CHETTRY	SC, GMC
50	WP(C)/1509/2024 B/O	AMARJYOTI DEKA Versus THE STATE OF ASSAM AND 4 ORS.	MS. D S NEOG MR. P K DEKA MD. S ALOM MR. R. KARIM	GA, ASSAM SC, APSC
51	WP(C)/2128/2024	BINA SAHARIAH Versus THE STATE OF ASSAM AND 5 ORS	MR. A GOGOI	GA, ASSAM
52	WP(C)/2565/2024	SAILENDRA SINGHA Versus THE STATE OF ASSAM AND 4 ORS	MD. A SAHAD MR. M H ALI	SC, A S T C
53	WP(C)/2612/2024 B/O	ANJALI BARMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. S K SINGHA B KUMAR	GA, ASSAM SC, AG MR. R. DHAR (SC, HANDLOOM & TEXTILE DEPT.) SC, FINANCE
54	WP(C)/2930/2024	SUMITA BISWAS Versus THE UNION OF INDIA AND 5 ORS	MR D KALITA MR. D NATH	MR. P K ROY(R-2) MR. S K CHAKRABORTY(R-2) MR. K K PARASAR (R-1) DY.S.G.I.
55	WP(C)/4157/2024 FIXED	RAJESH ROY Versus THE STATE OF ASSAM AND 7 ORS	MR. R SARMA MS DIPALI DUTTA	GA, ASSAM SC, FINANCE SC, REVENUE

ORDERS

56	Cont.Cas(C)/330/2016	GAJIUR RAHMAN Versus RAJIV MEHRISI and 4 ORS.	MR.R MAZUMDAR MRU SARMA MR.H BEZBARUAH MS.R DUTTA	MR. S C KEYAL MS. P BARUAH MS G SARMAH
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57	Cont.Cas(C)/151/2017	Dulal Ahmed Mazumdar and 7 Ors. Versus Kujendra Doley and 10 Ors.	MD.GIASH UDDIN	DR.B AHMED(R- 1&2)(R-3&4)(R-5) MR.N HAQUE(R- 1&2) MR. N UPADHAYAY MR.A K AZAD(R- 3&4) SC, IRRIGATION MR.S A SIKDER(R- 1&2) MR.A U AHMED(R-3&4)(-5)
58	Review.Pet./155/2022 IN WP(C) 301/2014 (D/O)	ARABINDA BORO Versus THE UNION OF INDIA AND 3 ORS.	MR. P J PHUKAN MR P P PHUKAN	MR. S P CHOUDHURY DY.S.G.I.
59	Cont.Cas(C)/313/2022	ON THE DEATH OF RAJEN BORO HIS LEGAL HEIRS Versus SMTI. ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	MRS. R S DEURI MS T WAPANGLA MR D KALITA
60	Review.Pet./77/2023	CHANDANA MAHANTA Versus BHASKAR KUMAR DAS AND ORS.	MR B P BORAH MR P J DUTTA	SC, SEC. EDU. SC, BTC
61	Cont.Cas(C)/462/2023	ANANTA RAM KALITA AND ANR Versus M. N. DAHAL	MR S MUKTAR	MR. D SAIKIA MR. S BORA MR P NAYAK

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LEAVE NOTE OF ADVOCATES FOR 04/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MR. A K JAIN	08-10-2024	To	10-11-2024
5)	MR. P SARMA	04-10-2024	To	16-11-2024
6)	MR. O P BHATI	04-10-2024	To	16-11-2024
7)	MS. K YADAV	21-10-2024	To	10-12-2024
8)	MR. R L YADAV	21-10-2024	To	10-12-2024
9)	MR H MAURYA	21-10-2024	To	20-11-2024
10)	MR. N J GOGOI	22-10-2024	To	08-11-2024
11)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
12)	MR. M A CHOUDHURY	23-10-2024	To	04-11-2024
13)	MRS. B SARKAR	28-10-2024	To	10-11-2024
14)	MR. T ROY	28-10-2024	To	10-11-2024
15)	MR. A R BHUYAN	25-10-2024	To	08-11-2024
16)	MS.SHOMA DASGUPTA	30-10-2024	To	07-11-2024
17)	MS SUPRIYA DASGUPTA	30-10-2024	To	07-11-2024
18)	MR S KHOUND	30-10-2024	To	04-11-2024
19)	MD. A J ATIA	31-10-2024	To	08-11-2024
20)	MR J I BARBHUIYA	31-10-2024	To	05-11-2024
21)	MR. N ALAM	04-11-2024	To	20-11-2024
22)	MR A W AMAN	04-11-2024	To	08-11-2024
23)	MR. A LAL	04-11-2024	To	06-11-2024
24)	MR D K DAS	04-11-2024	To	08-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,4th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 10

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRL.A(J)/92/2024	MURULI TANTI Versus THE STATE OF ASSAM		PP, ASSAM
2	CRL.A(J)/93/2024	BINOY NAMASUDRA Versus THE STATE OF ASSAM		PP, ASSAM
3	CRL.A(J)/95/2024	MARKUSH KUJUR Versus THE STATE OF ASSAM		PP, ASSAM
4	CRL.A(J)/96/2024	KANAK ROY Versus THE STATE OF ASSAM		PP, ASSAM
5	WA/336/2024 CAVT. NO.08662/024, WITH OFFICE NOTE	DR JIBENDU DUTTA Versus THE STATE OF ASSAM AND ANR	MR B D DAS MR. B PURKAYASTHA J.P. BARUAH	SC, ELEM. EDU MR. S BORA, SC, SCERT MR. S HAZARIKA FOR CAVEATOR SC, FINANCE
6	Crl.A./357/2024	SWAPAN DAS Versus THE STATE OF ASSAM AND ANR	MRS S N KHANDAKAR MR. M A LASKAR MS A HUSSAIN S AHMED	PP, ASSAM
	WITH I.A.(Crl.)/1023/2024 in Crl.A./357/2024	SWAPAN DAS Versus THE STATE OF ASSAM AND ANR	MRS S N KHANDAKAR MR. M A LASKAR MS A HUSSAIN S AHMED	PP, ASSAM
7	Crl.A./359/2024	RABBANI ALI Versus THE STATE OF ASSAM AND ANR	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
	WITH I.A.(Crl.)/1025/2024 in Crl.A./359/2024	RABBANI ALI Versus THE STATE OF ASSAM AND ANR	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM

ORDERS

8	CRL.A(J)/16/2022 3 Y 8 M 13 D :WITH OFFICE NOTE, LCR - 5 (FIVE) FILES, P.B. - 2	PABITRA MUSHAHARY Versus THE STATE OF ASSAM	MR. A AHMED, AMICUS CURIAE	PP, ASSAM
9	Mat.App./59/2023 WITH LCR + A MOBILE HANDSET IN A BOX WITH I.A.(Civil)/3057/2024 in Mat.App./59/2023	XXXXXXX Versus XXXXXXX XXXXXXX Versus XXXXXXX	MR K L GUPTA MR KRISHNANGSHU B MR. S K GHOSH	MR. S K GHOSH MS F AHMED MR K L GUPTA
10	Crl.A./124/2023 1 Y 7 M 12 D :WITH LCR - 4 (FOUR) FILES, P.B. - 2, FIXED	MD AKTER KHAN @ BAPON KHAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. J LASKAR MR R DAS	PP, ASSAM
11	CRL.A(J)/128/2023 WITH OFFICE NOTE	RAJU CHETRY Versus THE STATE OF ASSAM	MS. B SARMA (AMICUS CURIAE)	PP, ASSAM
12	Crl.A./213/2023 1 Y 6 M 9 D :WITH OFFICE NOTE, LCR - 5 (FIVE) FILES, P.B. - 2	HASIMUDDIN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR M AHMED A. K. KANU MR A. ALI	PP, ASSAM
13	Crl.A./458/2023 WITH OFFICE NOTE, LCR - 3 (THREE) FILES, P.B. - 2, FIXED WITH I.A.(Crl.)/1198/2023 in Crl.A./458/2023	HAZRAT ALI @ HAZARAT ALI Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
14	I.A.(Crl.)/856/2023 WITH OFFICE NOTE, LCR - 2 (TWO) FILES, P.B. - 2, B/O in Crl.A./338/2023 WITH Crl.A./338/2023	MD. ISHAMUDDIN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
15	Crl.A./265/2024 WITH OFFICE NOTE WITH I.A.(Crl.)/787/2024 in Crl.A./265/2024	MD. ISHAMUDDIN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	MR. M DUTTA MR K M BORA PP, ASSAM
15	Crl.A./265/2024 WITH OFFICE NOTE WITH I.A.(Crl.)/787/2024 in Crl.A./265/2024	BISHAL BORO Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
16	I.A.(Crl.)/869/2024 WITH OFFICE NOTE, LCR - 3 (THREE) FILES in Crl.A./300/2024 WITH Crl.A./300/2024	INJAMAMUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY B DAS	PP, ASSAM
16	I.A.(Crl.)/869/2024 WITH OFFICE NOTE, LCR - 3 (THREE) FILES in Crl.A./300/2024 WITH Crl.A./300/2024	INJAMAMUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY B DAS	PP, ASSAM
17	I.A.(Crl.)/999/2024 WITH OFFICE NOTE IN CRL A., LCR - 5 (FIVE) FILES in Crl.A./203/2024 WITH Crl.A./203/2024	PARMATMA SAH AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. A R SHOME MR. P MAZUMDER	PP, ASSAM
17	I.A.(Crl.)/999/2024 WITH OFFICE NOTE IN CRL A., LCR - 5 (FIVE) FILES in Crl.A./203/2024 WITH Crl.A./203/2024	PARMATMA SAH AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. A R SHOME MR. P MAZUMDER	PP, ASSAM
HEARING				
18	CRL.A(J)/24/2022 2 Y 10 M 17 D :WITH LCR - 5 (FIVE) FILES, P.B. - 2	DIPAK URANG Versus THE STATE OF ASSAM	MS. M BARMAN, AMICUS CURIAE	PP, ASSAM

19	CRL.A.(J)/39/2022 3 Y 8 M 15 D.:WITH OFFICE NOTE, LCR - 7 (SEVEN) FILES, P.B. - 2	NIRANTAN BORA Versus THE STATE OF ASSAM AND ANR.	MR. R D BHUYAN	PP, ASSAM
20	Crl.A./181/2022 2 Y 7 M 21 D.:WITH LCR - 5 (FIVE) FILES, P.B. - 2, FIXED WITH I.A.(Crl.)/1202/2023 in Crl.A./181/2022	MAINUL HUSSAIN @ MAINUL ALI Versus THE STATE OF ASSAM AND ANR. MAINUL HUSSAIN @ MAINUL ALI Versus THE STATE OF ASSAM,	MR P SHARMAH MR P SONOWAL MR P SHARMAH MR P SONOWAL MR R CHETRY	PP, ASSAM PP, ASSAM

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MR. A K JAIN	08-10-2024	To	10-11-2024
5)	MR. P SARMA	04-10-2024	To	16-11-2024
6)	MR. O P BHATI	04-10-2024	To	16-11-2024
7)	MS. K YADAV	21-10-2024	To	10-12-2024
8)	MR. R L YADAV	21-10-2024	To	10-12-2024
9)	MR H MAURYA	21-10-2024	To	20-11-2024
10)	MR. N J GOGOI	22-10-2024	To	08-11-2024
11)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
12)	MR. M A CHOUDHURY	23-10-2024	To	04-11-2024
13)	MRS. B SARKAR	28-10-2024	To	10-11-2024
14)	MR. T ROY	28-10-2024	To	10-11-2024
15)	MR. A R BHUYAN	25-10-2024	To	08-11-2024
16)	MS.SHOMA DASGUPTA	30-10-2024	To	07-11-2024
17)	MS SUPRIYA DASGUPTA	30-10-2024	To	07-11-2024
18)	MR S KHOUND	30-10-2024	To	04-11-2024
19)	MD. A J ATIA	31-10-2024	To	08-11-2024
20)	MR J I BARBHUIYA	31-10-2024	To	05-11-2024
21)	MR. N ALAM	04-11-2024	To	20-11-2024
22)	MR A W AMAN	04-11-2024	To	08-11-2024
23)	MR. A LAL	04-11-2024	To	06-11-2024
24)	MR D K DAS	04-11-2024	To	08-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,4th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

**[THIS BENCH WILL SIT AFTER RISING OF
THE SPECIAL DIVISION BENCH, ONLY
IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	WP(C)/153/2023 WITH OFFICE NOTE	DHRUBA KUMAR NATH AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR D KALITA MR. U K NAIR MR. M P SHARMA	SC, HIGHER EDU MR D MAHANTA FOR CAVEATOR
2	WITH WP(C)/3029/2023	DHRUBA KUMAR NATH Versus THE STATE OF ASSAM AND 8 ORS.	MR D KALITA MR. U K NAIR	SC, HIGHER EDU MR. M AHMED (r-5 TO 9) MR D MAHANTA (R-3, 4)
ORDERS				
3	Review.Pet./180/2024 WITH WP(C)/5123/2020 (D/O)	DHIREN BHARALI AND 8 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR C GOSWAMI	SC, P AND R.D. SC, AG SC, FINANCE DEPTT.
4	I.A.(Civil)/3340/2024 in El.Pet./1/2024	KRIPANATH MALLAH Versus HAFIZ RASHID AHMED CHOUDHURY	MR. D SAIKIA MR P NAYAK	MR K P PATHAK MR. M DUTTA MR. A M AHMED MR. M K HUSSAIN MR. M A CHOUDHURY MS S SARMA HAZARIKA MR. I U CHOWDHURY
	WITH El.Pet./1/2024	HAFIZ RASHID AHMED CHOUDHURY Versus KRIPANATH MALLAH	MR K P PATHAK MR. M DUTTA MR. A M AHMED MR. M K HUSSAIN MR. M A CHOUDHURY MS S SARMA HAZARIKA MR. I U CHOWDHURY	MR. D SAIKIA(R-1) MR. S K TALUKDAR(R-1) MRS P BARUA (R-2 AND 3) MR P NAYAK(R-1)
	WITH I.A.(Civil)/3222/2024 in El.Pet./1/2024	KRIPANATH MALLAH Versus HAFIZ RASHID AHMED CHOUDHURY	MR. D SAIKIA	MR. A CHOUDHURY
5	WITH Review.Pet./183/2024	KRIPANATH MALLAH Versus HAFIZ RASHID AHMED CHOUDHURY	MR. S K TALUKDAR MR P NAYAK	MR. I U CHOWDHURY

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LEAVE NOTE OF ADVOCATES FOR 04/11/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	WP(C)/6352/2023 B/O	PONA PATHAK @ PUNARAM PATHAK AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE SC, FINANCE
2	WP(C)/7554/2023 B/O	MADHABI KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE SC, FINANCE
3	WP(C)/4587/2024 B/O	RUPAK CHANDRA LAHKAR Versus THE STATE OF ASSAM AND 3 ORS	MR. M AHMED MD I H LASKAR	SC, TRANSPORT DEPARTMENT, ASSAM
MOTION				
4	Cont.Cas(C)/510/2024 FIXED	ANWARUL HAQUE LASKAR Versus LEYAQAT ALI AAFAQUI	MR F Z MAZUMDER	MR D J DAS ADDL. C G C
5	Cont.Cas(C)/520/2024 FIXED	BISHNUMAYA DEVI Versus GYANENDRA DEV TRIPATHI AND 3 ORS	MR. R BORA MS R MEDHI	
6	WP(C)/3130/2024	BHABESH MAHANTA Versus THE STATE OF ASSAM AND 5 ORS	MR R RAJKHOWA B KHAKHLARY MS M GOGOI MS P GOGOI MS. K DEKA U SWARGIARY MS LUBNA CHOUDHURY	GA, ASSAM SC, REVENUE
7	WP(C)/4895/2024	ARMAAN KUMAR MAHATO Versus THE STATE OF ASSAM AND 2 ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT
8	WP(C)/5164/2024 CAVT. NO.07242/024, FIXED	ON THE DEATH OF NEPAL CH DEY HIS LEGAL HEIR DAYAL CH DEY Versus THE STATE OF ASSAM AND 6 ORS	MR. M J BARUAH MR. A. ALI MR. JITU SAIKIA	MR. P K ROYCHOUDHURY MR. N G KUNDU SC, REVENUE FOR CAVEATOR
WITH				
9	WP(C)/3090/2024	ON THE DEATH OF NEPAL CH DEY HIS LEGAL HEIRS DAYAL CH DEY Versus THE STATE OF ASSAM AND 6 ORS	MR. M J BARUAH MR. A. ALI	GA, ASSAM MR. P K ROYCHOUDHURY(R-4,5,6) MR. N G KUNDU(R-4,5,6) MR. A K AZAD(R-4,5,6) SC, REVENUE

10	WP(C)/5403/2024 FIXED	SMTI GUDDI KUMARI @ SMTI GURIYA KUMARI AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	GA, ASSAM MR. B GOGOI
11	WP(C)/5463/2024 FIXED	ABU BAKKAR SIDDIQUE Versus THE STATE OF ASSAM AND 17 ORS	MR. M U MONDAL MR K ISLAM MR A ALIM SK MR. A W MONDAL	GA, ASSAM MS. M D BORAH
12	WP(C)/5548/2024 FIXED	BIJOYANANDA CHOWDHURY AND 3 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	GA, ASSAM SC, REVENUE
13	WP(C)/5600/2024	GAUTAM KUMAR DAS AND 13 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. N BARUAH	GA, ASSAM SC, GHC SC, FINANCE
14	WP(C)/5608/2024	NAGAON DISTRICT AUTHORISED TRAVEL AGENCY OWNERS ASSOCIATION AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. P K MEDHI MR S BORTHAKUR MR. D GOGOI	GA, ASSAM SC, TRANSPORT DEPARTMENT, ASSAM
15	WP(C)/5612/2024	DHRUBAJYOTI BORGHAIN Versus UNION OF INDIA AND 2 ORS	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA MR. R K MAHANTA	DY.S.G.I. SC, INCOME TAX
16	WP(C)/5613/2024	ABDUL AHAD LASKAR AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM	SC, P AND R.D. GA, ASSAM SC, ASEC
17	WP(C)/5621/2024	SABIR AHMED LASKAR AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S ROY MR. M H LASKAR M. HOSSAIN	SC, CO OP
ORDER (STAY VACATING)				
18	I.A.(Civil)/2904/2024 FIXED in WP(C)/3965/2024	SUBIR CHANDRA SAHA Versus SUSHANKAR PAUL AND 3 ORS.	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	GA, ASSAM MR. J I BORBHUIYA MR. A B T HAQUE MR A HOSSAIN
WITH				
	WP(C)/3965/2024	SUSHANKAR PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR. J I BORBHUIYA MR. A B T HAQUE MR A HOSSAIN	GA, ASSAM MS. S SEAL(R-3) MR. S P CHOUDHURY (R-2) MS. S KANUNGOE(R-3) MS. J CHETTRY (R-3)
WITH				
	I.A.(Civil)/2807/2024 in WP(C)/3965/2024	SUSHANKAR PAUL Versus THE CHIEF EXECUTIVE OFFICER	MR. J I BORBHUIYA MR. A B T HAQUE	GA, ASSAM
ORDER NO STEPS				
19	WP(C)/3524/2022	AYNAL HOQUE AND 5 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A R BHUYAN MR. A M KHAN MR. R I DEWAN	SC, P AND R.D. GA, ASSAM SC, REVENUE
ADMISSION				
20	WP(C)/7135/2018	HAREN KALITA Versus THE GAUHATI HIGH COURT AND 2 ORS.	MR. B CHOUDHURY	SC, AG SC, GHC MR. C BARUAH
21	WP(C)/6765/2019 FIXED	ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS.	ALHAJJ INAM UDDIN MRS. R MOMTAZ MR. A ALAM	GA, ASSAM SC, AG MR. A ALAMGEER SC, GHC SC, FINANCE
22	WP(C)/1681/2020 WITH LCR	JYOTI NARAYAN GOGOI AND 2 ORS. Versus THE HONOURABLE GAUHATI HIGH COURT AND 8 ORS.	MR. P PATHAK MRS. P BARMAN (BORKAKOTI) MR. A NARZARI	GA, ASSAM R SARMAH SC, GHC

23	WP(C)/5094/2020 FIXED	M/S BHAURAM JODHRAJ Versus THE UNION OF INDIA AND 3 ORS	MR. S DEKA MS. J BORO	GA, ASSAM MS. K PHUKAN, GA, ASSAM (R-3,4) MR. S K MEDHI MR. A K DUTTA (R-1,2) ASSTT.S.G.I.
24	WP(C)/6309/2021	MUSLIM ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR P SARMA	SC, PWD
25	WP(C)/4831/2022 FIXED	RASHEDA KHATUN BIBI Versus THE STATE OF ASSAM AND 5 ORS	MR. L R MAZUMDER MR. A Z AHMED	SC, CO OP GA, ASSAM MR. M HUSSAIN
26	WP(C)/1974/2023	SMTI. SIRINJANA BARUA AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. K N CHOUDHURY MS N MAHANTA N GAUTAM MR. H G HAZARIKA	MR. A DHAR (r-4,5) MISS S ROY (r-5) MD F FARIDI (r-4,5) DY.S.G.I. GA, AP
27	WP(C)/2927/2023	JIYABUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR S DEWRI MR P SONOWAL MR A DEKA MR A DEKA	GA, ASSAM SC, REVENUE
28	WP(C)/5176/2023 FIXED	SIRAJUL HOQUE MANDAL AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. R ALI MR H A AHMED MR A S SK	GA, ASSAM MR S MUKTAR (R-5) MR. S RAHMAN (R-5) SC, REVENUE
29	WP(C)/5995/2023 FIXED	ABDUL BATEN AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. M R KHANDAKAR	GA, ASSAM SC, REVENUE
30	WP(C)/466/2024 FIXED	PEOPLE FOR THE ETHICAL TREATMENT OF ANIMALS (PETA) INDIA Versus THE STATE OF ASSAM AND 2 ORS.	MR. D DAS SR. ADV MR. D J DAS MS S SHARMA	GA, ASSAM
	WITH			
31	WP(C)/468/2024	PEOPLE FOR THE ETHICAL TREATMENT OF ANIMALS PETA INDIA Versus THE STATE OF ASSAM AND 2 ORS.	MR. D DAS SR. ADV MR. D J DAS MS S SHARMA	GA, ASSAM
	WITH			
	I.A.(Civil)/1107/2024 in WP(C)/468/2024	PEOPLE FOR THE ETHICAL TREATMENT OF ANIMALS PETA INDIA Versus THE STATE OF ASSAM AND 2 ORS.	MR. D DAS SR. ADV MR. D J DAS MS S SHARMA	GA, ASSAM
32	WP(C)/1130/2024 FIXED	PURAN CHANDRA DAS @ PURAN DAS Versus THE STATE OF ASSAM AND 6 ORS	MR H DAS MR. B C DEKA D BARUAH	GA, ASSAM SC, REVENUE
33	WP(C)/2692/2024 FIXED	SUKPAL SINGH KHIPAL Versus THE STATE OF ASSAM AND 6 ORS	MR. M A I HUSSAIN MR. S H ZAMAN N ISLAM	GA, ASSAM MR. M SHARMA(R-6,7) MS. S YASMIN(R-6,7)
34	WP(C)/2700/2024 FIXED	NAVAYOTI SARMA Versus UNION OF INDIA AND 9 ORS	MR. K P PATHAK MR P R SARMA MR BHARGAV DAS	GA, ASSAM MR. R K D CHOUDHURY MR. R K D CHOUDHURY MR. R BORPUJARI(R-10) MS. RUKMINI BARUA(R-10) MS. PADMINI BARUA(R-10) DY.S.G.I. SC, PWD
35	WP(C)/2921/2024 CAVT. NO.04922/024, FIXED	RAKIB AHMED MAZUMDER AND 9 ORS Versus THE STATE OF ASSAM AND 21 ORS	MR M J QUADIR MR S S ISLAM MS S AHMED MR. A K HANNAN	SC, CO OP MR. M H LASKAR FOR CAVEATOR
36	WP(C)/3107/2024	HEMO SAIKIA AND 5 ORS Versus THE STATE OF ASSAM AND 5 ORS	MS. D SONOWAL MR. R A CHOUDHURY MR. D KONWAR	MR. S BARUAH SC, REVENUE SC, FINANCE SC, WATER RESOURCE
37	WP(C)/3946/2024 FIXED	BRAJEN KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. M C KALITA MR. B K DAS MS. P DAS	SC, PWD ROAD GA, ASSAM

38	WP(C)/4519/2024 FIXED	FULCHAN CHAKMA AND 57 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	DR G J SHARMA LEGAL AID COUNSEL	GA, ASSAM SC, REVENUE SC, FOREST
39	WP(C)/4754/2024	RUPA DUTTA SAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MR. P K GOGOI MR J P KACHARI	GA, ASSAM MR. J K GOSWAMI(R-6,7) MR. J K GOSWAMI(R-6,7) MR. J BARMAN(R-8) MR D J BORO (R-6,7) MR D J BORO (R-6,7)
40	WP(C)/4838/2024 FIXED	DULAL KHAKHALARY Versus BHARAT PETROLEUM CORPORATION LIMITED AND 5 ORS	MR H DAS D BARUAH	GA, ASSAM MR D GOGOI, SC FOREST MR. S S ROY(R-1,2) MR. S BORTHAKUR (R-1,2) SC, BPCL
41	WP(C)/4997/2024 FIXED	AGRADOOT PUBLISHERS PRIVATE LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MS N MAHANTA N GAUTAM	GA, ASSAM SC, FINANCE
ORDERS				
42	Cont.Cas(C)/114/2020 FIXED	SUREN BORO Versus BIREN PHUKAN AND 2 ORS	MR. K BHATTACHARJEE MS B TALUKDAR MR. M SAIKIA	MR. D SAIKIA (R-4,5) MR. S BORA (R-4,5) MR. R K MUSHAHARY (R-4,5)
43	WP(C)/5666/2022 FIXED	TASIRON KHATUN BEWA Versus THE STATE OF ASSAM AND 5 ORS	MR. M A I HUSSAIN MR. S H ZAMAN	SC, CO OP GA, ASSAM
44	WP(C)/560/2024 FIXED	APURBA KUMAR HAZARIKA Versus THE STATE OF ASSAM AND 2 ORS	MR. A SARMA MR. S N TAMULI	SC, GDD SC, GMC
WITH				
45	WP(C)/3993/2023	PRADIP HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS	MR. D BARUAH MS. T. PAIT	GA, ASSAM MR S MUKTAR (R-4,5) SC, G M D A SC, GMC
WITH				
	I.A.(Civil)/2802/2023 in WP(C)/3993/2023	PRADIP HAZARIKA, Versus THE STATE OF ASSAM AND 4 ORS	MR. D BARUAH MS. T. PAIT MR W TERON MS S K GUPTA	GA, ASSAM SC, GMC SC, G M D A
WITH				
	I.A.(Civil)/330/2024 in WP(C)/3993/2023	APURBA KUMAR HAZARIKA AND ANR. Versus PRADIP HAZARIKA AND 3 ORS	MR S MUKTAR	GA, ASSAM MS. T. PAIT SC, GMC SC, G M D A
46	WP(C)/2060/2024	SHREEPAL JAIN @ SHREEPAL BARJATYA Versus THE ASSAM BOARD OF REVENUE AND 5 ORS	MR. M K CHOUDHURY M K BORAH MS. P. KASHYAP	GA, ASSAM MR. J DEKA(R-5) MR A SARMA(R-5) MR. T K BHUYAN (r-6) MR. S K DEKA (r-6) A GAUTAM(r-6) MR. C TALUKDAR (r-6) SC, REVENUE
47	WP(C)/3024/2024	GAUHATI HIGH COURT (PRINCIPAL SEAT) EMPLOYEES ASSOCIATION AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. D DAS SR. ADV MR K TALUKDAR MR. I DAS MR. INDRAJIT BHUYAN	GA, ASSAM SC, GHC SC, FINANCE
48	WP(C)/3182/2024 FIXED	NURUL AMIN PATHAN Versus THE STATE OF ASSAM AND 5 ORS	MD. I HUSSAIN	GA, ASSAM
49	WP(C)/4184/2024 FIXED	MANOJ LALA Versus THE STATE OF ASSAM AND 3 ORS	MR. B CHAKRAVARTY MR. S UPADHAY	SC, SILCHAR MUNICIPAL BOARD GA, ASSAM MR SISHIR DUTTA(R-2,3) MS S MOCHAHARI(R-2,3) MR S DUTTA(R-2,3)

50	WP(C)/4463/2024 FIXED	ASSISTANT COMMISSIONER OF TAXES, TINSUKIA Versus M/S GAYATRI DISTILLERS AND BOTTLING INDUSTRIES AND ANR	MR. B CHOUDHURY	
51	WP(C)/4465/2024 FIXED	ASSISTANT COMMISSIONER OF TAXES, TINSUKIA Versus M/S GAYATRI DISTILLERS AND BOTTLING INDUSTRIES AND ANR	MR. B CHOUDHURY	
52	WP(C)/4638/2024 FIXED	HAFLONG WHOLESALE CONSUMERS COOPERATIVE SOCIETY LTD AND 5 ORS Versus THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 9 ORS	MR S BORTHAKUR MR P H KONWAR	SC, CO OP SC, P W D SC, N C HILLS
53	WP(C)/5147/2024 FIXED	DHIRAJ MAZUMDAR AND 2 ORS Versus THE STATE OF ASSAM AND 21 ORS	MR. K P PATHAK MR BHARGAV DAS MR. C PAUL	SC, CO OP GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 04/11/2024

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[For Monday,4th November 2024]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	Bail Appln./3045/2024 B/O	SANOWAR HUSSAIN @ SANAI AND ANR. Versus THE STATE OF ASSAM	MS S BHATTACHARJYA MR. S MUNIR MR. D ZAKARIA	PP, ASSAM
2	WITH AB/2668/2024	ASAN ALI @ ASHAN ALI AND ANR Versus THE STATE OF ASSAM	MS S BHATTACHARJYA MR. S MUNIR	PP, ASSAM
MOTION (BA)				
3	Bail Appln./2892/2024 FIXED	KALLU GOWALA @ ANIL Versus THE STATE OF ASSAM	M PATHAK MS RIMPI DUTTA	PP, ASSAM
4	Bail Appln./3278/2024 FIXED	ASHIK RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR A BASUMATARY	PP, ASSAM
5	Bail Appln./3301/2024 FIXED	ABDUL RAHIM @ ABDUL Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
6	Bail Appln./3334/2024	BUBUL KALITA Versus THE STATE OF ASSAM	MR G Z AHMED MR S A REEYAZ	PP, ASSAM
7	Bail Appln./3341/2024	JUBEL AHMED Versus THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR S DUTTA	PP, ASSAM
8	Bail Appln./3342/2024	ABJOL UDDIN LASKAR @ AFJAL HUSSAIN LASKAR Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	PP, ASSAM
9	Bail Appln./3345/2024	RAFIKUL HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR N J DAS MR K K BHATTACHARYYA	PP, ASSAM
10	Bail Appln./3352/2024	MD SUKCHAND ALI AND ANR. Versus THE STATE OF ASSAM	MR S ISLAM MR. R ISLAM	PP, ASSAM
11	Bail Appln./3353/2024	SAIBAL DAS Versus THE STATE OF ASSAM	MR. A M BORA MR. N K KALITA	PP, ASSAM

12	Bail.Appln./3354/2024 B/O	ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR KUTUB ALI MR D J DEKA	PP, ASSAM
MOTION				
13	Crl.Rev.P./403/2024 FIXED	ASHRAFUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. R ALI MR H A AHMED MR. R ISLAM	PP, ASSAM
14	Crl.Rev.P./431/2024	CENTRAL BUREAU OF INVESTIGATION Versus MASTER YUMLEMBAM NUNGSHITHOI MEITEI	SPL. PP, C.B.I. MR M HALOI	
15	Crl.Pet./1073/2024 FIXED	NUR MOHAMMAD AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S ISLAM MR A HAWARI A R MONDAL	PP, ASSAM
16	Crl.Pet./1313/2024	MD HABEJUDDIN SK AND 10 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA	PP, ASSAM
17	Crl.Pet./1314/2024	GUNA KANTA TAW Versus THE STATE OF ASSAM	MR. D GOGOI	PP, ASSAM
18	AB/2872/2024	MD IMRAN HUSSAIN Versus THE STATE OF ASSAM	MR A A DEWAN MR H A RASHID MR A MALEK	PP, ASSAM
19	AB/2876/2024	MANJUWAR HUSSAIN Versus THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN R BEGUM	PP, ASSAM
20	AB/2877/2024	RABINDRA DAS Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
21	AB/2880/2024	GITA PASHI @ KOPPU Versus THE STATE OF ASSAM	MR S DAS P J DAS	PP, ASSAM
22	AB/2882/2024	ATABAR RAHMAN @ ATAUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MD. A HUSSAIN MR. K ALOM MR. T ISLAM	PP, ASSAM
23	AB/2887/2024	SANKAR MANDAL @ SHANKAR MANDAL Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR. A S CHOUDHURY MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
24	AB/2888/2024	JAKIR HUSSAIN AND 3 ORS. Versus THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN R BEGUM	PP, ASSAM
25	AB/2889/2024	SRI JADUMONI DAS Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
26	AB/2891/2024	SRI ISRAFIL HOQUE Versus THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MR. A DEB MR S RAHMAN	PP, ASSAM
27	AB/2893/2024	ANJUMA BEGUM Versus THE STATE OF ASSAM	MS. J PAUL MS S BHOWMICK MS. S AHMED	PP, ASSAM
ADMISSION				
28	Crl.Pet./1294/2024 FIXED	GAURAV UPADHYAY Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ SAMIM RAHMAN	G. GOSWAMI (R-2) MR H K NATH(R-2) MR J BORAH(R-2) MR. K KAKOTI(R-2) MR N PATIRI(R-2) PP, ASSAM

BAIL HEARING (BA)

29	Bail Appln./2905/2024 FIXED	MD. RAHIM UDDIN Versus THE STATE OF ASSAM	MR S GOGOI MS G GOGOI MS A GOGOI	PP, ASSAM
30	Bail Appln./3052/2024 FIXED	JİYABUR RAHMAN Versus THE STATE OF ASSAM	ALHAIJ I UDDIN MRS. R MOMTAZ H M I HOQUE MR ROBIUL HOQUE	PP, ASSAM
31	Bail Appln./3063/2024 FIXED	MD. HEDAITUL ISLAM @ HEDAITUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
	WITH			
32	Bail Appln./2759/2024	ISRAIL ALI Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
33	Bail Appln./3142/2024 FIXED	SUJAN @ SUJAN BHAUMIK AND 2 ORS Versus THE STATE OF ASSAM	MRS R BEGUM MR R A AHMED MR M AHMED MR. S BISWAS	PP, ASSAM
34	Bail Appln./3155/2024 WITH OFFICE NOTE, FIXED	SAHRUKH KHAN Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR M RAHMAN	PP, ASSAM
35	Bail Appln./3238/2024 FIXED	JALIM UDDIN @ JAMAL UDDIN Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. R ISLAM	PP, ASSAM
		BAIL HEARING		
36	AB/1346/2024 FIXED	SAJIDUR RAHMAN @ BOGA Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. P DUTTA MS G SWAMI	PP, ASSAM
37	AB/1508/2024 FIXED	RAJDEEP DAS Versus THE STATE OF ASSAM	MR. R CHETRI MR N BARMAN MR N MILI	PP, ASSAM
38	AB/1939/2024 WITH Bail Appln./2435/2024 (D/O), FIXED	USHA DAS Versus THE STATE OF ASSAM	MR L KALITA MR. M R Z CHOUDHURY	PP, ASSAM
39	AB/2137/2024 FIXED	DIBYAJYOTI MAHANTA Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
40	AB/2240/2024 FIXED	REJAUL KARIM AND ANR Versus THE STATE OF ASSAM	MR A A DEWAN M.A. ISLAM MR H A RASHID MR A MALEK	PP, ASSAM
41	AB/2278/2024 FIXED	ALAL UDDIN AND ANR Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM H M I HOQUE MD IMRAN	PP, ASSAM
	WITH			
42	AB/2277/2024	ALAL UDDIN AND ANR Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM H M I HOQUE MD IMRAN	PP, ASSAM
43	AB/2282/2024 FIXED	JURAN ALI AND ANR Versus THE STATE OF ASSAM	MR. A ROSHID MS. T BEGUM	PP, ASSAM
44	AB/2320/2024 FIXED	NAZRUL HOQUE AND 2 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
45	AB/2527/2024 FIXED	SASANGKA PEGU Versus THE STATE OF ASSAM	MR. M KALITA MR. N M DAS MR. J HATIMURIA	PP, ASSAM

46	AB/2618/2024 FIXED	NOWSHAD ALI AND 6 ORS. Versus THE STATE OF ASSAM	MR A K AZAD MR. I HUSSAIN	PP, ASSAM
47	AB/2648/2024 FIXED	EKRAMUL HOQUE Versus THE STATE OF ASSAM	MR A ISLAM MR A SHARMA	PP, ASSAM
48	AB/2650/2024 FIXED	SHAHZAMAL HOQUE Versus THE STATE OF ASSAM	MR A ISLAM MR A SHARMA	PP, ASSAM
49	AB/2651/2024 FIXED	AKRIMUL HOQUE Versus THE STATE OF ASSAM	MR A ISLAM MR A SHARMA	PP, ASSAM
50	AB/2653/2024 FIXED	TULBOR SK Versus THE STATE OF ASSAM	MR A ISLAM MR A SHARMA	PP, ASSAM
51	AB/2702/2024 FIXED	RAFIQUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR D MAHANTA	PP, ASSAM
52	AB/2742/2024 FIXED	SWMKHWB BORO Versus THE STATE OF ASSAM	MR. A K AZAD MS S DEVI	PP, ASSAM
53	AB/2789/2024 FIXED	BASANTA KUMAR RABHA Versus THE STATE OF ASSAM	MR. K SINGHA MR S GAUTAM	PP, ASSAM

ORDERS

54	Crl.A./124/2024 WITH LCR 5 FILES , FIXED	RAHEJ UDDIN Versus THE STATE OF ASSAM AND ANR.	MR. S U AHMED MR A HAWARI	PP, ASSAM
55	Crl.A./207/2024 WITH OFFICE NOTE	JAHIRUL ISLAM @ JAHURUL ISLAM Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
	WITH I.A.(Crl.)/613/2024 in Crl.A./207/2024	JAHIRUL ISLAM @ JAHURUL ISLAM Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
56	Crl.A./217/2024 WITH LCR 5 FILES, WITH OFFICE NOTE	MIJANUR RAHMAN @ MD. MIZANUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	WITH I.A.(Crl.)/643/2024 in Crl.A./217/2024	MIJANUR RAHMAN @ MD. MIZANUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
57	Crl.Pet./484/2024 WITH LCR 3 FILES (SCANNED), B/O	MD. RUPSAN ALI @ RUPSAN ALI Versus THE STATE OF ASSAM AND ANR.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM
58	Crl.Pet./1088/2024 FIXED	FATIUL BIRAJ Versus STEEL TRADERS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	

HEARING

59	Crl.Pet./768/2023 PART-HEARD, WITH LCR 1 FILE (SCANNED), B/O	SALMA SAHIL Versus THE STATE OF ASSAM AND 2 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	MR. M U MAHMUD (R-2,3) MR S H MAHMUD (R-2,3) MR S ISLAM (R-2,3) MR S AFRIDI (R-2,3) D J BARMAN (R-2,3) PP, ASSAM
60	Crl.Pet./925/2022 WITH LCR 1 FILE, FIXED	RAJIB SARMA Versus THE STATE OF ASSAM AND ANR.	MR S C PANDIT MD S ULLAH MR N K KAKATI	MS. D SAIKIA, AMICUS CURIAE (R-2) PP, ASSAM
	WITH I.A.(Crl.)/825/2024 in Crl.Pet./925/2022	RAJIB SARMA Versus THE STATE OF ASSAM AND ANR	MR S C PANDIT MD S ULLAH	PP, ASSAM

61 [Review.Pet./123/2023](#)
IN MACApp./767/2022 (D/O),
WITH LCR, FIXED

xxx

Versus
THE NATIONAL INSURANCE COMPANY
LTD.

MS. RUKMINI BARUA
MS. PADMINI BARUA

MS. C MOZUMDAR (r-3)
MR. S P SHARMA (r-3)

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LEAVE NOTE OF ADVOCATES FOR 04/11/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MR. A K JAIN	08-10-2024	To	10-11-2024
5)	MR. P SARMA	04-10-2024	To	16-11-2024
6)	MR. O P BHATI	04-10-2024	To	16-11-2024
7)	MS. K YADAV	21-10-2024	To	10-12-2024
8)	MR. R L YADAV	21-10-2024	To	10-12-2024
9)	MR H MAURYA	21-10-2024	To	20-11-2024
10)	MR. N J GOGOI	22-10-2024	To	08-11-2024
11)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
12)	MR. M A CHOUDHURY	23-10-2024	To	04-11-2024
13)	MRS. B SARKAR	28-10-2024	To	10-11-2024
14)	MR. T ROY	28-10-2024	To	10-11-2024
15)	MR. A R BHUYAN	25-10-2024	To	08-11-2024
16)	MS.SHOMA DASGUPTA	30-10-2024	To	07-11-2024
17)	MS SUPRIYA DASGUPTA	30-10-2024	To	07-11-2024
18)	MR S KHOUND	30-10-2024	To	04-11-2024
19)	MD. A J ATIA	31-10-2024	To	08-11-2024
20)	MR J I BARBHUIYA	31-10-2024	To	05-11-2024
21)	MR. N ALAM	04-11-2024	To	20-11-2024
22)	MR A W AMAN	04-11-2024	To	08-11-2024
23)	MR. A LAL	04-11-2024	To	06-11-2024
24)	MR D K DAS	04-11-2024	To	08-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,4th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CIVIL BENCH-I AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	RFA/33/2024	M/S AADHAR Versus AJIT DEB AND 2 ORS.	MR. B K JAIN	MR A L MANDAL(R-3) MR. B D DEKA(R-1,2)
	WITH I.A.(Civil)/2500/2024 in RFA/33/2024	AJIT DEB AND anr Versus M/S AADHAR	M DAS MR. B D DEKA	
MOTION (BA)				
2	Bail Appln./3338/2024	ANIL PEGU Versus THE STATE OF ASSAM	MS D BORGHAIN MR. P GOHAIN MS. K BORUAH MS. M SARMAH MS M BORAH	PP, ASSAM
MOTION				
3	CRP/106/2024 FIXED	MINESWAR GOGOI Versus UTTAM GOGOI AND 2 ORS.	MR. M DUTTA MR K M BORA	
4	CRP/112/2024 FIXED	PRASANTA RAJKHOWA AND 4 ORS Versus BHADSHWAR DAS AND 6 ORS	MR H DAS MR. P GOGOI MS. S DUTTA	
5	CRP(IO)/356/2024	BISWAJIT BHATTACHARJEE Versus BIBEK BHATTACHARJEE AND 2 ORS	MR. S P ROY JYOTISH DAS MS. P AGARWALA MS. V RAI	J TALUKDAR(R-1 TO 3) MR. R ALI (R-1 TO 3) MR M BORO(R-1 TO 3) MS. J GAYAN(R-1 TO 3)
6	CRP(IO)/435/2024 FIXED	ON THE DEATH OF HARI PRASAD DOWERAH HIS LEGAL HEIRS AMRIT DOWERAH Versus TATA TEA LIMITED AND 2 ORS	MR. S SAHU MR. M J GOGOI	
ADMISSION				
7	WP(C)/1990/2021 FIXED	MAMTAJ BEGUM AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. R C DAS MR S C DAS MR P BURAGOHAIN	SC, ELEM. EDU SC, SSA
8	WP(C)/5208/2021 FIXED	SHAHARUL HOQUE AND 5 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, SEC. EDU. SC, SEBA

9	WP(C)/2697/2023 FIXED	NARENDRA NATH BARUAH Versus THE STATE OF ASSAM AND 6 ORS	MR K THAKUR MR P R SARMA MR D MEDHI	SC, ELEM. EDU SC, AG MR. S BORA, (R-5) SC, FINANCE DEPTT. (R 10, 11) SC, SEBA
10	CRP(IO)/234/2024 CAVT. NO.04972/024, FIXED	NITU JALAN AND ANR Versus M/S ABCI INFRASTRUCTURES PVT LTD	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	MR A K RAI MR B YADAV FOR CAVEATOR
11	WP(C)/1002/2024 FIXED	BHANU GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR. P K ROYCHOUDHURY MR. S U AHMED MR A HAWARI	SC, ELEM. EDU SC, AG SC, FINANCE
12	WP(C)/2725/2024 FIXED	KABITA BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR N SARMA	SC, HIGHER EDU ALHAJJ I UDDIN(R-5), MRS. R MOMTAZ(R-5) MR D MAHANTA (R-3) H M I HOQUE (R-5) MR R HOQUE(R-5) SC, U G C

BAIL HEARING (BA)

13	Bail Appln./2702/2024 WITH SCANNED COPY OF CASE RECORDS, FIXED	ABDULLAH AL MAHMUD CHOUDHURY @ ABDULLAH CHOUDHURY @ BABLU Versus THE STATE OF ASSAM	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE MS. R. R. SAIKIA	PP, ASSAM
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
14	RSA/37/2023 WITH LCR, FIXED	PRASENJIT MANDAL AND 3 ORS. Versus RANJU DEVI AND 9 ORS.	MS F BEGUM MRS. S ROY MS P DASGUPTA MR S PAUL	MR. A C SARMA (r-1 to 10) MR P C GOSWAMI (r-1 to 10) MR G BHARADWAJ (r-1 to 10) MR N BRAHMA (r-1 to 10)
WITH				
I.A.(Civil)/702/2023 in RSA/37/2023				
15	RSA/158/2023	PRASENJIT MANDAL AND 3 ORS. Versus RANJU DEVI AND 9 ORS.	MS F BEGUM MRS. S ROY MS P DASGUPTA MR S PAUL	
WITH				
I.A.(Civil)/2661/2023 in RSA/158/2023				
15	RSA/158/2023	TRIDIP KHANIKAR Versus ROHAN KUMARI AND 35 ORS.	MR. R ALI MR H A AHMED MR A S SK	
WITH				
I.A.(Civil)/2661/2023 in RSA/158/2023				
16	RSA/200/2024	TRIDIP KHANIKAR Versus ROHAN KUMARI AND 35 ORS.	MR. R ALI MR H A AHMED MR A S SK	
WITH				
I.A.(Civil)/3322/2024 in RSA/200/2024				
16	RSA/200/2024	SHAHNAZ RASUL AND 3 ORS Versus KIRAN MAMTAZ RASUL AND 2 ORS	MR. M K CHOUDHURY MR. S K GHOSH MR P BHARDWAJ MR. M SARMA	
WITH				
I.A.(Civil)/3322/2024 in RSA/200/2024				
16	RSA/200/2024	SHAHNAZ RASUL AND 3 ORS Versus KIRAN MAMTAZ RASUL AND 2 ORS	MR. M K CHOUDHURY MR. S K GHOSH MR P BHARDWAJ MR. M SARMA	
WITH				
I.A.(Civil)/3324/2024 in RSA/200/2024				
17	RSA/201/2024	TOMSER ALI AND ORS Versus ON THE DEATH OF NAJAR UDDIN DEWANI HIS LEGAL HEIRS MONSER ALI AND ORS	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA MR. C TALUKDAR ARUNABH SARMA	

WITH
[I.A.\(Civil\)/3326/2024](#)
in RSA/201/2024

TOMSER ALI AND ORS
Versus
ON THE DEATH OF NAJAR UDDIN
DEWANI HIS LEGAL HEIRS MONSER ALI
AND ORS

MR. S SARMA
MR. J DEKA
MR. T K BHUYAN
MR. S K DEKA
MR. C TALUKDAR
ARUNABH SARMA

ORDERS

18 [MC/220/2014](#)
in RSA SL. NO. 217091

ROOJ ALI
Versus
MUSTAFA AHMED and 10 ORS,

MS. L WANGSA

19 [Cont.Cas\(C\)/522/2014](#)

MD. BABUL ALI and 12 ORS
Versus
RAMESH CHAND JAIN ORS

MD.M U AHMED
MR.S F CHISTIE
MS.M NEOG

MR. D SAIKIA (R-18,19)
MR S M T CHISTIE (R-18,19)
MS U DAS(R-12)
MR.S K DAS
MR.R MAZUMDAR(R-9)
MS.A VERMA(R-10)
MS.S KHANIKAR(R-12)(-10)
MR.R GOSWAMI(R-13 & 14)
MR. B GOGOI (R-18)
MR.H BEZBARUAH (R-9)
MR.D CHETIA(R-9)
MR P NAYAK (R-18)
MS.S SULTANA(R-13&14)
MS.R M DEKA
MS.S DAS(R-13&14)(R-10)
MR. A PHUKAN (R-19)
MS.B DEKA(R-13 & 14)
MS.P KALITA(R-13 & 14)
MRR KARIM
MR A CHALIHA (R-18)

20 [RSA/59/2019](#)
WITH LCR, B/O

ABDUL MATLEB AND 8 ORS
Versus
SRI SUDHINDRA SARKAR @ SUDHANYA
SARKAR AND ORS

MS. R CHOUDHURY
MR. M A LASKAR

WITH
[I.A.\(Civil\)/1259/2020](#)
in RSA/59/2019

ABDUL MATLEB AND 8 ORS
Versus
SRI SUDHANYA SARKAR @ SACHINDRA
SARKAR AND 8 ORS

MS. R CHOUDHURY

21 [I.A.\(Civil\)/1719/2019](#)
WITH LCR
in Mat.App./19/2018

XXXXXXX
Versus
XXXXXXX

MR. S K SINGHA
MR. M K NEOG
MR. M K DUTTA

MR. K R PATGIRI
MR. B GOGOI

WITH
[Mat.App./19/2018](#)

XXXXXXX
Versus
XXXXXXX

MS R D MAZUMDAR
MR. D BORAH
R SARMA

MS. P BHATTACHARYA
MS. R B BORA
MS. M KALITA

22 [RSA/116/2021](#)
WITH LCR

SMTI BINA KALITA AND 2 ORS
Versus
SRI AMULYA BARUA @ SRI AMULYA
KALITA AND 4 ORS

MR. N DHAR
MR. T U LASKAR
MS. S DASGUPTA
MS. U BARUAH

MR. D P CHALIHA (R-1,2,3,4)
MS M ROY (R-1,2,3,4)

23 [RSA/143/2021](#)
WITH LCR

ON THE DEATH OF BIDHU BHUSAN
ACHARJEE, HIS LEGAL HEIRS SMTI.
PUSPA ACHARJEE AND 4 ORS.
Versus
ON THE DEATH OF SASHI BHUSAN
ACHARJEE, HIS LEGAL HEIRS SMTI. RINA
ACHARJEE AND 4 ORS.

MR. D MOZUMDER
MR. S BISWAS

MR. S D PURKAYASTHA(R-1,2,3,4,5)
MS S.S.BORA (R-1,2,3,4,5)

24 [RSA/24/2023](#)
WITH LCR, B/O

MANIR ALI BARBHUIYA
Versus
WAJID ALI BARBHUIYA AND ORS.

MS. R CHOUDHURY
MR N RAHMAN

MR. P K DEKA

25 [CRP\(IO\)/362/2024](#)
FIXED

SANJIB HAZARIKA
Versus
MITALI HAZARIKA

MR. R GOSWAMI
MS N DEVI
MS S DAS
MS. U BHATTACHARYYA

26	I.A.(Civil)/2969/2024 WITH LCR, FIXED in RSA/211/2019	ON THE DEATH OF BANGSHI RABI DAS, HIS HEIRS AND LEGAL REPRESENTATIVES Versus AJIT SARKAR AND 5 ORS.	MR. A C SARMA MR G BHARADWAJ MR B DEORI	
	WITH RSA/211/2019	SRI BANSHI RABIDAS AND 4 ORS Versus SRI AJIT SARKAR AND 5 ORS	MR. A C SARMA MR G BHARADWAJ MR B DEORI	
27	I.A.(Civil)/3036/2024 WITH LCR, FIXED in RSA/134/2008	ON THE DEATH OF BHUBAN MOHAN DAS, HIS LEGAL HEIRS AND REPRESENTATIVES Versus ON THE DEATH OF SAMARESH BANERJEE, HIS LEGAL HEIRS	MR D CHOUDHURY MR S DIFUSA	
	WITH RSA/134/2008	ON THE DEATH OF BHUBAN MOHAN DAS, HIS LEGAL HEIRS SMT. LAKSHMI PRABHA DAS AND ORS Versus SAMARESH BANERJEE and ORS	MR.A NATH MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI MR.C K S BARUAH MR.B K NATH MS.J RAJKHOWA MR.S N KRISHNATRAYA	MR.R J BORDOLOI MR.T BARUAH
	WITH MC/1980/2010 in RSA/134/2008	MRS.LAKSHMI PRABHA DAS and 6 ORS Versus SAMARESH BANERJEE and ORS	MS.A K CHOUDHURY MR. A NATH MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI MR. S N KRISHNATRAYA	MR.R J BORDOLOI MR.P K TALUKDAR MR. T BARUAH
	WITH I.A.(Civil)/3037/2024 in RSA/134/2008	ON THE DEATH OF BHUBAN MOHAN DAS, HIS LEGAL HEIRS AND REPRESENTATIVES Versus ON THE DEATH OF SAMARESH BANERJEE, HIS LEGAL HEIRS	MR D CHOUDHURY MR S DIFUSA	
	WITH I.A.(Civil)/3038/2024 in RSA/134/2008	ON THE DEATH OF BHUBAN MOHAN DAS, HIS LEGAL HEIRS AND REPRESENTATIVES Versus ON THE DEATH OF SAMARESH BANERJEE, HIS LEGAL HEIRS	MR D CHOUDHURY MR S DIFUSA	
28	I.A.(Civil)/3153/2024 in CRP(IO)/306/2024 (D/O), FIXED in Review.Pet./11993/2024	MOJIBUR RAHMAN AND 3 ORS Versus BHARAT CHOUBEY @ BHARAT CHANDRA CHOUBEY	MR SISHIR DUTTA MR. A BISWAS MS S MOCHAHARI MR. S DUTTA	
	WITH Review.Pet./11993/2024 (Filing Number)	MOJIBUR RAHMAN AND 3 ORS Versus BHARAT CHOUBEY @ BHARAT CHANDRA CHOUBEY	MR. S DUTTA	
29	I.A.(Civil)/3279/2024 in LA.App./11904/2024	THE UNION OF INDIA Versus SMT ANIMASHREE SARMAH AND 4 ORS	HAREESH GUPTA	GA, ASSAM
	WITH LA.App./11904/2024 (Filing Number)	THE FRONTIER HEADQUARTERS SASHASTRA SEEMA BAL SSB GUWAHATI Versus SMT ANIMASHREE SARMAH AND 4 ORS	HAREESH GUPTA	
30	I.A.(Civil)/3280/2024 in RSA/11328/2024	JAKUB SANGA Versus SATYAJIT JAMES	MR. M K HUSSAIN MR AZIZUR RAHMAN MS ASFIA AHMED MR. M ALOM	

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LEAVE NOTE OF ADVOCATES FOR 04/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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17)	MS SUPRIYA DASGUPTA	30-10-2024	To	07-11-2024
18)	MR S KHOUND	30-10-2024	To	04-11-2024
19)	MD. A J ATIA	31-10-2024	To	08-11-2024
20)	MR J I BARBHUIYA	31-10-2024	To	05-11-2024
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22)	MR A W AMAN	04-11-2024	To	08-11-2024
23)	MR. A LAL	04-11-2024	To	06-11-2024
24)	MR D K DAS	04-11-2024	To	08-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,4th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 16

[CIVIL BENCH- I AND CIVIL BENCH- II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	CRP(IO)/204/2023	THE SENIOR MANAGER, REPRESENTING UNION BANK OF INDIA HATIGAON BRANCH Versus KHANDAKAR ZOHEB IMRAN	MR. T BORKOTOKY MR N TALUKDAR MS A BARUAH MS N RABHA	
2	CRP/101/2024	M/S EAST END CLUB Versus SIMANTA PRADIP SAIKIA AND ANR	MR. M K CHOUDHURY MR. A BARKATAKI	S ALI (R1) MR. A SARMA (FOR CAVEATOR) MR. H SARMAH (FOR CAVEATOR) MR. R BARUAH (R1) MR. A IKBAL (R1) MS. M NATH (R1)
	WITH I.A.(Civil)/2019/2022 in CRP/101/2024	M/S EAST END CLUB Versus SIMANTA PRADIP SAIKIA AND ANR	MR. A BARKATAKI	
ADMISSION				
3	WP(C)/6906/2021 B/O	MANIK ALI AND 17 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. K R PATGIRI MS. U HAZARIKA MRS. MRS. C DAS	SC, ELEM. EDU GA, ASSAM SC, N C T E SC, FINANCE
	WITH WP(C)/6931/2021	TARAP ALI AHMED AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. K R PATGIRI MS. U HAZARIKA MRS. C DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE
5	WP(C)/439/2022	TARULATA MUSHAHARY Versus THE STATE OF ASSAM AND 7 ORS	MR. S C BISWAS MS A DAS MRS S MALAKAR MS A BORAH	SC, ELEM. EDU SC, BTC SC, WPT AND BC SC, FINANCE
6	WP(C)/6016/2022 B/O	CHAYANIKA PATHAK Versus THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA MS D DUTTA	SC, ELEM. EDU SC, FINANCE
7	WP(C)/1796/2023	JANARDAN SARMAH @ JANARDAN SARMA AND 49 ORS Versus THE STATE OF ASSAM AND 11 ORS	MR. M KALITA MR. P THAKURIA MR. J HATIMURIA MS. D KHAKHALARY	SC, ELEM. EDU SC, BTC SC, WPT AND BC

8	WP(C)/6135/2023	SADOU ASOM PRATHAMIK VIDYALAYA MADHYAHNA BHOJANAR RANDHANI -O- SAHAYIKA SANTHA Versus THE STATE OF ASSAM AND 5 ORS	MR N SARMA MS M TIWARI	SC, ELEM. EDU GA, ASSAM DY.S.G.I. SC, SSA
9	MACApp./560/2024	AMINUL HAQUE Versus M/S UNITED INDIA INSURANCE CO LTD AND 2 ORS	A G CHOUDHURY	
10	MACApp./562/2024	THE ORIENTAL INSURANCE CO LTD Versus SUKUR JAN NESSA AND 3 ORS	MR. S K GOSWAMI	
	WITH I.A.(Civil)/3310/2024 in MACApp./562/2024	THE ORIENTAL INSURANCE CO LTD Versus SUKUR JAN NESSA AND 3 ORS	MR. S K GOSWAMI	
11	MACApp./563/2024	THE ORIENTAL INSURANCE CO LTD Versus SATTAR ALI @ CHATTAR ALI AND 3 ORS	MR. S K GOSWAMI MR. R SHARMA	
	WITH I.A.(Civil)/3315/2024 in MACApp./563/2024	THE ORIENTAL INSURANCE CO LTD Versus SATTAR ALI @ CHATTAR ALI AND 3 ORS	MR. S K GOSWAMI MR. R SHARMA	
12	MACApp./564/2024	SUJIT GUPTA Versus RENGKA TOKBIPI AND 2 ORS	MR. R DE MS. J PAUL MS. D PATHAK	
13	MACApp./566/2024	UNITED INDIA INSURANCE CO. LTD. Versus SRI DIGBIJAY MANDAL AND ORS	MR. R GOSWAMI MS. P BORTHAKUR	
	WITH I.A.(Civil)/3332/2024 in MACApp./566/2024	UNITED INDIA INSURANCE CO. LTD. Versus SRI DIGBIJAY MANDAL AND ORS	MR. R GOSWAMI MS. P BORTHAKUR	
14	MACApp./567/2024	NEW INDIA ASSURANCE COMPANY LTD Versus RANI BARMAN AND 4 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH I.A.(Civil)/3334/2024 in MACApp./567/2024	NEW INDIA ASSURANCE COMPANY LTD Versus RANI BARMAN AND 4 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
15	MACApp./569/2024	SHRIRAM GENERAL INSURANCE COMPANY LTD Versus ANAR HUSSAIN AND 6 ORS	MR. A J SAIKIA MR. S. PEGU	
	WITH I.A.(Civil)/3336/2024 in MACApp./569/2024	SHRIRAM GENERAL INSURANCE COMPANY LTD Versus ANAR HUSSAIN AND 6 ORS	MR. A J SAIKIA MR. S. PEGU	
16	MACApp./570/2024	HDFC ERGO GENERAL INSURANCE CO LTD Versus SRI SANTARAM PHAKHRARY AND ORS	MR. R GOSWAMI	
	WITH I.A.(Civil)/3342/2024 in MACApp./570/2024	HDFC ERGO GENERAL INSURANCE CO LTD Versus SRI SANTARAM PHAKHRARY AND ORS	MR. R GOSWAMI	
		ORDERS		
17	MACApp./271/2013 WITH LCR	NEW INDIA ASSURANCE CO. LTD. Versus BINA DEVI and 6 ORS.	MR.A J SAIKIA MR.N N BHUYAN MR.U K DUTTA MR.K BORA	MR.N D BHUYAN MR.R GOSWAMI MR.I ALAM MR.P K MAZUMDAR MS.M SAIKIA MR.S C KHOUNDR-5 MS.P BORSAIKIA

18	MACApp./258/2015 WITH LCR	SMTI LAXMI PRIYA DEVI and SHARMA Versus THE ORIENTAL INSURANCE COMPANY LIMITED and 2 ORS	MR.S C BISWAS MS.K L R YANTHAN MS.E SHITIRI MS.L HAZARIKA MS.A DAS MR. S BISWAS	MR.S S SHARMA(R-3) MS.N MODI(R-1) MS.L SHARMA(R-3) MRA SHARMA(R-3) MRS.M CHOWDHURYR-1 MS.S THAKURIA(R-1)
19	WP(C)/762/2015	KAMAL KRISHNA NATH Versus THE STATE OF ASSAM and 3 ORS.	MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	MR. N.J. KHATANIAR, SC, SECONDARY EDUCATION(R1-4) SC, AHSEC
20	WP(C)/1280/2015	THE BANMUKH ME SCHOOL Versus THE STATE OF ASSAM AND 7 ORS	MS.R GOGOI MS.B GOGOI MR.PARAG J SAIKIA	SC, ELEMENTARY EDUCATION(R1-5)
21	WP(C)/6132/2015	KETU RAM SWARGIARY and 64 ORS Versus THE STATE OF ASSAM AND 8 ORS	MS.R GOGOI MS.B GOGOI MR.PARAG J SAIKIA	MR.A K BHUYAN SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
22	CRP/39/2016	LAXMIPAT JAIN DUGGAR Versus ON THE DEATH OF GAURI SHANKAR AGARWAL HIS LEGAL HEIRS NAMELY	MR.P DAS MR.D K KOTHARI MRR K MOUR MR.B DEKA MR.P JAIN MR.R C SANCHATI MRS SANCHETI	MS.S SARMA(R-3) MR.A KABRA(R-3)
23	CRP/43/2017	M/S. CHANDMARI TEA CO. PVT. LTD. Versus JANO MURA and 8 ORS.	MR.G N SAHEWALLA MS.B SARMA MR.A CHETIA MS.D SWAMI MD.ASLAM	MR.N J DUTTA(R- 5&6) MR.K D SARMA(R- 5&6)
24	WP(C)/1938/2017	MS. JUMI SARMAH BARUAH and 5 ORS Versus THE STATE OF ASSAM AND 20 ORS	MR.D GOGOI MR.S BORTHAKUR	MR.P PATHAK(Sr.Adv.)(R- 4,6&13) DR.P K GOSWAMI(R- 4,6&13) MR.B HUSSAIN(R- 4,6&13) SC, APSC MR.N DEKA(R-21)(R-19) MR.M MAHANTA (R-10) MR.P D NAIR R- 5,8,9,11,16,17,18and20 MR.A DHAR(R-10) MR G ALAM(R- 5,8,9,11,16,17,18&20) MR K K DAS(R-10) MR.H ROHMAN(R- 5,8,9,11,16,17,18&20) MR.M GOGOI(R-21)(R-19) SC, HEALTH & F W MR.D NAG(R- 5,8,9,11,16,17,18&20)
25	CRP(IO)/281/2018	SUDHIR BARUAH Versus PIJUPARA SAHAPARA KALI MANDIR AND 10 ORS.	MR. S P CHOUDHURY MR. A S DHILLON	MR. A A AHMED (R1, R2, R4-R11)
26	MACApp./911/2018 WITH LCR	SRI NAITO MUSHAHARY Versus SMT MINU BRAHMA AND 2 ORS	MR. S R BHATTACHARJEE MR. S BHATTACHARJEE MR. H A SARKAR	MR SISHIR DUTTA MS M BORCHETIYA
27	WP(C)/8543/2018	GOPAL CHETRY Versus THE STATE OF ASSAM AND 5 ORS.	MR. S C BISWAS MS J BORAH MS A PARVEEN MS S SENGUPTA	SC, EDU SC, SSAM
28	I.A.(Civil)/1240/2019 in WP(C)/8836/2018 WITH WP(C)/8836/2018	MULLEN CHIRING Versus HARAKANTA PERTIN HARAKANTA PERTIN Versus THE STATE OF ASSAM AND 6 ORS.	MR. B GOGOI MR P NAYAK	MR. B GOGOI MR. D C C PHUKAN (R7) SC, SEC. EDU.

29	I.A.(Civil)/2120/2019 in WP(C)/4566/2018	SAIFUL ISLAM FAUKI AND ANR Versus ANUWAR HUSSAIN MD. WAHID AND 6 ORS	MS. M SARMAH MS. K BORUAH	MR. R MAZUMDAR MR. P GOHAIN MS D BORGOHAIN
	WITH WP(C)/4566/2018	ANUWAR HUSSAIN MD. WAHID Versus THE STATE OF ASSAM AND 7 ORS.	MR. R MAZUMDAR	SC, HIGHER EDU MS D BORGOHAIN (R4) MR. P GOHAIN (R4) MS. K BARUAH MS. M SARMAH MS. B PHUKAN (R4)
30	WP(C)/2112/2020	DR. NIRAB KUMAR SARMAH Versus THE STATE OF ASSAM AND 5 ORS.	MR. D DAS SR. ADV MR A KALITA MR. M MAHANTA	SC, HIGHER EDU SC, K A A C
31	MACApp./297/2021 WITH LCR, B/O	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. Versus SMTI. GANESWARI DAIMARI AND 2 ORS.	MR. R GOSWAMI MS. P BORTHAKUR MR S K BEHARA	MR. S C BISWAS (R-1) MS A BORAH (R-1)
32	Cont.Cas(C)/292/2022 B/O	DIPTI DAS Versus DR. BIJOYA CHOUDHURY, ACS and ANR	MR. N BORAH MR H MAZUMDER	MR. D SAIKIA MR. P K BORAH MR. N J KHATANAR
33	MACApp./572/2022 WITH LCR	UNITED INDIA INSURANCE COMPANY LIMITED Versus SHRI PADAM CHAND JAIN AND 5 ORS	MR H BURAGOHAIN MR S S SHARMA MS L SHARMA MR. S K SANGANERIA MR. B J MUKHERJEE	MR. S K JAIN MR. B K JAIN MR. D BARUAH (r-3) MS. P C BARNALI NAIR MS. T. PAIT (r-3)
34	WITH MACApp./739/2022	UNITED INDIA INSURANCE COMPANY LIMITED Versus SRI PADAM CHAND JAIN AND 5 ORS	MR H BURAGOHAIN MR. B J MUKHERJEE MR. S S SARMA	MR. S K JAIN MR. B K JAIN MR. D BARUAH MR. D BARUAH MS. P C BARNALI NAIR MS. T. PAIT MS. T. PAIT
	WITH I.A.(Civil)/3012/2022 in MACApp./739/2022	UNITED INDIA INSURANCE COMPANY LIMITED Versus SRI PADAM CHAND JAIN AND 5 ORS	MR H BURAGOHAIN MR. B J MUKHERJEE MR. S S SARMA	MR. S K JAIN MR. B K JAIN MS. P C BARNALI NAIR
35	CRP(IO)/120/2023	MUKUT PHUKAN Versus SMTI SEWALI SARMAH AND 4 ORS	MS. S DASGUPTA MS S DASGUPTA	MR. S C KEYAL (r-3,4 and 5)
36	CRP(IO)/205/2023	M/S GYAN SAGAR FOUNDATION Versus SUBHASH SARMA AND 2 ORS.	MR. D MOZUMDER MR. SAILENDRA DEKA MR JITENDRA DAS	MR U S BORGOHAIN (R-1 to 2) MR. R ALI (R-1 to 2) MS DIPSY RAJA (R-1 to 2)
37	MACApp./214/2023 WITH LCR, B/O	SUKRA MUNDA Versus DIPANKAR SRIMAN KASHYAP SARMA AND ANR. E	MR A ALI MS. M KHATUN MS D DEORI	MR. R C PAUL (r-2) MS B PATHAK (R-1) MR. D DAS (R-1)
38	MACApp./344/2023 WITH LCR, B/O	UNITED INDIA INSURANCE COMPANY LTD. Versus (1) PUSHPA AGARWAL AND ORS.	MR. R C PAUL	MR. S HAZARIKA (R1-R3)
39	CRP(IO)/354/2023 B/O	SMT. SUTAPA DHAR Versus DEBAJYOTI DAS CHOUDHURY	MR. A DAS MR. N I KHAN MR. PIKKU KR JHA	MR. D NANDI MS P SARMAH MR. A NANDI
40	CRP(IO)/40/2024 WITH LCR	M/S MARBLE CENTER AND ANR Versus M/S SREENIWAS BASUDEO AND 3 ORS	MR. A K PURKAYASTHA MR. S K SINGH MR. V K CHOPRA MR J CHOPRA MS. B BORO	MR. N ALAM (r-1,2,3) MR K JAIN (r-1,2,3) MS. B JAIN (r-1,2,3)
41	MACApp./240/2024 CAVT. NO.03712/024, WITH LCR, ON APPLN	RABIA KHATUN @ RABIYA KHATUN AND ANR. Versus HAMIDA SIKDAR AND 4 ORS.	MR. B K SEN MR F HAQUE	MR A HUSSAIN MR T KALITA(R-5) MR. A T SARKAR MR. A KAKATI (R-5) MR S HUSSAIN FOR CAVEATOR

42	MACApp./283/2024 WITH LCR, B/O	ORIENTAL INSURANCE CO. LTD. Versus JAYRAM CHOUHAN AND 2 ORS	MS. M CHOUDHURY MS M DAS	MR. S CHAUHAN MR. P MAZUMDER (R-1) M. BORUAH (R-1) R DEB (R-1)
43	CRP(IO)/377/2024 FIXED	UNION OF INDIA AND ANR Versus MD. JALALUDDIN AND 3 ORS.	MR H GUPTA	
44	I.A.(Civil)/1132/2024 ON APPLN in RERA APPEAL/3654/2024 WITH RERA APPEAL/3654/2024 (Filing Number)	GOURI MANSION PART II Versus SURYA MAHANTA AND ANR	MR D CHOUDHURY MR M CHOUDHURY MR S DIFUSA	MR. R K TALUKDAR (R-1,2) MS TINLUNG(R-1,2)
45	I.A.(Civil)/2585/2024 in WP(C)/3868/2024 WITH WP(C)/3868/2024 CAVT. NO. 07192/024,	GOURI MANSION PART II Versus SURYA MAHANTA AND ANR E	MR D CHOUDHURY	
		DR LOKMAN ALI Versus THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN	SC, HIGHER EDU SC, HIGHER EDU
		DR. BHASKAR KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR D K DAS MR H BETALA	SC, HIGHER EDU MR. T J MAHANTA (R- 5, 6) MR. P P DUTTA (R- 5, 6) MR. A BORUA (R- 5, 6) MR. R ISLAM SC, EDU FOR CAVEATOR SC, ELEM. EDU
46	I.A.(Civil)/2898/2024 in WP(C)/3618/2024 WITH WP(C)/3618/2024	HARESWAR BASUMATARY Versus THE STATE OF ASSAM AND 3 ORS	MR. S K GHOSH MS F AHMED	SC, ELEM. EDU
		HARESWAR BASUMATARY Versus THE STATE OF ASSAM AND 3 ORS	MR M CHANDA MR. S K GHOSH MS F AHMED	SC, ELEM. EDU SC, AG (A AND E)
47	I.A.(Civil)/3292/2024 in MFA/12152/2024 WITH MFA/12152/2024 (Filing Number)	NATIONAL INSURANCE CO LTD Versus EMRAN ALI AND ANR	MR. N M DUTTA	
		NATIONAL INSURANCE CO LTD Versus EMRAN ALI AND ANR	MR. N M DUTTA	
48	I.A.(Civil)/3294/2024 in MACApp./12348/2024 WITH MACApp./12348/2024 (Filing Number)	SAMBHU GHOSH Versus HAFIDUL HOQUE AND 2 ORS	MR. A R AGARWALA MR ADITYA AGARWALA	
		SAMBHU GHOSH Versus HAFIDUL HOQUE AND 2 ORS (F)	MR. A R AGARWALA	
49	I.A.(Civil)/3295/2024 in MACApp./12346/2024 WITH MACApp./12346/2024 (Filing Number)	ROFIQUEL @ RAFIQUIL ISLAM Versus NEW INDIA ASSURANCE COMPANY LTD AND 2 ORS	MR. A R AGARWALA MR ADITYA AGARWALA	
		ROFIQUEL @ RAFIQUIL ISLAM Versus NEW INDIA ASSURANCE COMPANY LTD AND 2 ORS (F)	MR. A R AGARWALA	
50	I.A.(Civil)/3304/2024 in MACApp./12134/2024 WITH MACApp./12134/2024 (Filing Number)	UNI BASUMATARY Versus THE DIVISIONAL MANAGER AND 2 ORS	MS N HASSAN	
		UNI BASUMATARY Versus THE DIVISIONAL MANAGER AND 2 ORS	MS N HASSAN	
51	I.A.(Civil)/3337/2024 in MACApp./11121/2024	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD Versus SWAPNA PAUL @ SWAPNA RANI PAUL @ SWAPNA RANI DAS @ RINA PAUL AND ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	

WITH
[MACApp./11121/2024](#)
(Filing Number)

CHOLAMANDALAM MS GENERAL
INSURANCE COMPANY LTD

MR. R GOSWAMI

Versus

SWAPNA PAUL @ SWAPNA RANI PAUL @
SWAPNA RANI DAS @ RINA PAUL AND
ORS H

WITH
[I.A.\(Civil\)/12686/2024](#)
(Filing Number)

CHOLAMANDALAM MS GENERAL
INSURANCE COMPANY LTD

MR. R GOSWAMI

Versus

SWAPNA PAUL @ SWAPNA RANI PAUL @
SWAPNA RANI DAS @ RINA PAUL AND
ORS H

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LEAVE NOTE OF ADVOCATES FOR 04/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
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4)	MR. A K JAIN	08-10-2024	To	10-11-2024
5)	MR. P SARMA	04-10-2024	To	16-11-2024
6)	MR. O P BHATI	04-10-2024	To	16-11-2024
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22)	MR A W AMAN	04-11-2024	To	08-11-2024
23)	MR. A LAL	04-11-2024	To	06-11-2024
24)	MR D K DAS	04-11-2024	To	08-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,4th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER NO STEPS				
1	WP(C)/7255/2022 FIXED	UTPAL NAGAR BHOGARGAON UNNAYAN SAMITY Versus THE STATE OF ASSAM AND 5 ORS	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT H. BHARALI	GA, ASSAM SC, GMC
ADMISSION				
2	WP(C)/3870/2016 PART-HEARD	ON THE DEATH OF MADHURI CHOWDHURY HER LEGAL HEIRS Versus THE STATE OF ASSAM and 6 ORS.	MR.M TALUKDAR MS. R CHOUDHURY MRS. K K CHOUDHURY (p-3) MR. A H M R CHOUDHURY MS. M TALUKDAR MR. A SANDILYA (P-1.1,1.2) MR. R. AHMED	GA, ASSAM MR. R BORPUJARI, SC, REVENUE DEPARTMENT MR.J M A CHOUDHURY(SC,HEALTH) MR.B GOGOI(SC,FINANCE) SC, HEALTH SC, FINANCE DEPTT.
3	WP(C)/3923/2017 PART-HEARD	LABAINO MARAK @ LABANYA R. MARAK @ LABANYA MARAK @ LABAINO R. MARAK Versus THE STATE OF ASSAM and 5 ORS.	DR.B AHMED MR.N HAQUE MR N J DAS MR.M HUSSAIN MR.A CHOUDHURY	GA, ASSAM
4	WP(C)/3943/2022 PART-HEARD	SMT. ARCHANA DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. K BHATTACHARJEE MR. M SAIKIA MS B TALUKDAR	GA, ASSAM MR B K SINGH (R-4,5) MR D AKRAM (R-4,5) SC, REVENUE SC, F C I
5	CRP/178/2023 PART-HEARD, WITH LCR	RAMESH BARMAN AND 5 ORS. Versus MD. SIRAJUDDIN AHMED	MR. R SARMAH MR. D P BORAH MS. M PAUL MS. S BORO MR B PAUL P JHA	MR. A C SARMA MR G BHARADWAJ MR N BRAHMA
6	WP(C)/362/2023 PART-HEARD	NALINAKSHA SARMA Versus THE UNION OF INDIA AND 4 ORS.	MR. D SAIKIA MR. B GOGOI MR P NAYAK MR. D UPAMANYA	DY.S.G.I. SC, INCOME TAX

7	WP(C)/766/2024 CAVT. NO.00892/024, PART-HEARD	JAGADISH CH BRAHMA AND 3 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. D DAS SR. ADV MD H R AHMED MR A MALEK	MRS R BEGUM (R-10) MR. J AHMED (R-10) MS. M BHATTACHARJEE (R-11) MR. R BORPUJARI, SC FINANCE MR R A AHMED MS M BHARATI (R-11) MR M AHMED (R-10) SC, BTC SC, FOREST FOR CAVEATOR
8	WITH WP(C)/768/2024 CAVT. NO. 00902/024,	JAGADISH CH BRAHMA AND 4 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. D DAS SR. ADV MD H R AHMED MR A MALEK	MRS R BEGUM (R-10) MR. J AHMED (R-10) MS. M BHATTACHARJEE (R-11) MR. R BORPUJARI MR R A AHMED MS M BHARATI (R-11) MR M AHMED (R-10) MS. P DASGUPTA (R-11) SC, BTC SC, FOREST FOR CAVEATOR
9	WP(C)/3181/2016 FIXED	GANGA DHAR DAS and 3 ORS Versus THE UNION OF INDIA and 7 ORS	MR. S SHARMA MR A SAIKIA MR. N N UPADHAYA	GA, ASSAM (R3-R5) MRS. R BORAH (SC, NHAI, R2, R7) MR. J HANDIQUE (GA, R3- R6)) MR. R BORPUJARI,SC,REVENUE DEPARTMENT. MR. B GOGOI, SC, PWD SC, PWD ASSTT.S.G.I. (R1) SC, FINANCE & TAXATION MR.B GOGOI
10	WP(C)/3469/2017 FIXED	M/S. OM TELECOM LOGISTICS PVT. LTD. Versus THE STATE OF ASSAM and 2 ORS.	MS.N HAWELIA MS.N GOGOI MRS.N BORDOLOI MR.M L GOPE	GA, ASSAM MR P S DEKA MR. N J KHATANAR, SC,ELEMENTARY EDUCATION DEPT. MR. B CHOUDHURY(SC, BTC) (R-7) MR A CHALIHA, SC, FINANCE SC. REVENUE MRS. N BORDOLOI, SC, ELEMENTARY EDUCATION DEPARTMENT SC, REVENUE
11	WP(C)/1008/2018 WITH OFFICE NOTE	BISHNUMAYA KAFLEY Versus THE STATE OF ASSAM AND 5 ORS	MR. P SARMAH MR. S K SINGHA MS. G DAS MR. S UPADHAY MR. B KUMAR	GA, ASSAM MR P S DEKA MR. N J KHATANAR, SC,ELEMENTARY EDUCATION DEPT. MR. B CHOUDHURY(SC, BTC) (R-7) MR A CHALIHA, SC, FINANCE SC. REVENUE MRS. N BORDOLOI, SC, ELEMENTARY EDUCATION DEPARTMENT SC, REVENUE
12	WP(C)/5659/2018 FIXED	KUMUD NATH AND 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. D SARMAH MR A UPADHYAY MS. K JAIN MR. P UPADHYAY	MR. N C DAS (R-2,3,4) GA, ASSAM
13	WP(C)/6729/2018 FIXED	THE ASSAM TEA PLANTATIONS PROVIDENT FUND AND PENSION FUND PENSIONERS ASSOCIATION Versus THE STATE OF ASSAM AND 3 ORS.	MR. K PAUL MR D K DEY MR J P CHAUHAN MS. R VERMA MS. A SARMA	MR. N C DAS (R-2,3,4) GA, ASSAM
14	WP(C)/6469/2021 FIXED	M/S SURYA CONSTRUCTION Versus THE UNION OF INDIA AND 6 ORS	MR. T R SARMA MR. A K ROY	MR. S C KEYAL MR. U K GOSWAMI (C.G.C) ASSTT.S.G.I. SC, INCOME TAX

15	WP(C)/2181/2022 FIXED	MAI RONGPHAR AND ANR Versus THE UNION OF INDIA AND 11 ORS	MR. D BORAH MR. R DOWARAH	GA, ASSAM MR. R BORPUJARI (R-7) MR. S P CHOUDHURY, CGC (R-1,2) MR M CHETIA (R-3,5,6,8) MR A N DAS (R-12) ASSTT.S.G.I. MS. T.R. MAHANTA (R-4) SC, FINANCE
16	WP(C)/3032/2022	BISWAJIT CHOUDHURY Versus THE UNION OF INDIA AND 2 ORS.	MR. D MOZUMDER MR. S BISWAS MR GAURAV R DUTTA	MR. R K D CHOUDHURY (DEPUTY SOLICITOR GENERAL OF INDIA) ASSTT.S.G.I.
17	WP(C)/3680/2022 FIXED	SHILPI CHAKROBORTY Versus THE UNION OF INDIA AND 5 ORS	MR. M DUTTA MS S DEV	SC, AG (A AND E) GA, ASSAM MR. K K PARASAR ASSTT.S.G.I.
18	WP(C)/4774/2022	WAHIDA REHMAN Versus NATIONAL HIGHWAY AUTHORITY OF INDIA AND 4 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY R. BARUAH	GA, ASSAM
19	WP(C)/5135/2022	M/S KALIMATA VYAPAAR PVT. LTD. Versus THE UNION OF INDIA AND 3 ORS.	MR. M BISWAS MR M BASUMATARI MS M DAS MS S KAKATI	MR. S K MEDHI ASSTT.S.G.I.
20	WP(C)/7690/2022	NO. 36/38 TEPORI SONAI MORISUTI MEEN SAAMABAI SAMITTEE LIMITED Versus THE STATE OF ASSAM AND 11 ORS	MR. K N CHOUDHURY MR. R M DEKA MISS. R R KAKATI MR. D J DAS MS N MAHANTA N GAUTAM	GA, ASSAM MRS. K BARPUZARI (r 6) MR. A CHAMUAH (r 6) MR. P K BHUYAN (r-10,11) MR. S D ROY (R-8,12) MR. C DAS (r 6) SC, FISHERY DEPTT.
21	WP(C)/7951/2022	JABORIKUCHI GAON UNNAYAN SAMITTEE Versus THE STATE OF ASSAM AND 7 ORS	MR S N ADHYAPAK MS B DAS	GA, ASSAM MR. P K MUNIR (R-4 TO 8) MR. A. GAYAN (R-4 TO 8) SC, REVENUE
22	WP(C)/8406/2022	NIZAM UDDIN TALUKDAR Versus THE STATE OF ASSAM AND 8 ORS	MR H R A CHOUDHURY MR. R A CHOUDHURY MR J M SULAIMAN	GA, ASSAM SC, WATER RESOURCE SC, FINANCE
23	WP(C)/8423/2022	KHAYER UDDIN TALUKDAR Versus THE STATE OF ASSAM AND 8 ORS	MR H R A CHOUDHURY MR. R A CHOUDHURY MR J M SULAIMAN	GA, ASSAM SC, WATER RESOURCE SC, FINANCE
24	WP(C)/8442/2022	REHANA AKTAR CHOUDHURY @ RAHENA AKTAR CHOUDHURY Versus THE STATE OF ASSAM AND 8 ORS	MR H R A CHOUDHURY MR. R A CHOUDHURY MR J M SULAIMAN	GA, ASSAM SC, WATER RESOURCE SC, FINANCE
25	WP(C)/966/2023 FIXED	ROSA ROSHIE TOKBIPI Versus THE UNION OF INDIA AND 9 ORS.	MRS. R RONGMEI MS. K L R YANTHAN MR. A ULLAH	GA, ASSAM SC, NHAI DY.S.G.I. SC, K A A C
26	WP(C)/1205/2023	ABDUL GOFUR Versus THE STATE OF ASSAM AND 8 ORS	MR H R A CHOUDHURY MR. R A CHOUDHURY MR J M SULAIMAN	GA, ASSAM SC, WATER RESOURCE
27	WP(C)/1412/2023 FIXED	ABDUL GAFUR AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR P UPADHYAY MR A UPADHYAY	GA, ASSAM MR. JYOTIRMOY ROY (R5) MR A KALITA (P-6) MR. S SARMA (R5) MR. C CHAKRAVARTY (R5) MR D DAS (R5) SC, REVENUE

28	WP(C)/1651/2023 FIXED	SRI SRI MADAN MOHAN GOHAI THAN SATRA AND 5 ORS Versus M/S KSEPYA ENVIRONMENT MANAGEMENT PRIVATE LIMITED AND 19 ORS	MR B SINHA MRS DIPANJALI BORPUJARI MR K K MEDHI	MR. P K GOSWAMI (R-1 AND 3) GA, ASSAM MS D DAS(R-2, 13,14, 15) MS D DAS(R-2, 13,14, 15) MS D DAS(R-2, 13,14, 15) MS D DAS(R-2, 13,14, 15) MR. M K DAS(R-16,19) MR B P BORAH(R-1 AND 3) MR. U S BORA(R-16,19) MR P J DUTTA (R-1 AND 3) MR R S RONGHANG (R-1 AND 3) B. CHETRY (R-16,19) DY.S.G.I. SC, PCB
29	WP(C)/1985/2023 FIXED	MUSTT PIYARUN NESSA Versus THE STATE OF ASSAM AND 9 ORS	MR. S U AHMED M U BARBHUYAN	GA, ASSAM SC, APDCL MR. S K DEORI (R-10) MS. SOMILA(R-10)
30	WP(C)/3723/2023	ALL DARRANG DISTRICT MAIMAL DEVELOPMENT ASSOCIATION AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	G UDDIN P ADHIKARI MR A K AZAD	GA, ASSAM MR R M DAS SC, SOCIAL JUSTICE AND EMPOWERMENT SC, WPT AND BC
31	WP(C)/4888/2023	ASSAM (BHOPELLI) ANGLING AND CONSERVATION ASSOCIATION (ECO CAMP) Versus THE STATE OF ASSAM AND 5 ORS	MR G RAHUL MR. D M NATH	SC, FOREST
	WITH I.A.(Civil)/3141/2023 in WP(C)/4888/2023	ASSAM (BHOPELLI) ANGLING AND CONSERVATION ASSOCIATION (ECO CAMP) Versus THE STATE OF ASSAM AND 5 ORS	MR G RAHUL MR. D M NATH	SC, FOREST
32	WP(C)/7435/2023 FIXED	MD ALTAB HUSSAIN @ MD ALTAB HUSSAIN BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS	MD. I HUSSAIN H M S ELAHI	MS. S BARUAH (R-2 TO R- 4) MS. M DAS (R-5) MR. A BHATTACHARYYA (R-1) SC, REVENUE JR. GA, ASSAM SC, PWD
33	WP(C)/2853/2024	ANUP TRADE AND TRANSPORT PVT LTD Versus FOOD CORPORATION OF INDIA AND 3 ORS	MR. B CHAKRABORTY MRS P HAZARIKA MS. RIA TIWARI	MR H GUPTA MR Y. BARBHUIYA SC, F C I
34	WP(C)/3771/2024	NOSRUL ALAM MAZUMDER Versus THE STATE OF ASSAM AND 7 ORS	MR H I CHOUDHURY MR. N J KHATANIAR PRAKASH BORAH H YEASMIN	SC, HEALTH SC, FINANCE DEPTT. SC, P H E
ORDERS				
35	WP(C)/320/2014 PART-HEARD	BINOY DEKA Versus THE STATE OF ASSAM AND 2 ORS	MR. S S DEY MR. R M DEKA MRS. R S CHOUDHURY	MR. B GOGOI (SC, HEALTH DEPT.) MR. P SAIKIA, SC, SOCIAL WELFARE DEPTT.(R-5,6) MRS. A VERMA SC, NRHM
36	Cont.Cas(C)/362/2019	SAROJ KUMAR SARAF Versus AVINASH JOSHI AND 4 ORS.	MS. D SONOWAL MR. R A CHOUDHURY	MR. R R Gogoi
37	I.A.(Civil)/1037/2020 FIXED, CAVT./911/2019 in WP(C)/7892/2019	RAMJI SINGH Versus THE STATE OF ASSAM AND 6 ORS	MR. B D DEKA MR. M DAS MR. N CHAUDHURY	MR. B PATHAK

WITH
[WP\(C\)/7892/2019](#)
CAVT. NO. 0911/2019

RAMJI SINGH
Versus
THE STATE OF ASSAM AND 6 ORS

MR. C K NATH
MR. B D DEKA
MS. M DEKA
MR. M DAS
MR. N CHAUDHURY

GA, ASSAM
MR. B PATHAK
SC, GMC
FOR CAVEATOR

WITH
[I.A.\(Civil\)/4057/2019](#)
in [WP\(C\)/7892/2019](#)

M/S ASMI COMMERCIALS PVT LTD
Versus
RAMJI SINGH AND 6 ORS

MR. B PATHAK

MR. C K NATH

38 [WP\(C\)/3777/2021](#)

INDRAJIT PRASAD
Versus
THE UNION OF INDIA AND 6 ORS.

MR. K N CHOUDHURY
MR. D J DAS
MS N MAHANTA

MR. M NATH
MR. S S ROY
MR. S S ROY
MR. A BHATTACHARJEE (R-7)
MR. S BORTHAKUR (r-2,3,4,5,6,)
MR. D J KAPIL (R-7)
ASSTT.S.G.I.

39 [Cont.Cas\(C\)/180/2023](#)

MOHIZUR RAHMAN
Versus
NARAYAN KONWAR AND 3 ORS

MR. S K DAS
MR R KARIM

MR. S K TALUKDAR (R-1)
MR G BORDOLOI (R-3,4)
MS. J BURAGOHAIN (R-3,4)
MR. A METO (R-3,4)

40 [Cont.Cas\(C\)/454/2023](#)

ANSUMWI NARZARY
Versus
AKASH DEEP AND ANR

MR. A BORO
MR. D THAOSEN
H. DAIMARY

MR. D SAIKIA (R-1,2)
MS. R B BORA (r-1,2)
MR. S BORA (r-1)
MR. R K MUSHAHARY (R-2)

41 [Cont.Cas\(C\)/480/2023](#)

ANSUMWI NARZARY
Versus
AKASH DEEP AND ANR

MR. U K NAIR
MR. A BORO
MR. D THAOSEN
H. DAIMARY

MR. D SAIKIA (R-2)
MR. B CHOUDHURY (R1)
MS. R B BORA (r-2)
MR. S BORA (R1)
MR. R K MUSHAHARY (R-2)

42 [WP\(C\)/6731/2023](#)

SEEMA RANI SUTRADHAR
Versus
THE STATE OF ASSAM AND 13 ORS

MR. S B LASKAR
MR. H A LASKAR
MS N KALITA
MS D DUTTA

SC, P AND R.D.
GA, ASSAM

43 [Cont.Cas\(C\)/266/2024](#)

MS BORTHAKUR AND ASSOCIATES
Versus
MEGHA NIDHI DAHAL IAS

MR. R GOSWAMI

MR. D SAIKIA
MR. S BORA

44 [Cont.Cas\(C\)/296/2024](#)
FIXED, WITH [WP\(C\)/9534/2019](#)
(D/O)

DIBYAJYOTI GOSWAMI
Versus
NEHA YADAV IAS

MR. D BARUAH
MR. P K BORDOLOI

MR. A GOGOI(R-1,2,3)
MR. D NATH(R-1,2,3)

WITH
[Review.Pet./120/2024](#)

45 THE DISTRICT COMMISSIONER AND 2 ORS.
Versus
DIBYAJYOTI GOSWAMI AND ANR.

MR. D NATH
SR. GA, ASSAM

MR. D BARUAH
MR. D BARUAH
MR. P K BORDOLOI(R-1)
SC, REVENUE

46 [Cont.Cas\(C\)/419/2024](#)
FIXED

ABUL KALAM AZAD KHAN
Versus
GAYATRI BHOTTACHARJYA

MR. N ALAM R K
MR. A RAHMAN

MR. I BORTHAKUR

47 [Cont.Cas\(C\)/480/2024](#)
FIXED

SALEMA BEGUM
Versus
MANISH THAKUR

G UDDIN
P ADHIKARI
MR A K AZAD

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LEAVE NOTE OF ADVOCATES FOR 04/11/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MR. A K JAIN	08-10-2024	To	10-11-2024
5)	MR. P SARMA	04-10-2024	To	16-11-2024
6)	MR. O P BHATI	04-10-2024	To	16-11-2024
7)	MS. K YADAV	21-10-2024	To	10-12-2024

8)	MR. R L YADAV	21-10-2024	To	10-12-2024
9)	MR H MAURYA	21-10-2024	To	20-11-2024
10)	MR. N J GOGOI	22-10-2024	To	08-11-2024
11)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
12)	MR. M A CHOUDHURY	23-10-2024	To	04-11-2024
13)	MRS. B SARKAR	28-10-2024	To	10-11-2024
14)	MR. T ROY	28-10-2024	To	10-11-2024
15)	MR. A R BHUYAN	25-10-2024	To	08-11-2024
16)	MS.SHOMA DASGUPTA	30-10-2024	To	07-11-2024
17)	MS SUPRIYA DASGUPTA	30-10-2024	To	07-11-2024
18)	MR S KHOOND	30-10-2024	To	04-11-2024
19)	MD. A J ATIA	31-10-2024	To	08-11-2024
20)	MR J I BARBHUIYA	31-10-2024	To	05-11-2024
21)	MR. N ALAM	04-11-2024	To	20-11-2024
22)	MR A W AMAN	04-11-2024	To	08-11-2024
23)	MR. A LAL	04-11-2024	To	06-11-2024
24)	MR D K DAS	04-11-2024	To	08-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,4th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	Crl.Pet./1235/2024 B/O	MAMATAJ KHANAM Versus THE STATE OF ASSAM AND ANR	G UDDIN MR A K AZAD M HOSSAIN MR. I HUSSAIN	PP, ASSAM
MOTION (BA)				
2	Bail Appln./3344/2024	AMIR ALI @ AMER ALI Versus THE STATE OF ASSAM AND ANR.	Mr M U Ahmed	PP, ASSAM
3	Bail Appln./3346/2024	BHABESH KALITA @ KANAI Versus THE STATE OF ASSAM	MR D K MEDHI P BORUAH	PP, ASSAM
4	Bail Appln./3347/2024	MD ESAM UDDIN @ KALACHAN, Versus THE STATE OF ASSAM AND ANR	MR. S MUNIR MR. A.H. MONDAL	PP, ASSAM
5	Bail Appln./3348/2024	BABUL BARMAN AND ANR. Versus THE STATE OF ASSAM	MR. M KALITA MR. N M DAS MR. J HATIMURIA	PP, ASSAM
6	Bail Appln./3349/2024	RUHUL ALI @ ROFUL ALI Versus THE STATE OF ASSAM AND ANR	MR. N HOQUE MD. S HUDA MR. Md. ARIF MR. KHAIRUL ISLAM	PP, ASSAM
7	Bail Appln./3350/2024	KANKAN JYOTI KALITA Versus THE STATE OF ASSAM AND ANR.	MR. R SARMA MR. J K ROY	PP, ASSAM
8	Bail Appln./3351/2024	SMTI SANGITA DAS Versus THE STATE OF ASSAM	MR. L GOGOI MR. S TAI MS. M KAMAN	PP, ASSAM
MOTION				
9	Tr.P.(Crl.)/40/2024	INTAZUL HOQUE Versus MAINA BEGUM	MR M RANA MD. I AHMED	
10	Crl.Rev.P./430/2024	MARSUMA BEGUM Versus ABDUL REKIB CHOUDHURY AND 6 ORS	MR G R A MOTTAQUEE	PP, ASSAM
11	Crl.Pet./1310/2024	KHULAKPAM MUHASHINA Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. NOOR KUTUB ALAM I AMIN	PP, ASSAM

12	Crl.Pet./1311/2024	MONIRUL ISLAM Versus STATE BANK OF INDIA AND ANR	M M RAHMAN	PP, ASSAM
13	Crl.Pet./1312/2024	MOHIDUL ISLAM Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
14	Crl.Pet./1315/2024 B/O	SUBHAM MAZUMDARA Versus THE STATE OF ASSAM AND 2 ORS.	MS. J HAZARIKA MR M CHOUDHURY MR P J DAS	PP, ASSAM
15	AB/2884/2024	ABDUL RAHIM Versus THE STATE OF ASSAM AND ANR	SWATI. B. BARUAH (TG) MR I AHMED	PP, ASSAM
16	AB/2895/2024	SAIFUL ISLAM @ DABBU Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
ADMISSION				
17	Crl.Pet./810/2019 WITH PHOTOCOPY OF LCR (ONE FILE).	RABINDRA CH. PAUL Versus THE STATE OF ASSAM AND ANR.	MR. A K PURKAYASTHA MR. S K DAS MR. S SHARMA MS L DAS	MR. A BISWAS MR R KALITA MS. S SARMA (R-2) MS S AHOM PP, ASSAM
18	Crl.Pet./82/2021 WITH LCR ONE FILE (SCANNED)	SIDDEK AHMED @ SIDDEQUE AHMED Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR. D GOGOI MR. V A CHOWDHURY	MR. B M CHOUDHURY MR K UDDIN (R-2) MR. A K AZAD (R-2) MR. U CHOUDHURY PP, ASSAM
19	Crl.Pet./35/2022 WITH LCR 1 FILE (SCANNED), FIXED	BHASKARADITTYA RAY Versus SAJJAD JWABIR AND ANR	MR. A CHAMUAH MS. P K DEVI	MR. A R SIKDAR (R-1) M M ZAMAN (R-1) PP, ASSAM
20	Crl.Pet./1264/2022 WITH LCR 2 FILES, FIXED WITH I.A.(Crl.)/312/2023 in Crl.Pet./1264/2022	DR. FARHIN IQBAL Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR. R J DAS MRS S SAIKIA	PP, ASSAM
21	Crl.Pet./1088/2023 B/O	SURANJANA HAZARIKA, Versus THE STATE OF ASSAM AND ANR	MR. R HAZARIKA MR. R HAZARIKA	PP, ASSAM
22	Crl.Pet./1183/2023 WITH LCR 1 FILE , FIXED	MOTIUR RAHMAN LASKAR Versus THE STATE OF ASSAM AND 3 ORS	MR. A K PURKAYASTHA MRS. R RONGMEI MS. J GHOSH	MR H R A CHOUDHURY(R-4) MR. P N GOSWAMI, SC, FOREST DEPTT. (R-3) MR. R A CHOUDHURY(R-4) J M SULAIMAN(R-4) PP, ASSAM
23	Crl.Pet./1183/2023 WITH LCR 1 FILE , FIXED	THE STATE OF ASSAM AND ANR Versus MD. NAZIBULLAH RAHMAN	MR. P N GOSWAMI MR. D GOGOI	MR. A B T HAQUE
24	Crl.Rev.P./335/2024 FIXED	PARTHA BHATTACHARJEE AND ANR Versus THE STATE OF ASSAM AND ANR	MR. P BORA MS K BHATTACHARYYA MS K SARMA	MR. R K TALUKDAR (R-2) MS TINLUNG(R-2) PP, ASSAM
25	Crl.A./354/2024	LAKHIRAM DAIMARY @ LANKAB Versus THE STATE OF ASSAM	MR. FIRUZ KHAN MR U CHAUDHURY MR. T K DAS MR. ABHIJIT MENA	PP, ASSAM
	WITH I.A.(Crl.)/1019/2024 in Crl.A./354/2024	LAKHIRAM DAIMARY @ LANKAB Versus THE STATE OF ASSAM	MR. FIRUZ KHAN MR U CHAUDHURY MR. T K DAS MR. ABHIJIT MENA	PP, ASSAM
25	Crl.A./355/2024	HAREKRISHNA DAS Versus TAPODHAR BAISHYA	MR S BORTHAKUR MR SAURADEEP DEY	
	WITH I.A.(Crl.)/1020/2024 in Crl.A./355/2024	HAREKRISHNA DAS Versus TAPODHAR BAISHYA	MR S BORTHAKUR MR SAURADEEP DEY	

26	Crl.A./356/2024	SAHAB UDDIN Versus THE STATE OF ASSAM AND ANR	ALHAJJ I UDDIN MRS. R MOMTAZ H M I HOQUE MR ROBIUL HOQUE	PP, ASSAM
	WITH I.A.(Crl.)/1021/2024 in Crl.A./356/2024	SAHAB UDDIN Versus THE STATE OF ASSAM AND ANR	ALHAJJ I UDDIN	PP, ASSAM
27	Crl.A./358/2024	SAFIQUL ISLAM Versus THE STATE OF ASSAM AND ANR	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
	WITH I.A.(Crl.)/1022/2024 in Crl.A./358/2024	SAFIQUL ISLAM Versus THE STATE OF ASSAM AND ANR	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
28	Crl.Pet./706/2024 FIXED	FIRUJ AHMED LASKAR Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
29	Crl.Pet./1223/2024 FIXED	MAHEBUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM

BAIL HEARING (BA)

30	Bail Appln./2758/2024 WITH SCANNED LCR, FIXED	KABITA SAIKIA Versus THE STATE OF ASSAM AND ANR	MR ARINDAM BARUAH U SWARGIARY MS LUBNA CHOUDHURY	PP, ASSAM
31	Bail Appln./3108/2024 WITH SCANNED CASE RECORD, WITH OFFICE NOTE, B/O	BHAIRAB RAJKHOWA Versus THE STATE OF ASSAM AND ANR	MR. A K GUPTA MR. R S MISHRA	PP, ASSAM
32	Bail Appln./3115/2024 FIXED	SRI PRASANTA KALITA Versus THE STATE OF ASSAM,	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI	PP, ASSAM

BAIL HEARING

33	AB/2072/2024 FIXED	FR JUSTIN RAJ RL Versus THE STATE OF ASSAM AND ANR.	RAJU DEURI MR. S K DEORI	PP, ASSAM
34	AB/2468/2024 FIXED	SMTI. ONI TACHING Versus THE STATE OF ASSAM	MR. S BISWAKARMA MR T DAS	PP, ASSAM
35	AB/2624/2024 FIXED	TAHEJ ALI SHIKDAR Versus THE STATE OF ASSAM	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ SAMIM RAHMAN	PP, ASSAM
36	AB/2637/2024 WITH SCANNED COPY OF CASE RECORD, WITH OFFICE NOTE, FIXED	JAHANGIR ALOM @ ALI Versus THE STATE OF ASSAM AND ANR.	MR. P J SAIKIA, SR. ADV MR. A ALI MR S ISLAM MR. Y ALI MR. R ISLAM	PP, ASSAM

ORDERS

37	Crl.Pet./406/2023	KOUSTUV MITRA Versus THE STATE OF ASSAM AND 3 ORS.	MR. K K DUTTA MR. DEBANUJ DUTTA	MR D K BHATTACHARYYA (r-1,2,3) S ACHUMI (r-1,2,3) MS. K BHARALI PP, ASSAM
38	Crl.Pet./1132/2023 WITH LCR ONE FILE (SCANNED)	JIGNESH MEVANI @ JIGNESH N. MEVANI Versus THE STATE OF ASSAM AND ANR	MR. K N CHOUDHURY MR S BORTHAKUR MR H P NEPAL	MR. M PHUKAN, LD, PP, ASSAM PP, ASSAM
39	Crl.Pet./1171/2023 WITH LCR 1 FILE (SCANNED), B/O	BHAKTI PRASAD SONOWAL Versus SMTI. OSHIMA CHOUDHURY	MR R SHARMA MS. D PARBIN S RABHA	
40	Tr.P.(Crl.)/12/2024 FIXED	ADHIKARY ENTERPRISES Versus SHREEM CARE PRODUCTS	MR. S AHMED MS. M. KHATUN	

41	Crl.Rev.P./214/2024 WITH LCR 2 FILES (SCANNED) , FIXED	SHAHADOT ALI MOLLAH Versus THE STATE OF ASSAM AND ANR	MR. A T SARKAR MR S HUSSAIN	PP, ASSAM
42	Crl.Pet./649/2024 WITH LCR 1 FILE (SCANNED) FIXED	KISHOR KUMAR SARMA Versus THE STATE OF ASSAM AND ANR	MR. S P SHARMA	PP, ASSAM
43	WITH Crl.Pet./1114/2024	SUSHAMA LINBOO Versus THE STATE OF ASSAM AND ANR	MR. S P SHARMA MR. A KASHYAP	PP, ASSAM
44	I.A.(Civil)/2103/2024 WITH MACApp./401/2017(D/O) in Review.Pet./24/2024	ON THE DEATH OF GAHAR MULLAH HIS LEGAL HEIR KULSAN NESSA Versus ORIENTAL INSURANCE COMPANY LTD. B	MR. M AHMED MR R DHAR MR R DHAR	MR. R C PAUL
	WITH Review.Pet./24/2024	ORIENTAL INSURANCE COMPANY LTD. Versus GAHAR MULLAH AND 2 ORS.	MR. S K GOSWAMI MR. R C PAUL	MR A N AHMED.(R-2,3)
HEARING				
45	Crl.Rev.P./333/2013 WITH LCR (FOUR FILES).	MOHIRUDDIN AHMED Versus THE STATE OF ASSAM	DR.B AHMED MR.N HAQUE MR.S K DEORI MRK UDDIN MR.A M BAZARBARUAH	PP, ASSAM
46	Crl.A./367/2018 WITH LCR TWO BUNDLES. (THREE BUNDLES KEPT IN SECTION).	SRI TAPAN KUMAR HAZARIKA Versus THE CENTRAL BUREAU OF INVESTIGATION (CBI)	MR. A M BORA MR. D GOGOI MR. D K BAIDYA MS. C CHOUDHURY MS P DASGUPTA	MR. K K DEY (R2) MR V K BAROOAH (R2) SC, CBI
47	Crl.Rev.P./32/2023 B/O	SURJYA MOHAN BISWAS Versus THE STATE OF ASSAM AND ANR	MR S C DAS	MR. S C BISWAS (R-2) MS. A BORAH (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 04/11/2024

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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,4th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

**[CRIMINAL BENCH TO TAKE UP MATTERS
UP TO THE YEAR 2019]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/6840/2015 PART-HEARD, FIXED	HADIM JIGDONG KACHARI Versus THE STATE OF ASSAM and 3 ORS	MR.P K DAS MD.A KHAN MRN J DAS MR.A CHOUDHURY MR.R ALI	GA, ASSAM
2	WP(C)/7910/2017 PART-HEARD	JAYA DAS Versus INDIAN OVERSEAS BANK and 3 ORS.	MR.Z HUSSAIN MS.P BARMAN MRSB B AHMED	MR.P C GOSWAMI SC, I O B
3	WP(C)/3409/2024 PART-HEARD, FIXED	DHRUBAJYOTI CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR. S BANIK MR. M AHMED MD I H LASKAR	GA, ASSAM MR. B D GOSWAMI MR. R B GOHAIN (r-4) F. K. AHMED (r-4)
4	Crl.Rev.P./372/2013	RIDHWAN HUSSAIN RAMADAN Versus ANOWAR KHAN	MR.K H KHANDAKAR MR.K M HASSAN MR.P SHARMA	MR.A K BHUYAN MS.N CHOUDHURY MS.P PATHAK MS.B BORA MR.M BORAH MRP DOLEY
5	WITH Crl.Rev.P./373/2013	RIDHWAN HUSSAIN RAMADAN Versus MISS NAGMA KHAN	MR.K H KHANDAKAR MR.K M HASSAN MR.P SHARMA	MR.A K BHUYAN MS.N CHOUDHURY MS.P PATHAK MS.B BORA MR.M BORAH MRP DOLEY
6	Crl.Rev.P./463/2013 WITH LCR 4 FILES	PARIKHIT SAHARIA Versus THE STATE OF ASSAM	MR.N AHMED MR.M AHMED MR.M H TALUKDAR	PP, ASSAM
	WITH Crl.M.C./950/2013 in Crl.Rev.P./463/2013	SRI PARIKHIT SAHARIA Versus THE STATE OF ASSAM	MR.N AHMED MR.M AHMED MR.M H TALUKDAR	PP, ASSAM
7	Crl.Rev.P./114/2017	RUNUMI PHUKAN Versus THE STATE OF ASSAM and ANR.	MS.M BORAH MR.B B BORAH MS.J CHETRY MS. S ROY (Legal Aid Counsel) MSL BARUAH	MR.D MOZUMDER(R-2) MR.I H SAIKIA(R-2) MR.K KALITA(R-2) MS.S KANUNGOER-2 PP, ASSAM

8	WITH Crl.Pet./485/2017	DILIP CHANDRA PHUKAN Versus RUNUMI PHUKAN and ANR.	MR.I H SAIKIA MR.K KALITA MR. D MAZUMDAR MS.S KANUNGOE	MS.M BORAH(R-1) MR.B B BORAH(R-1) PP, ASSAM MSL BARUAH(R-1)
ORDERS				
9	I.A.(Civil)/155/2021 PART-HEARD in WP(C)/7331/2017	THE UNION OF INDIA AND 4 ORS. Versus KUJENDRA DOLEY	ASSTT.S.G.I.	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MR.R DE MR R DHAR, LEARNED COUNSEL FOR ENFORCEMENT DIRECTORATE
	WITH WP(C)/7331/2017	KUJENDRA DOLEY Versus THE UNION OF INDIA and 4 ORS.	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MS.A K CHOUDHURY MR.R DE MS.M DOLAI	MR. S C KEYAL GA, ASSAM ASSTT.S.G.I.
	WITH I.A.(Civil)/2276/2018 in WP(C)/7331/2017	KUJENDRA DOLEY Versus THE UNION OF INDIA and 4 ORS.	MR D K BHATTACHARYYA MR. R DE MR. A K BHATTACHARJEE	GA, ASSAM ASSTT.S.G.I.
10	Crl.A./170/2012 WITH LCR 5 FILES, WITH OFFICE NOTE	KISHORI MOHAN DAS Versus THE STATE OF ASSAM	MR.U C RABHA MR.G C PHUKAN	PP, ASSAM
11	Crl.A./194/2012 WITH LCR 5 FILES, WITH OFFICE NOTE	SMTI. BIMALA RANI DAS, Versus GAUTAM DAS and ORS,	S C BISWAS MR R K JAIN B CHOUDHURY A BHATTACHARJEE	MR.H R A CHOUDHURY MR.I A HAZARIKA MS.S K NARGIS MR.A ALAM PP, ASSAM
12	Crl.A./246/2012 WITH LCR 5 FILES, WITH OFFICE NOTE	PARIMAL NATH Versus THE STATE OF ASSAM	MR.J ISLAM MR.A M S MAZUMDER MR.A A R KARIM MS.S F MAITAI	PP, ASSAM
13	Crl.A./44/2013 WITH LCR 4 FILES, WITH OFFICE NOTE	KISHORE KR SHARMA Versus THE STATE OF ASSAM	MR.N P DAS MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA	MR. P CHOUDHURY PP, ASSAM
14	Crl.A./236/2013 WITH LCR 1 BUNDLE	TILESWAR DUTTA Versus CENTRAL BUREAU OF INVESTIGATION	MR.P KATAKI	SC, CBI
15	WITH Crl.A./204/2013	UPENDREA NATH GOGOI Versus CENTRAL BUREAU OF INVESTIGATION	MR.P KATAKI MRM HALOI	SC, CBI
16	WITH Crl.A./214/2013	ABEDUR RAHMAN Versus CENTRAL BUREAU OF INVESTIGATION	MR.D TALUKDAR MS.P CHOUDHURY MR. K SAIKIA	MR.P N CHOUDHURY SC, CBI
17	WITH Crl.A./229/2013	JITEN HAZARIKA Versus CENTRAL BUREAU OF INVESTIGATION	MS.R BEGUM MR.P KATAKEY	SC, CBI
18	Crl.A./188/2014 WITH LCR 2 FILES, WITH OFFICE NOTE	VARDHMAN FINANCE Versus SHEKH SHAH ALAM and ANR.	MR.D K KOTHARI MRR K MOUR MR.B DEKA MR.B JAIN	PP, ASSAM
19	Crl.A./275/2014 WITH LCR 1 FILE, WITH OFFICE NOTE	RANJANA DEB Versus KANTI LAL MOHATA	MR.S P CHOUDHURY MS.G SARMAH MRB KAUSHIK	
20	Crl.A./288/2014 WITH LCR 3 FILES, WITH OFFICE NOTE	REKIBUDDIN AHMED Versus GAUTAM CHOUDHURY and ANR	MR.D K KOTHARI MR.K K BHUYAN MR.B DEKA	PP, ASSAM
21	Crl.Rev.P./315/2016 WITH LCR 2 FILES	MD. HANIF QURESHI @ HANIF ALI Versus THE STATE OF ASSAM AND 3 ORS	MR.N DEKA MR.M CHETIA MR.M GOGOI	MR.A C RAY(R- 2,3&4) MR.P SARMAR- 2,3and4 PP, ASSAM MR.N N JHA(R- 2,3&4)

	WITH I.A.(CrI.)/781/2024 in CrI.Rev.P./315/2016	MD. HANIF QURESHI @ HANIF ALI Versus THE STATE OF ASSAM AND 3 ORS	MR.N DEKA MR.M CHETIA	PP, ASSAM PP, ASSAM
22	Review.Pet./18/2023 IN CRP/23/2020 (D/O), CRP(I/O)/151/2021 (D/O), WITH PAPER BOOK, FIXED	TEZPUR BANGALI ABOTANIK NATYA SAMAJ AND 2 ORS. Versus MIHIR SEN AND 6 ORS.	MR. D MOZUMDER MR. S BISWAS MS D DEVI MR. D MAZUMDAR	
23	Review.Pet./124/2024 IN WP(C)/1755/2014(D/O), FIXED	FORCE NO 850872588 ASSISTANT SUB INSPECTOR/ GENERAL DUTY PRATAP CHANDRA NAYAK Versus THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MS T WAPANGLA MR. R DEKA	DY.S.G.I.
24	I.A.(Civil)/2755/2024 FIXED in WP(C)/2089/2024	THE CHIEF ENGINEER, WATER RESOURCES DEPARTMENT AND ANR Versus RUSHAN AHMED BARBHUIYA AND 22 ORS	MR R M DAS	MR. B U LASKAR
	WITH WP(C)/2089/2024	RUSHAN AHMED BARBHUIYA AND 22 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. B U LASKAR MR. A B ACONDA	GA, ASSAM SC, REVENUE SC, WATER RESOURCE
	WITH I.A.(Civil)/1964/2024 in WP(C)/2089/2024	RUSHAN AHMED BARBHUIYA AND 22 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. B U LASKAR	GA, ASSAM GA, ASSAM SC, WATER RESOURCE
		QUASHMENT		
25	CrI.Pet./625/2011	JITU DEY and ANR. Versus THE STATE OF MIZORAM AND ANR	MS.M BARMAN MR.M ISLAM	MS.M KECHU MR.T KHRO PP, MIZORAM
		HEARING		
26	CrI.A./108/2011 WITH LCR 6 FILES	FAIZUL HAQUE SEIKH @ FAZLUL HAQUE SEIKH Versus STATE OF ASSAM	MR.P DAS MR.D K KOTHARI MRR K MOUR MR.U K BARMAN	PP, ASSAM
27	CrI.A./179/2011 WITH LCR 6 FILES, WITH PB-2	ANANTA CHANGMAI and 4 ORS Versus THE STATE OF ASSAM	MR.A KHANIKAR MR. M K DAS(LEGAL AID COUNSEL) MR. M K DAS(LEGAL AID COUNSEL FOR P1) MR.B KALITA MRS.P BORA	PP, ASSAM
28	WITH CrI.A./169/2011	BIKASH CHANGMAI AND 2 ORS Versus THE STATE OF ASSAM	MR.M CHOUDHURY MR.M MAHANTA MR.B BURAGOHAIN MR.P BOIRAGI MS.B TALUKDAR MS.S GOGOI MR. M K DAS(LEGAL AID COUNSEL) MR. M K DAS(LEGAL AID COUNSEL) MR.P K MUNIR MRB B BARUAH	PP, ASSAM
29	CrI.Rev.P./44/2012 WITH CrI.(MC)/78/2012 (D/O), WITH LCR 5 FILES	RAM KRISHNA PANDEY Versus THE STATE OF ASSAM	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	PP, ASSAM
30	CrI.A./249/2013 WITH LCR 1 BUNDLE	CHANDAN LAL BARUAH Versus CENTRAL BUREAU OF INVESTIGATION	MR.P KATAKI MS.R BEGUM	SC, CBI

31	WITH Crl.A./121/2014	VIRENDRA KUMAR DHIR and 2 ORS. Versus C.B.I.	MS.K KHAN MS.A DAS MS.P CHAKRABORTY MS.A DEKA	SC, CBI
32	Crl.A./178/2015 WITH LCR 1 BUNDLE, WITH P.B. 3 VOL.	SRI MONTOSH CHANDRA DAS Versus CBI	MR.P DAS MR.B D GOSWAMI MR.S SARMA MS.H DEKA MR.A GOYAL MR.P BORAH MR.A CHOUDHURY	PP, ASSAM SC, CBI
33	WITH Crl.A./177/2015	SRI SUBHASH AGARWAL Versus CENTRAL BUREAU OF INVESTIGATION and ANR	MR.B K MAHAJAN MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.R ALI	SC, CBI SC, CBI
34	Crl.A./313/2015 WITH LCR 1 BUNDLE	SRI ABDUS SAMAUN Versus CENTRAL BUREAU OF INVESTIGATION	MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA	MR.P N CHOUDHURY RETAINER COUNSEL(CBI)
35	Crl.A./132/2016 WITH LCR 1 BUNDLE	SRI BIPUL KUMAR NATH Versus CENTRAL BUREAU OF INVESTIGATION	MR. D TALUKDAR MR. P CHOUDHURY MS. N MISHRA	RETAINER COUNSEL(CBI)

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[For Monday,4th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 23

**[THIS BENCH WILL SIT AFTER RISING OF
THE DIVISION BENCH-II, ONLY IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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HEARING

1	WP(C)/6667/2010 PART-HEARD	DEBDUT NATH and ANR. Versus THE STATE OF ASSAM AND ORS	MR.B C DAS MR.B C DAS MR.S C BISWAS MR.M BISWAS MR.L R MAZUMDER MS. I DAS MS.S KARMAKAR MR.D BANIA	SC, EDU
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23)	MR. A LAL	04-11-2024	To	06-11-2024
24)	MR D K DAS	04-11-2024	To	08-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,4th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

**[THIS BENCH WILL SIT AFTER RISING OF
THE SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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DELIVERY OF ORDER

1	I.A.(Civil)/4250/2019 IN RSA/69/2004(D/O) in RSA/69/2004	NOOR ISLAM AND 2 ORS Versus ON THE DEATH OF ABDUL GAFUR HIS LEGAL HEIRS CHIRATON NESSA AND 10 ORS	MR K BHUYAN	MRS. S ROY M ALAMGEER MR. A ALAM
	WITH I.A.(Civil)/4251/2019	NOOR ISLAM AND 2 ORS Versus ON THE DEATH OF ABDUL GAFUR HIS LEGAL HEIRS CHIRATON NESSA AND 10 ORS	MR K BHUYAN	
	WITH I.A.(Civil)/4252/2019	NOOR ISLAM AND 2 ORS Versus ON THE DEATH OF ABDUL GAFUR HIS LEGAL HEIRS CHIRATON NESSA AND 10 ORS	MR K BHUYAN	

LEAVE NOTE OF ADVOCATES FOR 04/11/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[THIS BENCH WILL SIT AT 10:30 AM AND WILL RISE AS SOON AS THE DIVISION BENCH OF HONOURABLE THE CHIEF JUSTICE AND HONOURABLE MR JUSTICE D. BARUAH RISES AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH-I, IF REQUIRED]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 WP(C)/5534/2023	SMTI RINA SINGH DUWARAH Versus THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MR. L MOHAN MR. A B T HAQUE MR A HOSSAIN	SC, CO OP GA, ASSAM MR P NAYAK SC, K A A C SC, FINANCE
ORDERS			
2 WP(C)/1721/2022 PART-HEARD, FIXED	KABITA LAHKAR Versus THE STATE OF ASSAM AND 5 ORS	MS. S KANUNGOE MR. A S ALI MR. S A B KHABIR	GA, ASSAM SC, BTC SC, FINANCE DEPTT. SC, REVENUE
3 I.A.(Civil)/2777/2024 PART-HEARD in WP(C)/7535/2023	REHEEZ IKTIAZ AHMED AND ANR Versus MAHIMA KHATUN AND 13 ORS	MR. M AHMED (P-1) MD I H LASKAR	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MD A RAHMAN SC, HEALTH AND F W SC, REVENUE
WITH WP(C)/7535/2023	MAHIMA KHATUN AND ANR Versus THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM AND 12 ORS	MR. S U AHMED (P-1) MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MD A RAHMAN	GA, ASSAM SC, HEALTH AND F W SC, REVENUE

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[THIS BENCH WILL SIT AT 10:30 AM]

**COURT PROCEEDING OF THE FOLLOWING CASE
WILL BE CONDUCTED THROUGH REMOTE VIDEO
CONFERENCING FROM KOHIMA PERMANENT BENCH**

**LEARNED ADVOCATES CAN AVAIL VIDEO CONFERENCING
FROM COURT NO. 24]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3307/2024 (BY SLIP)	PRASENJIT BANERJEE Versus THE STATE OF ASSAM	MR. DITUL DAS MS TINLUNG	PP, ASSAM

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